

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist(Filtered)

Monday Dated : 11/12/2017

THE CHIEF JUSTICE COURT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE INDERJEET SINGH

10.30 AM TO 1.00 PM

02.00 PM TO 04.30 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS)

D B PIL MATTERS , D B CAT MATTERS, D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION

CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO

HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST

3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS

IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN

SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.W. 3360/2009 0400 -PIL	HUMAN SETTLEMENT TECHNOLOGY CE STATE OF RAJ AND ORS	NEERJA KHANNA-P DINESH YADAV AAG-R AASHISH SHARMA-R ASHISH KUMAR-R
2	S.A.W. 1613/2011 0503	SHAHBUDDIN(PARCHI VITRAK) SH.KESHORAI PATAN SH.SUGAR MIL	KAMLAKAR SHARMA-P
3	C.W. 6958/2015 0400 -PIL	KRISHNA KUMAR GURJAR STATE (REVENUE DEPARTMENT)ORS	M P SINGH-P GAJANAND YADAV-R ADVOCATE GENERAL-R
4	C.W. 590/2017 0400 -PIL	JAGDISH NONPURA STATE OF RAJ AND ORS	ANURAG KALAVATIYA-P ANURAG SHARMA AAG-R
5	S.A.W. 1706/2017 0515 STAY 17247/2017	MADHU CHAUDHARY STATE OF RAJ AND ORS	TANVEER AHAMAD-P
6	C.W. 4365/2017 0400 -PIL	BADARWAS VIKAS SAMITI STATE OF RAJ AND ORS	PRAHLAD SHARMA-P VIBHOR SHARMA-R VIJAY DUTT SHARMA-R
7	C.W. 9223/2017 0400 -PIL	INDER SINGH AND ORS STATE (REVENUE DEPARTMENT) ORS	DHOOP SINGH POONIA-P ANITA AGARWAL-R AKHIL SIMLOTE-R DHARAMVEER THOLIA AAG-R
8	C.W. 10129/2017 0400 -PIL	SUO MOTU STATE OF RAJ AND ORS	BY HONBLE COURT-P MR SHOVI JHAJHARIA-P MR. PRATEEK MATHUR-P MR. R.N. MATHUR SR. ADV.-P
9	C.W. 17462/2017 0400 -PIL	SUO MOTU STATE OF RAJ AND ORS	BY HONBLE COURT-P ANUROOP SINGHI-P
			RISHI PAL AGARWAL ADD G C-R G S GILL AAG H KANDPAL-R J M SAXENA AAG-R
10	C.W. 17496/2017 0400 -PIL	HARDAYAL SINGH AND ORS STATE OF RAJ AND ORS	INDRESH SHARMA-P
11	C.W. 18047/2017 0400 -PIL	GLOBAL ALLIANCE STATE OF RAJ AND ORS	SHALINI SHEORAN-P
12	C.W. 18113/2017 0400 -PIL	RAM GOPAL SHARMA AND ANR STATE OF RAJ AND ORS	S K SAKSENA-P

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	C.W. 20743/2017 0400 -PIL	GOVIND NARAYAN SHARMA STATE OF RAJ AND ORS	MANISH KUMAR SHARMA-P
FOR ORDERS ON INTERIM APPLICATIONS			

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
14	C.W. 9497/2007	P N MAINDOLA STATE OF RAJ AND ORS	AKHIL SIMLOTE-R A G SHEETANSHU SHARMA-R A K GUPTA-R ABHISHEK BHANDARI-R ABHISHEK SINGH-R AJAY CHAUDHARY-R AJEET KUMAR SHARMA-R AMIT CHHANGANI-R AMIT JINDAL-R ASHWINI JAIMAN-R BABU LAL GUPTA-R BHARAT VYAS-R DINESH SHARMA-R DR M S KACHHAWA-R G P KAUSHIK-R G S GILL AAG-R HANS KUMAR SHARMA-R JAI LODHA-R JAI RAJ TANTIA-R M K GOYAL-R MAHESH CHAND GUPTA-R MANOJ SHARMA-R MOHAMMED ANEES-R NAINA SARAF-R NITISH BAGRI-R PRAHLAD SINGH-R PRATEEK KASLIWAL ASHA-R PUNIT SINGHVI-R R B MATHUR-R R D RASTOGI-R R.P. GARG-R RAJENDRA PRASAD-R RAVI BHOJAK-R RAVI CHIRANIA-R SAMEER JAIN-R SANJAY JHANWAR-R SANJAY JOSHI RANJANA-R SARTHAK RASTOGI-R SHAILESH PRAKASH SHARMA-R SHIV NARAYAN BHOJAK-R SURESH PAREEK, SR.ADV. -R V K MATHUR C S MEENA-R VIMAL CHOUDHARY-R VISHNU KUMAR SHARMA-R VIVEK CHOUDHARY-R

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
	0400 -PIL	APPL 11540/2014	
		APPL 15245/2016	
		APPL 16567/2017	
		APPL 1736/2013	
		APPL 17455/2017	
		APPL 17531/2017	
		APPL 19437/2017	
		APPL 20074/2013	
		APPL 20993/2017	
		APPL 20996/2017	
		APPL 21589/2017	
		APPL 26223/2017	
		APPL 26727/2016	
		APPL 27363/2017	
		APPL 35022/2015	
		APPL 36319/2015	
		APPL 37682/2017	
		APPL 39071/2016	
		APPL 39152/2013	
		APPL 39595/2017	
		APPL 40874/2016	
		APPL 44050/2017	
		APPL 47102/2012	
		APPL 47871/2012	
		APPL 48341/2012	
		APPL 48496/2016	
		APPL 49905/2017	
		APPL 50354/2015	
		APPL 50408/2017	
		APPL 52207/2013	
		APPL 5378/2013	
		STAY 9528/2017 DEFECT	
With			
15	C.W. 809/2008	M S CHODHARY STATE OF RAJ AND ORS	RAJENDRA SONI-P SANDEEP BHAGWATI-R
	0400 -PIL		
With			
16	C.W. 15085/2011	MADHUSUDAN SHARMA STATE (URBAN DEVELOPMENT)ORS	MADHUSUDAN SHARMA-P NAINA SARAF-R AMIT GUPTA-R ANIL MEENA-R HARI PRASAD SHARMA-R HARI PRASAD VERMA-R MAHENDRA GOYAL-R
	0400 -PIL		
With			
17	CRL.M.PET. 3737/2012	BANWARI LAL VIJAY STATE OF RAJASTHAN THROUGH PP.	BABU LAL GUPTA-P P.P.-R
	0204 STAY 3124/2012		
With			
18	C.W. 15520/2012	PATEL NAGAR GRIH NIRMAN STATE (URBAN DEVELOPMENT)ORS	S D SHARMA-P
	6900		
With			
19	C.W. 16228/2012	SHEELA DEVI COMMISSIONER J D A AND ANR	D S POONIA-P
	6900		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
With 20	C.W. 16229/2012	SUSHMA SONI COMMISSIONER J D A AND ANR	D S POONIA-P	
	6900			
With 21	C.W. 16230/2012	MANJU DEVI COMMISSIONER J D A AND ANR	D S POONIA-P	
	6900			
With 22	C.W. 20356/2012	BRIJ MOHAN SAINI J D A AND ORS	ASHISH SHARMA-P DEEPAK SHARMA-P	
	6900 2ND STAY 2691/2017 DEFECT CMS 16511/2012			
With 23	C.C.P. 699/2013	P N MAINDOLA C K MATHEW AND OTHERS	POONAM CHAND BHANDARI-P	
	2401			
With 24	C.W. 12202/2013	MANOJ SHARMA AND ORS PRESIDING OFFICER AND ANR	AJAY KUMAR BAJPAI-P	PUNIT SINGHVI-R
	6900 APPL 35198/2013 STAY 10031/2013			
With 25	C.W. 2799/2014	SMT KIRAN AGRAWAL AND ANR J D A AND ORS	C S SHARMA-P	
	1806 APPL 43076/2017			
With 26	C.W. 4758/2014	VIKRAM PAL SINGH STATE OF RAJ AND ORS	ANIL MEHTA-P	NAINA SARAF-R
	0400 -PIL			
With 27	C.W. 4936/2015	SWACHCH NAGAR SANSTHAN &ANR STATE OF RAJ AND ORS	NEERJA KHANNA-P	NAINA SARAF-R AKHIL SIMLOTE-R J M SAXENA AAG-R
	0400 -PIL STAY 3712/2016 DEFECT			
With 28	C.W. 5327/2017	SHIPRA VIHAR RESIDENTS SOCIETY AND ANR STATE OF RAJ AND ORS	J P GUPTA RAJAT RANJAN-P	AMIT KURI-R G S GILL AAG-R SANJAY JHANWAR A SAXENA-R
	4300 STAY 4866/2017			
With 29	C.W. 15318/2013	SUO MOTO STATE OF RAJ	BY POST-P MR SHOBHIT TIWARI-P	NAINA SARAF-R AMIT KURI-R LAXMI KANT-R MAHESH GUPTA-R VIMAL CHOUDHARY-R
	0400 -PIL APPL 53725/2017			
With 30	C.W. 9460/2014	HAJI AAFTAB AND ORS STATE OF RAJ AND ORS	YUNUS KHAN-P	NAINA SARAF-R JAI RAJ TANTIA-R
	0400 -PIL APPL 18515/2017 APPL 42379/2017			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
31	C.W. 7031/2016	NEM SINGH RATHORE U O I AND ORS	J K GUPTA-P ASHISH KUMAR-R A G SHEETANSHU SHARMA-R DILIP SINGH SHEKHAWAT-R MANJEET KAUR-R
	0400 -PIL APPL 67072/2017		
32	S.A.W. 860/2017	RAJ STATE ROAD DVE AND CONSTRUC SHYAM LAL	V P MATHUR-P MAHENDRA SHAH-R
	0513 APPL 53472/2017 STAY 8324/2017		
With			
33	S.A.W. 861/2017	R S R D AND CINST AND ORS JAI SINGH GURJAR	V P MATHUR-P MAHENDRA SHAH-R
	0513 APPL 53471/2017 STAY 8323/2017		
34	S.A.W. 1148/2017	DEPUTY CONSERVATOR OF FOREST & ANR THE JUDGE LABOUR COURT	ANURAG SHARMA AAG-P SURESH KASHYAP-R
	1502 (LIMITATION) CMCW 753/2017 STAY 11907/2017		
35	S.A.W. 1214/2017	MUKHYA PRABANDHAK R R P P N &ANR VED PAL SINGH	ANUROOP SINGHI-P USMAN KHAN ZEESHAN-R
	1502 (LIMITATION) APPL 634/2017 STAY 12557/2017		
36	S.A.W. 1487/2017	BHARAT LAL MEENA V K GAUR AND ORS	AMIT MATHUR-P
	0505 (LIMITATION) APPL 1025/2017 STAY 15273/2017		
37	S.A.W. 1753/2017	R P S C AJMER PRADEEP BERA &ORS	M FAISAL BAIG-P SANDEEP SAXENA-R MAHENDRA SHAH-R NITISH BAGRI-R RAM PRATAP SAINI-R
	0515 APPL 71451/2017 APPL 71467/2017 APPL 72751/2017 STAY 17547/2017		
38	C.W. 7609/2017	MRS ABHA GUPTA AND ORS STATE OF RAJ AND ORS	AJEET BHANDARI AMBIKA-P G S GILL AAG H KANDPAL-R ADITYA-R AJATSHATRU MINA-R J P GURJAR-R NAINA SARAF-R R S MEHTA-R SANDEEP MATHUR-R SANDEEP PATHAK-R
	0400 -PIL APPL 69149/2017 STAY 6878/2017		
39	C.W. 7706/2017	LABH SINGH AND ORS STATE OF RAJ AND ORS	O P MISHRA-P MR. S.K. GUPTA AAG-R
	0400 -PIL APPL 70317/2017		
40	C.W. 9048/2017	MOHAMMED JAVED STATE OF RAJ AND ORS	GOPAL SINGH BARETH-P R B MATHUR-R GAURAV SHARMA SARSAWAT-R
	0400 -PIL APPL 52779/2017		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
41	C.W. 17747/2017	LALIT SHARMA AND ANR STATE OF RAJ AND ORS	ARVIND SHARMA-P NAINA SARAF-R
	0400 -PIL		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
42	C.W. 20954/2017 4400 -PAROLE	MUKESH STATE (HOME DEPARTMENT)ORS	DHEERAJ SINGHAL-P PANKAJ SISODIYA AGA-R
43	C.W. 20955/2017 4400 -PAROLE	RAMESH CHAND STATE (HOME DEPARTMENT)ORS	DHEERAJ SINGHAL-P PANKAJ SISODIYA AGA-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
44	C.W. 400/2015 0400 -PIL	VILLAGERS OF VILLAGE KAYAMPURABAS STATE OF RAJ AND ORS	BY POST-P S D KHASPURIA AMICUS CURI-P ANURAG SHARMA AAG-R ASHWANI CHOBISA-R
45	C.W. 10522/2015 0400 -PIL	SUO MOTO STATE OF RAJ AND ORS	HONBLE COURT-P PRATEEK KASLIWAL-P A G SHEETANSHU SHARMA-R MOHIT GUPTA-R
With			
46	C.W. 10528/2015 0510	DR RAMKIKANR SHARMA DY SECRETARY AYURVEDI &ORS	SANJAY SHARMA-P ASHOK BANSAL-R A G SHEETANSHU SHARMA-R SK GUPTA AAG-R
47	C.W. 2529/2016 0400 -PIL	SUMAN STATE OF RAJ AND ORS	S L SONGARA-P SHYAM ARYA AAG-R
48	C.W. 4604/2016 0400 -PIL	MANDHIR SHIR GOVERDHAN NATH JI M C JAIPUR &ANR	VIKASH KABRA-P RIPUNJAY SHARMA-P NAINA SARAF-R MANISH SHARMA-R NEERAJ K TIWARI-R RAM RAKH SHARMA-R S K GUPTA AAG-R SURUCHI KASLIWAL-R
49	C.W. 10583/2016 0400 -PIL	KESAR MAHAVIR SEVA TRUST &ANR STATE (LOCAL SELF DEP)ANR	KINSHUK JAIN-P LAXMI KANT-R N.M. LODHA AG-R
50	S.A.W. 907/2017 0515 STAY 8686/2017	VIVEK U O I AND ORS	RAJEEV SOGARWAL-P SURATI PAREEK-R
51	C.W. 6080/2017 0400 -PIL	SUSHIL SHARMA STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P A G SHEETANSHU SHARMA-R M S RAGHAV-R
FOR HEARING			
52	S.A.W. 706/2010 0502	SURAJBHAN DIVI MECHANICAL ENGINEER AND ORS	LOKENDRA SHEKHAWAT-P MANOJ GOYAL-R
With			
53	S.A.W. 98/2010 0502	D.M.E.,R.S.R.T.C. BHARATPUR & ORS. SURAJBHAN & ORS.	MANOJ GOYAL-P LOKENDRA SINGH SHEKHAWAT-R
54	C.W. 5612/2015 0400 -PIL FINAL HEARING	NATHU KA PATEK STATE (REVENU DEPARTMENT)ORS	MANISH KUMAR SHARMA-P NAWAB ALI RATHORE-P B L CHOUDHAR-R A G SHEETANSHU SHARMA-R ADVOCATE GENERAL-R J M SAXENA AAG-R PRATEEK MATHUR-R

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FOR HEARING			
55	C.W. 10055/2015	PRO K B AGARWAL U O I AND ORS	VINEET MEHTA-P R D RASTOGI-R A G SHEETANSHU SHARMA-R B C CHIRANIA-R DEVENDRA RAGHAV-R
	0400 -PIL APPL 28118/2017 INTERIM RELIEF		
56	S.A.W. 1145/2017	NATIONAL ENGINEERING INDUSTRIES LTD SH VINOD KUMAR SHARMA	P S SHARMA-P KUNAL RAWAT-R
	1502 STAY 11894/2017		

DB TAX MATTERS DB CONTEMPT MATTERS
D B SPECIAL APPEAL WRIT (MISC MATTERS)
D B CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
1	C.C.P. 2001/2017 2401	AARIF SHRI BHOJARAM AND ORS	GIRISH KHANDELWAL-P	
ADMISSION WITH NOTICE SERVED- REPLY FILED				
2	C.C.P. 1846/2017 2401	NAVEEN SHARMA MEENAL BHARGAV ALIAS SHARMA	O P MISHRA P JOUHAR-P	SURUCHI KASLIWAL-R
FOR ORDERS				
3	C.C.P. 538/2016 2401	NAND KISHORE VIJAY SMT ARUNDHITI ROY AND OTHERS	R P VIJAY-P	SACHIN MEHTA-R UMANG GUPTA/ASHOK GAUR-R
FOR ORDERS ON INTERIM APPLICATION				
4	C.C.P. 111/2016 2401 APPL 40930/2017	MRS.VIMLA SHRI G MOHAN KUMAR AND OTHRS	DR.PRAKASH CHANDRA JAIN-P	ASHISH KUMAR-R PUNIT SINGHVI-R R K SALECHA-R
With				
5	C.W. 9681/2006 0521	MRS.VIMLA U O I AND ORS	DR.PRAKASH CHANDRA JAIN-P	RAVI SHANKAR SHARMA-R A ATWAL-R PRAKASH THAKURIA-R PUNIT SINGHVI-R SANJAY PAREEK-R
FOR FRESH ADMISSION WITH STAY				
6	S.A.W. 1372/2016 0900 STAY 13543/2016	BALAJI MARBLE MINES RAKESH DHARIWAL &ORS	HEMANT NAHTA-P SUDESH BANSAL-P	VIMAL CHAUDHARY-R
7	S.A.W. 335/2017 4300 STAY 3750/2017	KIRAN KUMARI UNION OF INDIA AND ORS	G C GARG ALOK GARG-P	
8	S.A.W. 381/2017 5200 STAY 4146/2017	JAGANNATH &ANR STATE (PANCHAYATI RAJ DEP)ORS	ABHI GOYAL-P	
9	S.A.W. 1098/2017 1800 APPL 26133/2017 STAY 11052/2017	MOHAR SINGH AND ORS STATE (REVENUE DEPARTMENT)ORS	SANDEEP PATHAK-P	DHARAM VEER THOLIA AAG-R DHARAM VEER THOLIA AAG-R
10	S.A.W. 1633/2017 5600 STAY 16747/2017	MANDEEP CHAUDHARY UIT AJMER AND ORS	PRADEEP CHAUDHARY-P PRADEEP CHAUDHARY-P	S S HASAN RAJENDRA YADAV-R DILIP SHARMA / S K SHARMA-R
11	S.A.W. 1749/2017 4300 STAY 17523/2017	OM PRAKASH MEHTA HINDUSTAN PETROLEUM CORP LTD ORS	ARVIND BHARDWAJ-P	

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FOR FRESH ADMISSION WITH STAY			
12	S.A.W. 1789/2017 6900 STAY 17926/2017	M/S GARG HOSPITAL & RESEARCH INSTITUTE STATE OF RAJ & ORS	SARANSH SAINI-P SURYA PRATAP SINGH-R
13	S.A.W. 1817/2017 1600 STAY 18156/2017	GOVIND RAM STATE (INDUSTRIES DEPARTMENT)ORS	ADITYA MATHUR-P
14	S.A.W. 1847/2017 5200 STAY 18484/2017	RAMESHWAR PRASAD SAINI STATE OF RAJ AND ORS	SARANSH SAINI D K GUPTA-P H V NANDWANA-R
15	S.A.W. 1848/2017 2203 STAY 18493/2017	SMT KRISHNA DEVI SMT BARJI BAI AND ORS	AMIT JINDAL-P V K TAMOLIA AJIT MALOO-R
16	S.A.W. 1932/2017 1806 STAY 19528/2017	MOHNI GUPTA STATE OF RAJ &ORS	ARVIND BHARDWAJ-P
FOR FRESH ADMISSION WITHOUT STAY			
17	S.A.W. 1840/2017 1305	ASHA CHORDIA STATE OF RAJ AND ORS	JITENDRA MITRUKA-P N K BHATT-R
With			
18	S.A.W. 1849/2017 1305 STAY 18494/2017	ASHA CHORDIA STATE OF RAJ AND ORS	JITENDRA MITRUCKA-P N K BHATT AGC-R
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
19	S.A.W. 520/2013 1804 STAY 6048/2013	SMT UMA RAJAWAT AND ANR B O R AND ORS	SANJAY MEHRISHI-P RAJAT RANJAN-P R K GOYAL R SINGH-R R K GOYAL R SINGH-R RAGHVENDRA SINGH-R RAJENDRA PRASAD AAG-R
20	S.A.W. 506/2017 1600 APPL 25364/2017 APPL 25365/2017 CMS 5746/2017	SHYAM SINGH &ORS STATE OF RAJ AND ORS	RAHUL KAMWAR ABHISAR-P ANUROOP SINGHI-R AAG AASHISH SHARMA-R
With			
21	S.A.W. 563/2017 1600 STAY 5329/2017	OM PRAKASH BANSAL &ORS STATE OF RAJ AND ORS	ABHI GOYAL-P ANUROOP SINGHI-R RAJENDRA PRASAD AAG-R
22	S.A.W. 584/2017 1600 STAY 5367/2017	SMT GOMTI BURDAK STATE OF RAJ & ORS	DHOOP SINGH POONIA-P SURYA PRATAP SINGH-R AAG AASHISH SHARMA-R ASHISH KUMAR-R
23	S.A.W. 612/2017 1600 STAY 5703/2017	RANJIT SINGH MEENA STATE (URBAN DEVELOPMENT)ORS	G P KAUSHIK-P ASHISH SHARMA GC-R
24	S.A.W. 785/2017 6700 CMS 7767/2017	SMT RAJKUMARI DAGA THE ADD COLLECTOR AND ANR	R S MEHTA J P GURJAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
With			
25	S.A.W. 972/2017	SMT RAJKUMARI DAGA THE ADD COLLECTOR AND ANR	R S MEHTA J P GURJAR-P MR RAJENDRA PRASAD AAG-R
	6700 CMS 9051/2017		
26	S.A.W. 1127/2017	DINESH KUMAR MITTAL I O C LTD AND ORS	SHAILESH PRAKASH SHARMA-P PANKAJ GUPTA-R
	4300 STAY 11608/2017		
27	S.A.W. 1160/2017	DINESH CHOURASIYA STATE OF RAJ AND ORS	VIKAS KABRA-P PARAG RASTOGI-R RAJENDRA PRASAD AAG-R
	1600 STAY 12034/2017		
With			
28	S.A.W. 1168/2017	MANISH GOTWAL STATE OF RAJ AND ANR	VIKAS KABRA-P PARAG RASTOGI-R RAJENDRA PRASAD AAG-R
	1600 STAY 12146/2017		
ADMISSION WITH NOTICE SERVED- REPLY FILED			
29	S.A.W. 1152/2015	TAHIR &ORS STATE OF RAJ AND ORS	ABHI GOYAL-P DHARAMVEER THOLIA AAG-R DHARAMVEER THOLIA AAG-R SYED SAADAT ALI-R
	1804 STAY 15992/2015		
30	S.A.W. 763/2017	PREM SANGHI & ORS STATE (URBAN DEVELOPMENT)ORS	B VYAS SHASHWAT PUROHIT-P MANISH SHARMA-R SURYA PRATAP SINGH-R
	6900 2ND STAY 11264/2017 DEFECT STAY 7146/2017		
31	S.A.W. 1105/2017	SURESH CHOUDHARY BABU LAL AND ORS	VIJAY DUTT SHARMA-P RAGHURAJ SINGH RAJAWAT-R DHARAMVEER THOLIA AAG-R
	1804 STAY 11202/2017		
With			
32	S.A.W. 1626/2016	M/S ALLIED LANDMARK PVT LTD BABU LAL AND ORS	RAVI BHOJAK PANKAJ-P RAGHURAJ SINGH RAJAWAT-R AMIT KURI-R DHARAMVEER THOLIA AAG-R
	1804 STAY 16493/2016		
33	S.A.W. 1253/2017	SHRI VINAYAK MAHAVIDHLAYA P D D U S UNIVERSITY	PRATEEK MATHUR-P AAG AASHISH SHARMA-R KANISHKA GUPTA-R
	2612 STAY 13046/2017		
34	C.W. 15239/2017	RAJASTHAN TAX CONSULTANTS ASSO UNION OF INDIA AND ORS	SANJAY JHANWAR-P R B MATHUR TANVI-R ANAND SHARMA-R ASHISH KUMAR-R KINSHUK JAIN-R SIDDHARTH RANKA-R
	1314 STAY 13451/2017		
FOR ORDERS- DEFECT CASES			
35	S.A.W. 232/2017	AJEET SINGH SINGHVI DR T C SADASUKHI AND ORS	PETITIONER SELF-P AMIT DHAWAN-P
	4300		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
36	I.T. APPEAL 325/2017 1303	VIJAY SOLVEX LTD THE ASSIT COMMISSIONER INCOME TAX ALWAR	AMOL VYAS/VINOD PATHAK-P	
37	S.A.W. 1745/2017 1804	POKHARDAS ROOPBASANT AND ORS	DR P C JAIN-P	
38	S.A.W. 1793/2017 1006	AASHISH GODHA SMT AARTI JAIN	R B SHARMA (GANTHOLA)-P	
FOR ORDERS				
39	C.W. 19209/2017 1310 SENIOR CITIZEN STAY 17007/2017	KAMLESH KUMARI SHARMA AND ANR STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P	NAINA SARAF-R NAINA SARAF-R
40	WRIT RAP 723/2017 4401	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
41	WRIT RAP 724/2017 4401	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
42	S.A.W. 1281/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
43	S.A.W. 1282/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
44	S.A.W. 1283/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
45	S.A.W. 1284/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
46	S.A.W. 1285/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
47	S.A.W. 1286/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
48	S.A.W. 1287/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
49	S.A.W. 1288/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
With				
50	S.A.W. 1289/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
51	S.A.W. 1291/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
52	S.A.W. 1292/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
53	S.A.W. 1293/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
54	S.A.W. 1294/2017 1804 (LIMITATION)	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
55	S.A.W. 1297/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
56	S.A.W. 1352/2017 1804	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
57	S.A.W. 1213/2017 1804 (LIMITATION) CMCW 641/2017 STAY 12556/2017	STATE OF RAJ AND ANR CHIRANJI AND ORS	DHARAM VEER THOLIA AAG-P	
58	S.A.W. 1896/2017 0900 STAY 19005/2017	M/S CHANDAK ASSOCIATES STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P	
FOR ORDERS ON INTERIM APPLICATION				
59	S.A.W. 314/2017 5600 APPL 72750/2017 STAY 3618/2017	JITENDRA NARCHAL DIVISIONAL COMMISSONER AND ORS	AMIT KURI-P AMITABH JATAV-P	JAI PRAKASH GUPTA-R
60	S.A.W. 629/2017 4300 (LIMITATION) CMCW 319/2017 STAY 6041/2017	THE SECRETARY U D H DEP &ORS SMT SUSHILA DEVI	SAROJ CHOUDHARY-P	HIMANSHU JAIN-R
61	S.A.W. 690/2017 1600 (LIMITATION) APPL 336/2017 STAY 6452/2017	STATE OF RAJ AND ORS SMT SHEELA DEVI	AAG AASHISH SHARMA-P	PRATEEK MATHUR-R
With				
62	S.A.W. 645/2017 1600 APPL 335/2017 LIMITATION STAY 6449/2017	STATE OF RAJ AND ORS ASHOK KUMAR	AAG AASHISH SHARMA-P	PRATEEK MATHUR-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
63	S.A.W. 646/2017	STATE OF RAJ AND ORS SUNIL KUMAR	AAG AASHISH SHARMA-P PRATEEK MATHUR-R
	1600 APPL 334/2017 LIMITATION STAY 6448/2017		
With			
64	S.A.W. 647/2017	STATE OF RAJ AND ORS SMT RAJBALA	AAG AASHISH SHARMA-P
	1600 APPL 350/2017 LIMITATION STAY 6476/2017		
With			
65	S.A.W. 661/2017	STATE OF RAJ AND ORS BASANT RAM	AAG AASHISH SHARMA-P
	1600 APPL 339/2017 LIMITATION STAY 6459/2017		
With			
66	S.A.W. 662/2017	STATE OF RAJ AND ORS BALLIRAM	AAG AASHISH SHARMA-P PRATEEK MATHUR-R
	1600 APPL 342/2017 LIMITATION STAY 6467/2017		
With			
67	S.A.W. 663/2017	STATE OF RAJ AND ORS SMT RAJBALA	AAG ASHISH SHARMA-P PRATEEK MATHUR-R
	1600 APPL 338/2017 LIMITATION STAY 6456/2017		
With			
68	S.A.W. 664/2017	STATE OF RAJ AND ORS SMT SUSHEELA DEVI	AAG AASHISH SHARMA-P
	1600 APPL 340/2017 LIMITATION STAY 6462/2017		
With			
69	S.A.W. 695/2017	STATE OF RAJ AND ORS SMT CHANDRO DEVI	AAG AASHISH SHARMA-P PRATEEK MATHUR-R
	1600 APPL 364/2017 LIMITATION STAY 6650/2017		
70	S.A.W. 1070/2017	RAJANI DOGARA GOVT OF RAJ AND ORS	ASHOK KUMAR PAREEK-P R B MATHUR-R
	3500 (LIMITATION) APPL 557/2017 STAY 11191/2017		
71	S.A.W. 1082/2017	RAJENDRA KUMAR RAMCHANDRA (DECE) LRS ORS	NAINA SARAF B N SHARMA-P
	1804 (LIMITATION) APPL 832/2017 STAY 11199/2017		
72	S.A.W. 1246/2017	OM DATT SHARMA STATE OF RAJ AND ORS	T L PANDEY ARUN SHARMA-P
	1701 (LIMITATION) CMCW 1080/2017 STAY 12922/2017		
73	S.A.W. 1248/2017	SHYAM SHARMA STATE OF RAJ AND ORS	T L PANDEY ARUN SHARMA-P
	1701 (LIMITATION) CMCW 1081/2017 STAY 12971/2017		

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATION				
74	S.A.W. 1249/2017	RAM SHARMA THROUGH LRS STATE OF RAJ AND ORS 1701 (LIMITATION) CMCW 1079/2017 STAY 12979/2017	T L PANDEY ARUN SHARMA-P	
75	S.A.W. 1414/2017	J D A SMT DEEPALI SHARMA AND ANR 6900 (LIMITATION) APPL 1066/2017 STAY 14819/2017	R A KATTA M K DHAKAD-P	
76	S.A.W. 1564/2017	KISHORE AND ORS SMT BARFI DEVI AND ORS 1804 APPL 59733/2017 STAY 15835/2017	HEMANT SINGH AJAY PRATAP-P	
77	S.A.W. 1722/2017	M/S SWAROOP TRADING COMPANY & ORS KRISHI UPAJ MANDI SAMITI & ORS 6200 APPL 65275/2017 APPL 989/2017 LIMITATION STAY 17394/2017	GIRISH KHANDELWAL-P	
78	S.A.W. 1837/2017	PRADEEP KUMAR FOOD COMMISSIONER AND ORS 5700 APPL 71982/2017 STAY 18427/2017	KESHAV AGARWAL V S YADAV-P	
FOR HEARING				
79	S.A.W. 1108/2008	DIRECTOR OF ESTATE MINI SECRET MAHARAJA BRIGADIER SAWAI BHAWANI SINGH 0800	DINESH YADAV AAG-P A A G-P DINESH YADAV-P RAJENDRA PRASAD AAG-P	S N KUMAWAT-R ASHUTOSH BHATIA-R R C SHARMA PRATEEK MATHUR-R RITESH KUMAR SHARMA-R
80	S.A.W. 1294/2014	SURESH CHAND AGRAWAL SHRI SIDDHESHWAR MAHADEV ORS 1806 APPL 55246/2017	APPELLANT SELF-P ABHI GOYAL-P	RAHUL AGARWAL-R S K GUPTA AAG-R
81	S.A.W. 107/2017	SMT RATAN PRABHA GREEN FIRE HOSPITAL PVT LTD 6900	S S HORA GESU HORA-P	DEEPAK CHAUHAN-R B L SHARMA-R SURYA PRATAP SINGH-R
82	S.A.W. 392/2017	RAM KUMAR DHANUKA UNION OF INDIA AND ORS 1303 BEFORE	ASHOK BANSAL PRATEEK M-P	NITIN JAIN-R N K JAIN-R R B MATHUR-R
With				
83	S.A.W. 395/2017	RAM KUMAR DHANUKA U O I & ORS 1303 APPL 54202/2017	ASHOK BANSAL PRATEEK M-P	DR P C JAIN-R R B MATHUR-R
84	S.A.W. 866/2017	SMT SARITA DEVI STATE (PANCHAYATI RAJ DEP)ORS 2203	RAJNEESH GUPTA-P	AAG AASHISH SHARMA-R ASHISH SHARMA ASSTT. TO A-R HANUMAN CHOUDHARY-R
85	S.A.W. 1068/2017	STATE OF RAJ AND ORS OM BENIWAL 4400 -PAROLE	B N SANDU AAG-P	ANSHUMAN SAXENA-R
With				
86	S.A.W. 1190/2017	INDERLAL STATE OF RAJ AND ORS 4400 -PAROLE	LAKHAN SINGH TOMAR-P	B N SANDU AAG-R

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
87	S.A.W. 1199/2017 2203 STAY 12483/2017	TEENA BAI DISTRICT ELECTION OFFICER &ORS	SHAILESH PRAKASH SHARMA-P	LOKESH SHARMA MIRDUL-R
With				
88	S.A.W. 1200/2017 2203 STAY 12496/2017	TEENA BAI MADDAN SINGH AND ORS	SHAILESH PRAKASH SHARMA-P	NIKHLESH KATARA-R
89	S.A.W. 1269/2017 2203	SMT SULBHA SINSINWAR SMT BEENA AND ORS	N C SHARMA S L SHARMA-P	AJAY CHAUDHARY-R J M SAXENA AAG-R
With				
90	S.A.W. 1271/2017 2203	SMT SNEHLATA SMT BEENA AND ORS	N C SHARMA S L SHARMA-P	AJAY CHAUDHARY-R J M SAXENA AAG-R
91	S.A.W. 1583/2017 2203 STAY 16133/2017	SMT DARSHAN DEVI JAI SHREE	N C SHARMA S L SHARMA-P	J K MOOLCHANDANI-R

D B CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS), D B
FAMILY COURT AND MATRIMONIAL MATTERS, D B SPECIAL
APPEALS (CIVIL),

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT
THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN
ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING
2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD
TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (CIVIL WRIT)			
1	C.W. 14594/2017 0515 STAY 12909/2017	DINESH KUMAR YADAV STATE OF RAJ AND ORS	TANVEER AHAMAD-P
FOR ORDERS ON INTERIM APPLICATION			
2	WRIT REVIEW 64/2016 4401 APPL 11820/2017 BEFORE CMCW 451/2016 STAY 6106/2016	SURESH KUMAR DHOLIWAL &ORS SAURABH KUMAR KOTHARI &ORS	RAJENDRA SONI-P
FOR FRESH ADMISSION WITH STAY			
3	C.W. 5022/2016 0516 STAY 4465/2016	YOGESH KUMAR STATE (HOME DEPARTMENT)ORS	PETITIONER SELF-P
4	C.W. 20609/2017 0515 STAY 18069/2017	SHIV KUMAR JANGIR STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
FOR FRESH ADMISSION WITHOUT STAY			
5	C.W. 18102/2012 0515	SHAFIQ U RAHMAN STATE (EDUCATION DEPARTMENT)ORS	G S GILL-P AJAY KUMAR JAIN ADITYA-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
6	C.W. 7973/2016 0516 STAY 7222/2016	PRAKASHWATI STATE (MEDICAL AND HEALTH)ORS	ILIYAS KHAN-P ANURADHA UPADHAYAY-R MS. ANURADHA UPADHYAY-R SANJAY KUMAR SHARMA G C-R SH. SHYAM ARYA AAG-R
7	C.W. 9469/2016 0900 STAY 8519/2016	MAHENDRA SINGH RATNAWAT STATE (MINES DEPARTMENT)ORS	SANDEEP SINGH SHEKHAWAT-P ANURAG SHARMA AAG-R MR.R.D.RASTOGI,ASG-R
With			
8	C.W. 11712/2016 0900 STAY 10520/2016	RAJ SMALL MINE STATE (MINES DEPARTMENT)ORS	ASHWANI CHOBISA-P ANURAG SHARMA AAG-R MR. ANURAG SHARMA, AAG-R
With			
9	C.W. 14792/2016 0900 STAY 13125/2016	MINING DEVELOPMENT SOCIETY STATE (MINES AN GEOLOGY DEPT) AN ORS	MUKESH KUMAR GOYAL-P ANURAG SHARMA AAG-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
With				
10	C.W. 3582/2017	VIJAY GARG AND ORS STATE OF RAJ AND ORS	MUKESH KUMAR GOYAL-P	ANURAG SHARMA AAG-R MR. ANURAG SHARMA AAG-R
	0900 STAY 3269/2017			
With				
11	C.W. 8923/2017	BAJRI LEASE L O I HOLDER AND ORS STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P	A G SHEETANSHU SHARMA-R ANURAG SHARMA AAG-R
	0900 STAY 8046/2017			
FOR ORDERS - DEFECT CASES - (CMA/SAC)				
12	RES.APPL. 415/2015	RATAN LAL JAT SMT MUNNI DEVI	D P PUJARI-P	
	4201 CMCC 1065/2015			
13	S.A.C. 18/2017	HARI UGAM MARKETING & DISTRIBUTION CO KOATAK MAHINDRA BANK LTD AND ANR	V L MATHUR/AMIT DHAWAN-P	
	4500 CMCC 2327/2017			
14	C.M.A. 4336/2017	LEELA BAI MANGILAL	C M VERMA-P	
	1001 CMCC 1689/2017			
15	C.M.A. 5598/2017	ANIL KUMAR VASHISHT SMT SUMAN DEVI	POOJA CHOUDHARY-P	
	1001 CMCC 2339/2017			
16	C.M.A. 5806/2017	SANDEEP SHARMA SMT MEGHA SHARMA	DEEPAK PAREEK-P	
	1001			
FOR ORDERS				
17	C.M.A. 455/2015	DEEPAK ACHARYA GARIMA SACHETI ACHARYA	AJAY KUMAR JAIN-P	
	1001 STAY 414/2015			
18	C.M.A. 2501/2015	SMT ANITA SHARMA(CHANDRAKALA) PUSHPENDRA DEEP PATALIYA AND ANOTHER	PRAHLAD SHARMA-P RAJESH SHARMA-P	DR BHARTI SHARMA-R
	1001			
19	C.M.A. 5244/2016	ANIL AGARWAL SMT BABITA	GOVIND GUPTA-P ASHISH SHARMA-P	T S PARMAR-R
	1001			
20	C.M.A. 5878/2016	PRAKASH CHAND SMT SAVITRI SWARNKAR	B R VASHISTH-P	ROHAN JAIN-R
	1003 STAY 3221/2016			
21	C.M.A. 130/2017	AKSHAY PARNAMI RITIKA PARNAMI	PUNIT SINGHVI-P	
	1004			
FOR ORDERS ON INTERIM APPLICATION				
22	RES.APPL. 572/2017	CHARAN SINGH SMT NITU ALIAS NINU KANWAR	NARENDRA MEWARA-P	MR. R S TANWAR-R
	4201 (LIMITATION) APPL 2038/2017			
23	C.M.A. 3783/2017	BRIJENDRA KUMAR SHUKLA JYOTI SHUKLA	MAYANK KUMAR CHOUDHARY-P	SATYAPAL POSHWAL-R
	1001 APPL 33376/2017			

Daily Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
24	C.M.A. 4282/2017 1002 APPL 40722/2017	SMT GEETA SHARMA BANWARI LAL SHARMA	M S RAGHAV/VISHWAS-P AMOL VYAS-R
With			
25	C.M.A. 4634/2017 1004	BANWARI LAL SHARMA SMT GEETA SHARMA	AMOL VYAS/VINOD PATHAK-P
26	C.M.A. 5863/2017 1001 (LIMITATION) APPL 2468/2017	KASHI RAM SHARMA SHRIMATI ANJU	M K JAIN-P
FOR FRESH ADMISSION WITH STAY			
27	C.M.A. 2277/2017 1004 STAY 1641/2017	SMT MEENA DEVI RAMDEV SINGH	AMIT PUNIA-P PRADEEP KALWANIA-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD			
28	C.M.A. 6215/2016 1003	SMT VISHAN DEVI TARACHAND	HEM SINGH RATHORE-P
CASES FIXED AT 2-00 PM			
29	C.M.A. 1165/2017 1001 AT 2-00 PM	VIJAY BHATRA MONU SHARMA	P S SHARMA-P VIDHUT GUPTA-R
30	C.M.A. 5710/2017 1001 (LIMITATION) APPL 17917/2017 AT 2-00 PM	PANKAJ SAHAL SMT KAVITA SHARMA	ASHVIN GARG/ANIL YADAV-P ANUROOP SINGHI-R
FOR HEARING (CIVIL WRIT)			
31	C.W. 660/2002 5400	HOTEL ASSOCIATION OF JAIPUR STATE	GS BAPNA,KS GUPTA-P NR SAARAN-P MANOJ SHARMA-R AAG AASHISH SHARMA-R RAJENDRA PRASAD AAG-R SUBHASH JAIN-R
32	C.W. 12790/2010 5400	PLASTIC MANUFACTURE S ASSOCI STATE OF RAJ & ANR	S K SHUKLA-P S N KUMAWAT AAG-R AKHIL SIMLOTE-R RAVI CHIRANIA-R S K GUPTA AAG-R
With			
33	C.W. 3599/2014 4300	SUO MOTU STATE OF RAJ AND ORS	HONBLE COURT-P N K BHATT ADD G C-P S K GUPTA AAG-P UMANG GUPTA-P AKHIL SIMLOTE-R
FOR HEARING (CMA/SAC)			
34	C.M.A. 1896/2010 1006 STAY 1500/2010	ANIL SHARMA SURBHI SHARMA & ORS	SHAILESH PRAKASH SHARMA-P D K DIXIT-R
35	C.M.A. 157/2011 1007	SUNIL SHARMA GAURI AND ANOTHER	SHAILESH PRAKASH SHARMA-P
36	C.M.A. 6767/2011 1008	JITENDRA SAINI SMT SONIA SHARMA ALIAS BABLI SHARMA	MANU BHARGAVA-P ANKUR RASTOGI-R

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (CMA/SAC)			
With			
37	C.M.A. 6768/2011	JITENDRA SAINI SMT SONIA SHARMA ALIAS BABLI SHARMA	MANU BHARGAVA-P ANKUR RASTOGI-R
	1008		
38	C.M.A. 3955/2013	RAJEEV MISHRA SMT SUSHMA	G S SODHI-P R P GAUTAM-P
	1001		
39	C.M.A. 6300/2016	SMT URVASHI VERMA GOVIND CHANDEL	ADITYA SHARMA-P SUDARSHAN LADDHA-R
	1001		

Daily Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA

10.30 AM TO 01.00 PM

02.00 PM TO 04.30 PM

D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.A. 126/2013 0104 SOSA 29/2017	DHOLU URF PREM CHAND STATE OF RAJASTHAN THROUGH P P	BY POST-P RANVIR SINGH-P SURESH SAHANI-P UMASHANKER PANDEY-P
2	CRL.LV.A. 74/2015 0106	STATE OF RAJASTHAN SMT SUMITRA DEVI AND ORS	P P-P
3	CRL.A. 847/2015 0104 SOSA 891/2016	SUNIL @ SUNNY STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR JAIN-P S S HORA-P
4	CRL.LV.A. 155/2016 0106	STATE OF RAJASTHAN RAJU AND ORS	P P-P
5	CRL.LV.A. 203/2016 0106	STATE OF RAJASTHAN MADAN SINGH AND ORS	P P-P
6	CRL.LV.A. 527/2016 0106	STATE OF RAJASTHAN GAURAV	P P-P
7	CRL.A. 596/2016 0104 SOSA 861/2017	MOHD IQBAL STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P
8	CRL.A. 1266/2016 0104 SOSA 966/2017	NATHU RAM @ JAGANNATH @ RAMCHANDRA STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/SMT CHETNA-P
9	Hab.Corpus 215/2017 0304 -HAB.COR.	ABDUL MAJEED STATE OF RAJ AND ORS	JIYA UR RAHMAN-P MR BN SANDHU-R
10	Hab.Corpus 217/2017 0304 -HAB.COR.	DR KUMUD GUPTA AND ANR STATE OF RAJ AND ORS	N C GOYAL-P MR BN SANDHU-R
11	CRL.LV.A. 401/2017 0106	RAMKUNWAR STATE OF RAJASTHAN AND ORS	RAM KUNWAR (SELF)-P SUDHIR JAIN/A K JAIN-P
With			
12	CRL.LV.A. 283/2014 0106	STATE OF RAJASTHAN HARBHAGWAN AND ANR	P P-P
13	CRL.A. 506/2017 0104 SOSA 1059/2017	SMT MANISH STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI/O N A-P PP-R MAHENDRA GOYAL-R
With			
14	CRL.A. 530/2017 0104	ANIL KUMAR STATE OF RAJASTHAN THROUGH PP	ANIL K SHARMA-P PP-R MAHENDRA GOYAL-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
15	CRL.A. 531/2017 0104 SOSA 942/2017	PAWAN KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI/O N A-P PP-R MAHENDRA GOYAL-R
With			
16	CRL.A. 592/2017 0104	STATE OF RAJASTHAN ANIL KUMAR AND ORS	P P-P
With			
17	CRL.A. 587/2017 0104 SOSA 385/2017	GOPAL STATE OF RAJASTHAN THROUGH P P	RAHIL KALAM-P PP-R
With			
18	CRL.A. 699/2017 0104 SOSA 550/2017	BHERU LAL AND ORS STATE OF RAJASTHAN THROUGH P P	SMT SUMATI VISHNOI-P RAJNEESH GUPTA/RAHUL SH.-R
With			
19	CRL.A. 730/2017 0104 SOSA 474/2017	AMIT STATE OF RAJASTHAN THROUGH P P	ANIL UPMAN-P PP-R RINESH GUPTA-R
With			
20	CRL.R. 365/2017 0209	MST. BABLI STATE OF RAJASTHAN AND ORS	ARVIND KUMAR GUPTA-P P.P.-R
With			
21	CRL.A. 1270/2017 SOSA 437/2017	AJAY STATE OF RAJASTHAN THROUGH P P	AJAY KUMAR JAIN/ADITYA-P ARVIND KUMAR GUPTA-R
With			
22	CRL.A. 793/2017 0104 SOSA 515/2017	BHAVESH ARVIND BHAI PATEL STATE OF RAJASTHAN THROUGH N I A	JAGDISH RANA/MANOJ SHARMA-P MANOJ SHARMA-P PP-R
With			
23	CRL.A. 792/2017 SOSA 514/2017	DEVENDRA GUPTA @ BOBBY @ RAMESH STATE OF RAJASTHAN THROUGH N I A	JAGDISH RANA/MANOJ SHARMA-P MANOJ SHARMA/RAMNIWAS-P PP-R
With			
24	CRL.A. 884/2017 0104 SOSA 883/2017	RINKU @ RAMESHWAR STATE OF RAJASTHAN THROUGH P P	ASGAR KHAN-P PP-R
With			
25	CRL.A. 2151/2017 0104 DEFECT SOSA 1317/2017 SOSA 765/2017	SMT RAJENDRI STATE OF RAJASTHAN THROUGH P P	AJAY RAJ TANTIA-P
With			
26	CRL.A. 916/2017 0104 SOSA 1240/2017	NARESH @ MOKHAM SINGH STATE OF RAJASTHAN THROUGH P P	BY POST-P PANKAJ GUPTA-P PP-R
With			
27	CRL.A. 1107/2017 0104 SOSA 1389/2017	MUNESH STATE OF RAJASTHAN THROUGH P P	ARVIND KUMAR GUPTA-P PP-R RAJNEESH GUPTA-R
With			
28	CRL.A. 1203/2017 0104 SOSA 748/2017	PRERANA STATE OF RAJASTHAN THROUGH P P	LOKESH SHARMA/S R SHARMA-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
With				
29	CRL.A. 1491/2017	DHARMENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	BY POST-P RAJESH CHOUDHARY-P	
	0104 DEFECT			
30	CRL.A. 1576/2017	PURANMAL STATE OF RAJASTHAN THROUGH PP	S S HORA-P	
	0104 SOSA 1011/2017			
31	CRL.A. 1898/2017	STATE OF RAJASTHAN NORANGLAL AND ORS.	P.P.-P	ARVIND SHARMA-R
	0106			
FOR ORDERS ON INTERIM APPLICATION				
32	CRL.LV.A. 86/2014	STATE OF RAJATHAN JAKIR ALI	P P-P	
	0106 (LIMITATION) APPL 775/2017			
33	CRL.LV.A. 487/2015	STATE OF RAJASTHAN ABDUL KALAM	P P-P	
	0106 (LIMITATION) APPL 671/2017			
34	Hab.Corpus 17/2017	GHANSHYAM SHARMA STATE (HOME DEPARTMENT) ORS	DEEPAK SONI-P NIRMAL KUMAR GOYAL-P	ANSHUMAN SAXENA-R
	0304 -HAB.COR. APPL 66008/2017			
35	W.M.APPL. 261/2017	TEEJA DEVI AND ORS RAJESH AND ORS	RAJAT RANJAN ANIL PUNIA-P RAJAT RANJAN-P	DHARAMVEER THOLIA AAG-R
	4401 APPL 42735/2017 APPL 42736/2017 BEFORE			
FOR HEARING				
36	CRL.A. 662/2011	BABU LAL AND ORS STATE OF RAJASTHAN THROUGH P.P.	ARVIND KUMAR GUPTA-P	P.P.-R HARENDRA SINSINWAR-R
	0104 For : 7 Years, 10 Months & 0 Days.			
With				
37	CRL.A. 656/2011	DEVI LAL STATE OF RAJASTHAN THROUGH P.P.	GAURAV GUPTA-P	P.P.-R HARENDRA SINGH SINSINWAR-R
	0104			
With				
38	CRL.A. 338/2016	SAMPAT @ SAMPATRAJ STATE OF RAJASTHAN THROUGH PP	RINESH GUPTA-P	
	0104			
39	CRL.A. 169/2013	RAMKARAN URF KARANA STATE OF RAJASTHAN THROUGH P P	B S CHOUHAN-P	PP-R
	0104 For : 6 Years, 11 Months & 14 Days.			
With				
40	CRL.A. 778/2013	STATE OF RAJASTHAN RAM KARAN URF KARNA AND ORS	P P-P	ELIYAS ALI-R
	0202			
41	CRL.A. 753/2014	ASHOK KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P	PP-R
	0104 For : 6 Years, 10 Months & 16 Days.			
42	CRL.A. 597/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P	PP-R
	0104 For : 6 Years, 9 Months & 19 Days.			

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FOR HEARING			
43	CRL.A. 910/2012	MAHENDRA PAL SINGH URF MAHENDRA SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 9 Months & 2 Days.	ASHVIN GARG-P P P-R
44	CRL.A. 152/2015	BANGALI@PADAM STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 25 Days.	I R SAINI-P
45	CRL.A. 386/2014	RAM MANOHAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 0 Days.	B R CHOUDHARY-P VINAY PAL YADAV-P P P-R SANJAY SHARMA-R
46	CRL.A. 153/2015	SATISH AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 5 Months & 28 Days.	S K MEENA/JAGDISH NAGAR-P SUDHIR JAIN/MONU KUMAR-P G S SHEKHAWAT/V S PANWAR-R
47	CRL.A. 489/2014	SATYANARAYAN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 5 Months & 11 Days.	KAWAL SINGH LOHA-P SUDHIR JAIN-P PP-R
48	CRL.A. 1112/2014	SALAMU@SALMU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 4 Months & 27 Days.	SURESH SAHNI-P R M SHARMA-P P P-R M K KAUSHIK-R V S BADHWAR-R
With			
49	CRL.A. 1139/2014	HAKMUDEEN STATE OF RAJASTHAN AND ORS 0104	V S BADHWAR-P M K KAUSHIK-P PP-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
With			
50	CRL.A. 10/2015	SHREEF KHAN AND ANR STATE OF RAJASTHAN THROUGH PP 0102	RAHUL TIWARI-P PP-R
With			
51	CRL.A. 805/2016	STATE OF RAJASTHAN SARIF KHAN AND ORS 0106	P P-P RAHUL TIWARI-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
52	CRL.A. 162/2015	RANVEER SINGH MAHLA STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 4 Months & 20 Days.	GAJANAND YADAV-P
53	CRL.A. 939/2012	JITENDRA URF JEETU STATE OF RAJASTHAN THROUGH P.P. 0104 For : 6 Years, 3 Months & 29 Days.	VIKRAM SINGH SHEKHAWAT-P
54	CRL.A. 1063/2014	HALUKA STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 3 Months & 27 Days.	ANIL JAIN-P PP-R
With			
55	CRL.A. 61/2015	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP 0104	DINESH KUMAR GARG-P PP-R
With			
56	CRL.LV.A. 510/2016	STATE OF RAJASTHAN SARNAM AND ORS	P P-P
With			
57	CRL.LV.A. 286/2017	HAKIM SINGH STATE OF RAJASTHAN AND ORS 0106	SANDEEP SAXENA-P

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FOR HEARING			
58	CRL.A. 301/2016	HARBHAN @ KALI STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 3 Months & 10 Days.	GOVIND PRASAD RAWAT-P
59	CRL.A. 729/2012	SHAKIR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 3 Months & 4 Days.	SANDEEP JAIN/V P SAIN-P MANU BHARGAVA-P
With			
60	CRL.A. 610/2012	KHALID HUSAIN STATE OF RAJASTHAN THROUGH P P. 0104	VIMAL KUMAR JAIN-P MANU BHARGAVA-P PP-R
With			
61	CRL.A. 730/2012	PARVEZ STATE OF RAJASTHAN THROUGH PP. 0104	ASHOK SHARMA-P PP-R
With			
62	CRL.A. 731/2012	MOINUDDIN STATE OF RAJASTHAN THROUGH PP. 0104	ASHOK SHARMA-P PP-R
63	CRL.A. 526/2013	SHIMBHU URF SHIMBHU DAYAL STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 3 Months & 4 Days.	BY POST-P KAPIL GUPTA-P LOKENDRA SINGH SHEKHAWAT-P PP-R
64	CRL.A. 512/2014	MASOOQ ALI@BANGALI STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 2 Months & 27 Days.	S N SHAH-P REASHM BHARGAVA-P PP-R NAWAL SINGH SIKARWAR-R
With			
65	CRL.A. 567/2014	MOHAMMAD AKRAM@AKKU@KALA KATTA STATE OF RAJASTHAN THROUGH PP 0104	SAJID ALI-P NAWAL SINGH SIKARWAR-P P P-R
66	CRL.A. 613/2014	KAILASH DHAKAN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 2 Months & 21 Days.	PANKAJ GUPTA/S B GAUTAM-P PP-R N C CHOUDHARY SPL PP-R
With			
67	CRL.A. 612/2014	SHAHJAD AND ANR STATE OF RAJASTHAN THROUGH PP 0104	SURESH SAHNI/R M SHARMA-P PP-R N C CHOUDHARY SPL PP-R
With			
68	CRL.A. 652/2014	BALBHA RAM AND ORS STATE OF RAJASTHAN THROUGH PP 0104	V R BAJWA-P RAJESH SHARMA-P PP-R N C CHOUDHARY SPL PP-R
69	CRL.A. 683/2014	MAHESH@BHAIYA AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 2 Months & 18 Days.	TAKHAT SINGH RATHORE-P P BALWADA/MOHAN CHOUDHARY-P
70	CRL.A. 677/2016	SATISH @ LEELU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 2 Months & 17 Days.	VINAY PAL YADAV-P
With			
71	CRL.A. 678/2016	RAVINDRA STATE OF RAJASTHAN THROUGH PP 0104	GAURAV GUPTA/PAWAN SAINI-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
72	CRL.A. 679/2016	SHER SINGH @ SHERU STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P	
	0104			
With				
73	CRL.A. 680/2016	YUVRAJ @ SONU STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P	
	0104			
74	CRL.A. 1323/2011	GABBO ANDC ANR STATE OF RAJASTHAN THROUGH PP.	DR MAHESH SHARMA-P	P.P.-R
	0104 For : 6 Years, 2 Months & 16 Days.			
75	CRL.A. 786/2014	DINESH KUMAR@PAHALWAN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P NEMI CHAND CHOUDHARY-P	PP-R M F BAIG-R
	0104 For : 6 Years, 2 Months & 15 Days.			
With				
76	CRL.A. 734/2014	SMT MEENA KANWAR STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH YOGI-P SHRI RAM JOSHI-P	PP-R M FAISAL BAIG-R
	0104			
With				
77	CRL.A. 787/2014	SOMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P	PP-R M F BAIG-R
	0104			
With				
78	CRL.A. 788/2014	DHARMENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R
	0104			
79	CRL.A. 287/2013	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP.	A N KHAN/JAIRAJ TANTIA-P VINAY PAL YADAV-P	PP-R
	0104 For : 6 Years, 2 Months & 7 Days.			
80	CRL.A. 385/2015	LAL CHAND STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P	PP-R SANJAY SINGHAL-R
	0104 For : 6 Years, 1 Months & 25 Days.			
With				
81	CRL.A. 357/2015	MAHAVEER STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P	PP-R SANJAY SINGHAL-R
	0104			
82	CRL.A. 792/2014	RAJENDRA SINGH@RAJU AND ANR STATE OF RAJASTHAN THROUGH PP	PRAVEEN BALWADA-P MAMRAJ-P	DILIP MUDGAL-R RAVINDRA PALIWAL/MANISH-R
	0104 For : 6 Years, 1 Months & 14 Days.			
83	CRL.A. 1071/2014	SANGEETA NENWANI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	
	0104 For : 6 Years, 1 Months & 11 Days.			
84	CRL.A. 451/2013	RANVEER SINGH STATE OF RAJASTHAN THROUGH P P	SATYAPAL POSHWAL-P	PP-R
	0104 For : 6 Years, 1 Months & 0 Days.			
85	CRL.A. 60/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	BY POST-P LAKHAN SINGH TOMAR-P	PP-R
	0104 For : 6 Years, 1 Months & 0 Days.			
86	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P JITENDRA SINGH-P	ANOOP DHAND-R
	0104 For : 6 Years, 0 Months & 27 Days.			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
87	CRL.A. 30/2012	DAREE KHAN URF DAUD KHAN STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 0 Months & 25 Days.	JAGDISH SINGH CHAUHAN-P PP-R
88	CRL.A. 529/2015	JAGDISH PRASAD LOYAL STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 0 Months & 24 Days.	S K MAHALA/VIJAY PUNIA-P PP-R
89	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 0 Months & 19 Days.	CHAIN SINGH RATHORE-P P P-R
90	CRL.A. 42/2012	DEVI SINGH STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 0 Months & 15 Days.	C M VERMA-P POOJA CHOUDHARY-P SATISH KHANDAL-P PP-R
91	CRL.A. 634/2012	DEV PRAKASH AND ORS STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 0 Months & 13 Days.	PANKAJ JAIN-P ABHI GOYAL-P V S BADHWAR-P P P-R P S SHARMA-R
92	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 0 Months & 8 Days.	NAWAB ALI-P RAHIL KALAM-P
93	CRL.A. 680/2012	TRILOK STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 0 Months & 5 Days.	ABHISHEK SINGH-P KAMLENDRA SIHAG-P P P-R
94	CRL.A. 425/2015	AMIN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 0 Months & 3 Days.	AJAY TYAGI-P M P SINGH-P PP-R
95	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 0 Months & 0 Days.	NIKHLESH KATARA-P HIMMAT SINGH BIKARWAR-R PP-R
96	CRL.A. 348/2017	GHANSHYAM @ SHYAMA STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 11 Months & 27 Days.	BHARAT YADAV-P PP-R
97	CRL.A. 412/2014	NARESH MEGHWAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 11 Months & 3 Days.	ABDUL KALAM KHAN-P PP-R
98	CRL.A. 405/2013	RAMVIR AND ORS STATE OF RAJASTHAN THROUGH P P 0104 For : 5 Years, 10 Months & 28 Days.	HARENDRA SINGH SINSINWAR-P LAKHAN SINGH TOMAR-P PP-R
With			
99	CRL.A. 404/2013	GOPAL STATE OF RAJASTHAN THROUGH P P 0104	ANIL JAIN-P PP-R
100	CRL.A. 1098/2015	MANGELAL AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 28 Days.	SANJEEV KUMAR MAHALA-P RITESH JAIN-R
101	CRL.A. 209/2013	SURESH URF SETHI STATE OF RAJASTHAN THROUGH PP. 0104 For : 5 Years, 10 Months & 26 Days.	BY POST-P PP-R
102	CRL.A. 391/2015	RAM LAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 14 Days.	H V NANDWANA-P SUDHIR JAIN-R PP-R
103	CRL.A. 739/2013	GOVIND STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 11 Days.	N C SHARMA-P VIJAYANT NIRWAN-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
104	CRL.A. 289/2013	RAMESHWAR STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P	PP-R JAI RAJ TANTIA/MUKESH-R
	0104	For : 5 Years, 10 Months & 8 Days.		
105	CRL.A. 343/2013	SMT BASKAR AND ANR STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P SUDHIR JAIN-P SUDHIR JAIN/SOCHARAB KHAN-P	HARENDRA SINSINWAR-R
	0104	For : 5 Years, 9 Months & 18 Days.		
106	CRL.A. 156/2012	DANMAL AND ANR STATE OF RAJASTHAN THROUGH PP.	ALI MOHD KHAN-P MAYANK KUMAR CHOUDHARY-P POOJA CHOUDHARY-P	P.P.-R
	0104	For : 5 Years, 8 Months & 28 Days.		
107	CRL.A. 1597/2016	KALYAN SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P	
	0104	For : 5 Years, 8 Months & 20 Days.		
108	CRL.A. 881/2013	NAVNEET AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R RIPU DAMAN SINGH NARUKA-R
	0104	For : 5 Years, 8 Months & 11 Days.		
109	CRL.A. 792/2015	MOHAN LAL STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P AMAR KUMAR-P	MADHAV MITRA-R ALADEEN KHAN-R
	0104	For : 5 Years, 7 Months & 28 Days.		
With				
110	CRL.A. 837/2015	RAJU @ RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P	MADHAV MITRA/NISHANT SH.-R
	0104			
With				
111	CRL.A. 877/2015	SMT SANTOSH AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P SURESH SAHNI/R M SHARMA-P	PP-R MADHAV MITRA-R
	0104			
112	CRL.A. 1368/2016	SUNIL STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P	
	0104	For : 5 Years, 7 Months & 22 Days.		
113	CRL.A. 177/2015	PRABHU LAL AND ORS STATE OF RAJASTHAN THROUGH PP	RAJENDRA KUMAR SHARMA-P SUDHIR JAIN-P	
	0104	For : 5 Years, 7 Months & 3 Days.		
114	CRL.A. 254/2015	RADHA KISHAN AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	ASHOK YADAV/PRIYANKA-R
	0104	For : 5 Years, 6 Months & 29 Days.		
With				
115	CRL.A. 56/2015	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P	P P-R ASHOK YADAV/PRIYANKA-R
	0104			
116	CRL.A. 1087/2015	YOGENDRA SINGH @ JOGENDRA SINGH STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P MOHMD RAHIL KALAM-P	
	0104	For : 5 Years, 6 Months & 21 Days.		
117	CRL.A. 795/2016	TRILOK CHAND STATE OF RAJASTHAN THROUGH PP	BY POST-P	
	0104	For : 5 Years, 6 Months & 21 Days.		
118	CRL.A. 324/2015	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/ADITYA PANWAR-P	
	0104	For : 5 Years, 6 Months & 18 Days.		
119	CRL.A. 44/2014	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P	PP-R
	0104	For : 5 Years, 6 Months & 17 Days.		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
120	CRL.A. 835/2013	RAVINDRA KUMAR URF RAVI STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P PP-R
	0104		
With			
121	CRL.A. 134/2014	LAKHAN SAINI STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P PP-R
	0104		ANSHUMAN SAXENA-P
122	CRL.A. 628/2014	RAMNARAYAN STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P P-R
	0104 For : 5 Years, 6 Months & 13 Days.		P S SHUKLA-P SHIV CHARAN GUPTA-R
With			
123	CRL.A. 771/2014	SHESH AVTAR SHARMA RANG LAL AND ORS	SHIV CHARAN GUPTA-P P P-R
	0104		
124	CRL.A. 435/2016	MANOJ @ TEETU STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P
	0104 For : 5 Years, 6 Months & 13 Days.		
125	CRL.A. 527/2016	SUNNY @ DINESH STATE OF RAJASTHAN THROUGH PP	V V HARIT-P
	0104 For : 5 Years, 6 Months & 8 Days.		
126	CRL.A. 421/2013	PRABHU SINGH STATE OF RAJASTHAN THROUGH P P	S S NARUKA-P PP-R
	0104 For : 5 Years, 6 Months & 5 Days.		DHEERAJ SINGHAL-P MEENU VERMA-R
127	CRL.A. 913/2016	BRAJESH AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P
	0104 For : 5 Years, 6 Months & 0 Days.		
128	CRL.A. 92/2013	MUKESH STATE OF RAJASTHAN THROUGH PP.	HARENDRA SINGH SINSINWAR-P PP-R
	0104 For : 5 Years, 5 Months & 10 Days.		
129	CRL.A. 401/2013	SHANKAR SINGH STATE OF RAJASTHAN THROUGH P P	BY POST-P PP-R
	0104 For : 5 Years, 4 Months & 21 Days.		
130	CRL.A. 495/2015	DEV KISHAN@DIWAN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
	0104 For : 5 Years, 4 Months & 20 Days.		ANSHUMAN SAXENA-P MADHAV MITRA/NISHANT SH.-R
With			
131	CRL.LV.A. 258/2015	STATE OF RAJASTHAN RAJENDRA SINGH	P P-P
	0106		
132	CRL.A. 643/2013	SURENDRA SINGH STATE OF RAJASTHAN THROUGH PP	KUNAL RAWAT-P PP-R
	0104 For : 5 Years, 4 Months & 18 Days.		
133	CRL.A. 602/2013	MEHBOOB URF AYUB URF ASHIK URF KALIYA AN STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P pp-R
	0104 For : 5 Years, 4 Months & 14 Days.		SYED SAADAT ALI-P
134	CRL.A. 294/2014	KRISHNA KUMAR MEENA AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P
	0104 For : 5 Years, 3 Months & 25 Days. BEFORE D B IV		HARENDRA SINGH SINSINWAR-R ANIL UPMAN-R SUMER SAINI-R
135	CRL.A. 466/2013	MADAN LAL AND ANR STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH SINSINWAR-P
	0104 For : 5 Years, 3 Months & 15 Days.		

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FOR HEARING				
136	CRL.A. 601/2013	RAGHUNATH AND ORS STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	
	0104	For : 5 Years, 3 Months & 6 Days.		
137	CRL.A. 862/2013	SMT KRIPA STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P	P P-R
	0104	For : 5 Years, 3 Months & 2 Days.		
With				
138	CRL.A. 728/2013	RAMCHAND STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	PP-R
	0104			
With				
139	CRL.A. 729/2013	RAVINDRA URF VALI STATE OF RAJASTHAN THROUGH PP	UMESH KUMAR SHARMA-P	PP-R
	0104			
With				
140	CRL.A. 737/2013	MAN SINGH STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P	PP-R
	0104			
141	CRL.A. 724/2013	MAN SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	PRAVEEN BALWADA-P MAMRAJ-P PANKAJ GUPTA/ASHISH-P	P P-R V S YADAV-R
	0104	For : 5 Years, 2 Months & 24 Days.		
142	CRL.A. 1114/2014	RAGHUVEER STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P	PP-R
	0104	For : 5 Years, 2 Months & 17 Days.		
143	CRL.A. 227/2015	DEEN DAYAL STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/RAHIL KALAM-P	
	0104	For : 5 Years, 2 Months & 9 Days.		
144	CRL.A. 825/2015	RAMGOPAL AND ORS STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	MANISH SHARMA-R AJATSHATRU MINA-R BHARAT YADAV-R
	0104	For : 5 Years, 2 Months & 5 Days.		
145	CRL.A. 527/2013	PURSHOTTAM URF POSHAN STATE OF RAJASTHAN THROUGH P P	BY POST-P ANSHUMAN SAXENA-P	PP-R
	0104	For : 5 Years, 2 Months & 3 Days.		
146	CRL.A. 864/2015	CHANDRA SHEKHAR @ SHEKHAR MEENA STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P	PP-R
	0104	For : 5 Years, 2 Months & 0 Days.		
147	CRL.A. 428/2015	PRAMOD KUMAR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R
	0104	For : 5 Years, 1 Months & 25 Days.		
148	CRL.A. 519/2012	YASHWANT SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P NAWAB ALI RATHORE-P	PP-R SANJAY MEHRISHI-R
	0104	For : 5 Years, 1 Months & 23 Days.		
149	CRL.A. 544/2016	DHANI RAM STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P	
	0104	For : 5 Years, 1 Months & 19 Days.		
150	CRL.A. 32/2017	SONU @ TRILOK CHAND AND ANR STATE OF RAJASTHAN THROUGH PP	SURESH KUMAR-P S S OLA-P	S S OLA-R
	0104	For : 5 Years, 1 Months & 14 Days.		
151	CRL.A. 398/2014	RONU STATE OF RAJASTHAN THROUGH PP	BY POST-P KAPIL GUPTA-P	PP-R
	0104	For : 5 Years, 1 Months & 0 Days.		

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FOR HEARING			
With			
152	CRL.A. 585/2013	GOVIND SHARMA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P GOVIND PRASAD RAWAT-P
	0104		
153	CRL.A. 430/2017	GHANSHYAM STATE OF RAJASTHAN THROUGH PP	BY POST-P GOVIND PRASAD RAWAT-P
	0104 For : 5 Years, 0 Months & 29 Days.		
154	CRL.A. 510/2012	MAHAVEER AND ANR STATE OF RAJASTHAN THROUGH PP.	RAJESH SHARMA-P B R CHOUDHARY-P RAJESH SHARMA-P
	0104 For : 5 Years, 0 Months & 7 Days.		
155	CRL.A. 570/2013	AJAD STATE OF RAJASTHAN THROUGH P P	MOHD. IQBAL KHAN-P S S HASAN-P
	0104 For : 5 Years, 0 Months & 1 Days.		
156	CRL.A. 809/2013	KISHAN LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
	0104 For : 5 Years, 0 Months & 1 Days.		
157	CRL.A. 335/2015	MUKESH STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
	0104 For : 4 Years, 11 Months & 13 Days.		
158	CRL.A. 588/2017	JAL SINGH @ JALLO STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P
	0104 For : 4 Years, 11 Months & 12 Days.		
159	CRL.A. 434/2015	JAGDISH AND ORS STATE OF RAJASTHAN THROUGH PP	NITIN JAIN-P SURESH SAHNI-P
	0104 For : 4 Years, 11 Months & 0 Days.		
160	CRL.A. 575/2014	AMIT KUMAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA YADAV-P VINAY PAL YADAV-P
	0104 For : 4 Years, 10 Months & 23 Days.		
With			
161	CRL.A. 470/2014	ISHA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P SHRI RAM JOSHI-P
	0103		S S SUNDA-R
With			
162	CRL.A. 672/2014	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P
163	CRL.A. 31/2015	SANDEEP PARSHAR STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P MR. KAMLENDRA SIHAG-P
	0104 For : 4 Years, 10 Months & 6 Days.		
164	CRL.A. 930/2014	PURUSHOTTAM STATE OF RAJASTHAN THROUGH PP	ELIYAS ALI-P
	0104 For : 4 Years, 9 Months & 20 Days.		
165	CRL.A. 591/2014	BIJENDRA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P
	0104 For : 4 Years, 9 Months & 18 Days.		SAMARTH SHARMA-R
With			
166	CRL.A. 578/2014	HASAN MOHD@VIKRAM STATE OF RAJASTHAN THROUGH PP	ADITYA MATHUR-P
	0104		SAMARTH SHARMA-R
167	CRL.A. 266/2015	DHARA SINGH MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/RAHIL KALAM-P
	0104 For : 4 Years, 9 Months & 13 Days.		VIJAY YADAV-R

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168	CRL.A. 28/2015	AJAY SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 9 Months & 3 Days.	ARVIND KUMAR GUPTA-P GOVIND PRASAD RAWAT-P PP-R
169	CRL.A. 947/2014	PRAVEEN KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 8 Months & 21 Days.	KAPIL GUPTA-P P P-R RAJESH SHARMA-R
170	CRL.A. 1132/2014	HARISH CHAND STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 8 Months & 13 Days.	KAPIL GUPTA-P P P-R
With			
171	CRL.LV.A. 204/2015	STATE OF RAJASTHAN HARISH CHANDRA	P P-P
172	CRL.A. 387/2014	BHAGWAN SAHAY AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 8 Months & 9 Days.	ASHVIN GARG-P PP-R
173	CRL.A. 1116/2014	MANOJ KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 8 Months & 4 Days.	ARUN SINGH SHEKHAWAT-P P P-R RAVI JANGIR-R
174	CRL.A. 443/2015	BIJAY SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 7 Months & 6 Days.	ASHVIN GARG-P P P-R
With			
175	CRL.A. 485/2015	SMT. PREM STATE OF RAJASTHAN THROUGH PP 0104	PURAN CHANDER SEN-P PP-R
176	CRL.A. 181/2016	ROOP CHAND STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 7 Months & 0 Days.	NARENDRA MEWARA-P KAPIL GUPTA-P
177	CRL.A. 545/2013	RAMESH CHAND STATE OF RAJASTHAN THROUGH P P 0104 For : 4 Years, 6 Months & 27 Days.	RAJESH GOSWAMI-P PP-R
With			
178	CRL.LV.A. 5/2014	STATE OF RAJATHAN RAMESH CHAND AND ORS	P P-P
179	CRL.A. 563/2015	TEJMAL AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 6 Months & 19 Days.	R R GOYAL-P PP-R
With			
180	CRL.A. 721/2015	TEJMAL AND ORS STATE OF RAJASTHAN THROUGH PP 0104 DEFECT	MANISH K SHARMA-P
181	CRL.A. 326/2016	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 6 Months & 14 Days.	GOVIND PRASAD RAWAT-P
182	CRL.A. 371/2015	VIRENDRA@SETHI STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 5 Months & 26 Days.	SURESH SAHNI-P R M SHARMA-P AMIT PUNIA-R
With			
183	CRL.A. 372/2015	PRAHLAD STATE OF RAJASTHAN AND ORS 0104	AMIT PUNIA-P PP-R HARISH MAAN-R RIPU DAMAN SINGH NARUKA-R SANJAY MEHLA/SUNITA MEHLA-R

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FOR HEARING			
With			
184	CRL.A. 418/2015	PRAHLAD SINGH STATE OF RAJASTHAN AND ORS	GAJANAND YADAV-P
	0104 DEFECT		
With			
185	CRL.A. 419/2015	VIRENDRA@SETHI STATE OF RAJASTHAN THROUGH PP	GAURAV CHOUDHARY-P PP-R
	0104 DEFECT		
186	CRL.A. 1050/2014	HARIOM@LAXMI KANT STATE OF RAJASTHAN THROUGH PP	S S SUNDA-P P P-R
	0104 For : 4 Years, 5 Months & 17 Days.		
187	CRL.A. 1261/2016	SONU @ NAVEEN DUDANI STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P POONAM CHAND BHANDARI-R
	0104 For : 4 Years, 5 Months & 10 Days.		
With			
188	CRL.A. 1041/2016	KUMARI SANJANA @ ASHU STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P POONAM CHAND BHANDARI-R
	0104		
189	CRL.A. 729/2016	SHAMBHU DAYAL STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P
	0104 For : 4 Years, 4 Months & 14 Days.		
190	CRL.A. 156/2017	SADDAM @ LALA STATE OF RAJASTHAN THROUGH PP	BY POST-P RAJESH KAPOOR-P
	0104 For : 4 Years, 4 Months & 3 Days.		
With			
191	CRL.A. 1162/2016	RAMAVATAR @ RAMU STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P
	0103		
With			
192	CRL.A. 157/2017	PRAKASH @ YUVRAJ SINGH STATE OF RAJASTHAN THROUGH PP	BY POST-P DEEPAK SONI-P
	0104		
193	CRL.A. 1192/2014	NIHAL SINGH STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P PP-R
	0104 For : 4 Years, 4 Months & 0 Days.		
194	CRL.A. 234/2013	NEKRAM AND ORS STATE OF RAJASTHAN THROUGH P P.	HARENDRA SINSINWAR-P T P SHAARMA-R ASHWINI SHARMA-R
	0104 For : 4 Years, 3 Months & 12 Days.		
With			
195	CRL.A. 403/2013	C B I NEK RAM AND ORS	T P SHARMA-P G S FAUZDAR-R HARENDRA SINGH SINSINWAR-R
	0113		
196	CRL.A. 832/2016	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	PRAHLAD SHARMA-P
	0104 For : 4 Years, 3 Months & 6 Days.		
197	CRL.A. 469/2015	SATISH@KATARIYA STATE OF RAJASTHAN THROUGH PP	KAPIL PRAKASH MATHUR-P ANIL YADAV/M S CHOUDHARY-P PP-R GAJANAND YADAV-R
	0104 For : 4 Years, 2 Months & 19 Days.		

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With			
198	CRL.A. 562/2015	RAVINDRA@BINDU STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R GAJANAND YADAV-R
	0104		
199	CRL.A. 494/2015	SALMAN@LANGDA STATE OF RAJASTHAN THROUGH PP	S S HASAN-P PP-R
	0104 For : 4 Years, 2 Months & 10 Days.		
With			
200	CRL.A. 525/2015	SANIYA@TEENA@NASREEN STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P PP-R
	0104		
With			
201	CRL.A. 845/2016	SUNNY @ DEEPAK STATE OF RAJASTHAN THROUGH PP	V P BISHNOI-P
	0104		
202	CRL.A. 638/2015	JASWANT SINGH STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P ANOOP DHAND-P PP-R R N SHARMA-R
	0104 For : 4 Years, 2 Months & 8 Days.		
203	CRL.A. 525/2014	SURESH STATE OF RAJASTHAN THROUGH PP	PRATAP SINGH SIROHI-P NAWAB ALI RATHORE-P P P-R RINESH GUPTA-R
	0104 For : 4 Years, 2 Months & 0 Days.		
204	CRL.A. 736/2016	RATAN LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P RAHIL KALAM-P
	0104 For : 4 Years, 1 Months & 21 Days.		
205	CRL.A. 564/2016	VIDHYADHAR SAINI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
	0104 For : 4 Years, 0 Months & 8 Days.		
206	CRL.A. 1040/2016	SHIVCHAND @ SHIVA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P RAM MANOHAR SHARMA-P
	0104 For : 3 Years, 11 Months & 29 Days.		
207	CRL.A. 1230/2015	MANOJ AND ORS STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P ARVIND KUMAR GUPTA-P RAJENDRA SHARMA-R
	0104 For : 3 Years, 10 Months & 27 Days.		
208	CRL.A. 454/2017	ATYENDRA STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P PP-R
	0104 For : 3 Years, 10 Months & 20 Days.		
With			
209	CRL.A. 269/2017	SHIV SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P
	0101		
With			
210	CRL.A. 453/2017	MANGAL SINGH STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P PP-R
	0101		
211	CRL.A. 71/2015	HARIRAM STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P
	0104 For : 3 Years, 10 Months & 12 Days.		
With			
212	CRL.A. 47/2015	PRADEEP@MIKKI STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
	0104		
With			
213	CRL.A. 70/2015	BRIJESH CHOUDHARY STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P
	0104		

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With				
214	CRL.A. 91/2015	AJAY SINGH STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR JAIN-P	
	0104			
215	CRL.A. 491/2016	MANOHAR LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DEEPAK SONI-P	
	0104 For : 3 Years, 9 Months & 18 Days.			
216	CRL.A. 1531/2016	RAJNESH KUMAR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P	
	0104 For : 3 Years, 9 Months & 2 Days.			
217	CRL.A. 497/2016	NOOR ISLAM STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P	
	0104 For : 3 Years, 8 Months & 22 Days.			
218	CRL.A. 1122/2016	RAM KUMAR @ LALA STATE OF RAJASTHAN THROUGH PP	MANISH CHOUDHARY-P	
	0104 For : 3 Years, 7 Months & 12 Days.			
219	CRL.A. 100/2015	RAMROOP STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI-P R M SHARMA-P	PP-R
	0104 For : 3 Years, 6 Months & 14 Days.			
220	CRL.A. 949/2015	CHET RAM AND ANR STATE OF RAJASTHAN THROUGH PP	D G CHATURVEDI-P	PP-R
	0104 For : 3 Years, 6 Months & 13 Days.			
221	CRL.A. 356/2015	HANUMAN GURJAR STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P GOVIND PRASAD RAWAT-P	PP-R
	0104 For : 3 Years, 5 Months & 25 Days.			
With				
222	CRL.A. 125/2015	AASHARAM STATE OF RAJASTHAN THROUGH PP	SANDEEP JAIN-P ANIL UPMAN-P	
	0104			
223	CRL.A. 593/2015	GHANSHYAM STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P PRAVEEN POSWAL-P	
	0104 For : 3 Years, 4 Months & 8 Days.			
224	CRL.A. 202/2016	BANTI @ LAXMINARAYAN AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	
	0104 For : 3 Years, 0 Months & 18 Days.			
225	CRL.A. 728/2017	DEVKARAN STATE OF RAJASTHAN THROUGH P P	BY POST-P VIVEK BAJWA-P	PP-R
	0104 For : 2 Years, 10 Months & 7 Days.			
226	CRL.A. 248/2016	KALU @ CHHITTAR @ AATU STATE OF RAJASTHAN THROUGH PP	VIJAY SINGH SHEKHAWAT/DEV-P	
	0104 For : 2 Years, 9 Months & 22 Days.			
227	CRL.A. 1280/2015	BHANWAR SINGH STATE OF RAJASTHAN THROUGH PP	SURENDRA SHARMA-P	
	0104 For : 2 Years, 8 Months & 2 Days.			
228	CRL.A. 227/2017	RAJU @ RAJU GIRI GOSWAMI @ RAJU LANGDYA STATE OF RAJASTHAN THROUGH PP	BY POST-P ANSUMAN SAXENA-P	PP-R
	0104 For : 2 Years, 5 Months & 5 Days.			
229	CRL.A. 746/2016	GOPAL MANDAL AND ANR STATE OF RAJASTHAN THROUGH PP	ASHWANI CHOBISA-P NEERAJ SHARMA-P	
	0104 For : 1 Years, 9 Months & 7 Days.			
230	CRL.A. 903/2017	ARUN @ KALLU STATE OF RAJASTHAN THROUGH P P	PRADEEP CHAUDHARY-P	PP-R
	0104 For : 0 Years, 9 Months & 27 Days.			

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231	CRL.A. 270/1985	SHYAM LAL STATE	H.P.SINGH-P GAYATRI RATHORE-P SUNIL TYAGI-P
	0104		
232	CRL.A. 359/1985	SMT. SONI AND ORS. STATE	H.P.SINGH-P A K GUPTA-P
	0104		P.P., P.BALWADA-R D.V.THELIA-R JAGDEEP DHANKER-R RAM RAKH SHARMA-R
233	CRL.A. 104/1986	RAMDHAN AND ORS. STATE	AJAY BAJPAI-P GAYATRI RATHORE-P
	0104		P.P.,A.N.SINGH KHANNA-R
234	CRL.A. 107/1987	BHERU LAL & ORS. STATE	ARVIND KUMAR GUPTA-P
	0104		P.P.-R
235	CRL.A. 35/1988	PHOOLIYA STATE	JAGDEEP DHANKAR-P
	0104		BIRI SINGH-R GAYATRI RATHORE-R MOHIT BALWADA-R MR ALADEEN KHAN PP-R P.P.-R
236	CRL.A. 322/1988	MAHENDRA AND OTHERS STATE	N.S.CHAUDHARY-P HARENDRA SINGH SINSINWAR-P M A KHAN-P
	0104		P.P.-R JAGDEEP KHANKER-R PRAVEEN BALWADA-R
237	CRL.A. 461/1988	POORAN MAL STATE OF RAJ.	SNEH DEEP-P S R BAJWA-P V D GATHALA-P VIDHUT GUPTA-P
	0101		P P-R B N SANDHU-R
238	CRL.A. 184/1989	BANWARI LAL STATE	A K BAJPAI-P GAYATRI RATHORE-P S S SUNDA-P
	0104		P P-R BIRI SINGH SINSINWAR-R SURESH BUNDELA-R
With			
239	CRL.A. 244/1983	GOPI RAM STATE	GAYATRI RATHORE-P
	0104		P.P.-R BIRI SINGH SINSINWAR-P HARENDRA SINGH-P K.N.SHARMA-P P.KUMAR-P SAJJAN SINGH-P
240	CRL.A. 267/1989	RAMCHARAN STATE OF RAJASTHAN	B.L.MAUDHANA-P HARENDRA SINGH-P
	0104		PP-R ALADEEN KHAN PP-R RAJESH CHOUDHARY-R
241	CRL.A. 315/1989	KARTAR STATE	M.M.MEHRISH-P V R BAJWA-P
	0104		PP-R PRAVEEN BALWADA-R S R BAJWA-R
With			
242	CRL.A. 128/1990	STATE LALIT	P.P-P
	0106		V R BAJWA-R

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FOR HEARING			
243	CRL.A. 403/1989	KANJI & OTHER STATE	A.K.BHANDARI-P P.P.-R BIRI SINGH SINSINWAR-R HARENDRA SINGH SINSINWAR-R
	0104		
244	CRL.A. 111/1990	RAM KARAN STATE	V.R.BAJWA, N.K.JOSHI-P M K KAUSHIK-P P. P.-R ASHVIN GARG-R SANJAY JOSHI-R
	0104		
245	CRL.A. 272/1990	STATE NANDA	PP-P S.P.TYAGI-R
	0106		
246	CRL.A. 310/1990	MOHAN SINGH STATE OF RAJASTHAN	G.S.SHARMA P.S.SHARMA-P P S SHARMA-P SURESH PAREEK PP-R
	0104		
247	CRL.A. 323/1990	BANEY SINGH & ORS. STATE	D.G.CHATURVEDI,T.P.SHARMA-P ANIRODH CHATURVEDI-P P P-R RINESH GUPTA-R
	0104		
248	CRL.A. 350/1990	BABU LAL AND ANOTHER STATE	A K PAREEK-P RAJESH CHOUDHARY-P P.P-R ANIL K SHARMA-R
	0104		
249	CRL.A. 351/1990	ONKAR STATE	S.R.BAJWA-P S S HASAN-P P.P.-R B N SANDU AAG-R
	0104		
250	CRL.A. 364/1990	RAJU STATE RAJ.	P P-R ANIL UPMAN/DEEPESH KR-P
	0101		
251	CRL.A. 461/1990	GHAN SHYAM & ORS. STATE	RAVI KUMAR KASHIWAL-P SANJAY GANGWAR-P P.P.-R
	0104		
252	CRL.A. 5/1991	RAMJI LAL STATE	A K GUPTA, R YADAV-P DINESH KALA,P P-R
	0104		
253	CRL.A. 114/1991	STATE ASOD ALI	P P, A K GUPTA,R YADAV-P DINESH KALA,-R
	0106		
254	CRL.A. 215/1991	RAM SAHAI STATE	BIRI SINGH-P P P-R
	0104		
255	CRL.A. 236/1991	STATE MAHENDRA SINGH AND 23 OTHERS	P P-P ANURAG SHUKLA-R ANURAG SHUKLA-R RAM NIWAS SAINI-R
	0106		
256	CRL.A. 256/1991	ISHAV STATE	S.S.HASSAN-P AZAD AHMED-P SANJAY YADAV CHITRANK SH-P P.P.-R
	0104		
257	CRL.A. 258/1991	KALU RAM AND ORS. STATE	A.K.GUPTA-P DINESH KALA-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
	0104		
258	CRL.A. 483/1991	RAFIQUE & ORS. STATE	A.K.GUPTA,DINESH KALA-P P P-R
	0104		

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259	CRL.A. 499/1991 0104	BEANT SINGH AND ORS. STATE	S.R.BAJWA-P V R BAJWA-P
260	CRL.A. 507/1991 0104	GIRIRAJ ANDORS. STATE	N.A.NAQVI-P NAWAB ALI RATHORE-P
261	CRL.A. 519/1991 0104	RUDA RAM STATE	KARMAVEER-P
262	CRL.A. 544/1991 0106	STATE HARI SINGH AND ORS.	P.P.-P
263	CRL.A. 22/1992 0104	POONYA & ORS. STATE	ARVIND KUMAR GUPTA-P
264	CRL.A. 35/1992 0104	HAR SAHAI STATE	A K GUPTA, R YADAV-P
265	CRL.A. 76/1992 0104	DEENU STATE	D K PAREEK,PRAVEEN JAIN-P RINESH GUPTA-P
266	CRL.A. 82/1992 0104	MOHAN SINGH STATE	V R BAJWA-P MANU BHARGAVA-P V R BAJWA/V P BISHNOI-P
267	CRL.A. 150/1992 0104	MAKKAN & ORS. STATE	BIRI SINGH SINSINWAR-P DEEPAK SHARMA-P HARENDRA SINGH SINSINWAR-P
268	CRL.A. 264/1992 0104	JAFFAR SYA STATE	S R BAJWA,V P BISHNOI-P O P JHAJHRIA-P
269	CRL.A. 306/1992 0102	STATE MAZEED	P P,AKHIL SIMLOTE-P
With			
270	CRL.A. 165/1992 0106	MAJEED STATE	ASGAR KHAN-R ADITYA MATHUR-P
271	CRL.A. 377/1992 0104	BABU LAL STATE	S R BAJWA,V P BISHNOI-P V S BADHWAR-P
272	CRL.A. 400/1992 0104	CHAJU RAM & ORS. STATE	ARVIND KUMAR GUPTA-P
273	CRL.A. 404/1992 0104	BUDHRAM & ORS. STATE	BIRI SINGH SINSINWAR-P
274	CRL.A. 465/1992 0104	PITAMBER STATE	A.K.GUPTA-P
275	CRL.A. 82/1993 0104	BAJRANG LAL STATE	A.S.NARANG-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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276	CRL.A. 85/1993	SHEO DAN AND ORS. STATE	RAVI KASLIWAL-P P.P.-R ALADEEN KHAN PP-R GAYATRI RATHORE-R M K KAUSHIK-R SANTOSH KAUSHIK-R
	0104		
277	CRL.A. 133/1993	BHANWER AND ORS. STATE	G.C.CHETERJAE-P A.K.GUPTA-P H.P.SINGH-P J.K.SINGHI-P R.B.SAINI-P R.K.YADEV-P P.P.-R ALADEEN KHAN-R BHARAT YADAV-R
	0104		
278	CRL.A. 137/1993	HARNA @ HARNATH & ORS. STATE	S.R. BAJWA-P PP.D.KALA-R
	0104		
279	CRL.A. 193/1993	STATE KAMAL NARAYAN	P.P.-P T C VYAS-R A K BHANDARI-R AJEET BHANDARI-R ALADEEN KHAN-R N K SINGHAL-R
	0106		
With			
280	CRL.A. 323/1992	KISHAN STATE	BIRI SINGH SINSINWAR-P PP-R
	0102		
281	CRL.A. 240/1993	JHABER MAL STATE	BIRI SING-P GAJENDRA SINGH-P P.D.SINGH-P SANJAY MEHALA-P P.P.-R
	0104		
282	CRL.A. 349/1993	RAM KISHAN AND ORS. STATE	S.S.HASSAN-P P.P.-R
	0104		
283	CRL.A. 362/1993	VIJAY LAL STATE	S S HASAN-P PP-R ALADEEN KHAN-R
	0104		
With			
284	CRL.A. 165/1994	STATE BADRI AND ORS.	P.P.-P G.C.SHARMA-R ALADEEN KHAN-P P S SHARMA-R S S HASAN-R
	0106		
285	CRL.A. 366/1993	STATE OF RAJASTHAN RAMDHAN AND ORS.	P.P.-P AJEET BHANDARI-R ANIL UPMAN-R
	0106		
286	CRL.A. 370/1993	CHITTER LAL STATE	S.S.HASSAN-P P.P.-R
	0104		
287	CRL.A. 376/1993	SITARAM & ORS. STATE	BIRI SINGH SINSINWAR-P HARENDRA SINGH-P P P-R
	0104		
288	CRL.A. 377/1993	SIKANDER STATE	.L.N.MEENA-P P.P.-R ALADEEN KHAN PP-R GAJENDRA SINGH RATHORE-R
	0104		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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289	CRL.A. 442/1993 0106	STATE OF RAJASTHAN RATAN LAL & OTHERS	P.P.-P A.K.GUPTA-R
290	CRL.A. 449/1993 0104	JALAL @ ABDUL HAQ STATE	S S HASAN-P P.P.-R
291	CRL.A. 486/1993 0104	GIRIRAJ SINGH AND ORS. STATE	BIRI SINGH-P GAJENDRA SINGH-P MISS SAROJ SHARDA-P P.P.-R ALADEEN KHAN-R SURESH PAREEK-R
292	CRL.A. 10/1994 0104	HARVEER SINGH STATE	A.K.GUPTA-P DEEPAK-P DINESH KALA-P J.R.BIJARNIA-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
293	CRL.A. 16/1994 0104	NIVENDRA SINGH AND ORS. STATE	A.K.GUPTA-P DEEPAK GOYAL-P DINESH KALA-P J.R.BIJARNIA-P JAVED CHOUDHARY-P MAHENDRA GOYAL-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
294	CRL.A. 43/1994 0104	BALU RAM @ BALYA AND ORS. STATE	A.K.GUPTA-P P.P.-R
295	CRL.A. 69/1994 0106	STATE RAM KHILADI	P.P.-P ALLADIN KHAN-P A.K.GUPTA-R BIRI SINGH-R R.YADEV-R
With			
296	CRL.A. 327/1993 0103	DAN SINGH & OYHERS STATE	A.K.GUPTA-P P.P.-R
297	CRL.A. 98/1994 0104	DATA RAM & ORS. STATE	A.K.GUPTA-P P.P.,S.S.SUNDA-R
298	CRL.A. 147/1994 0104	MANNA RAM AND ORS. STATE	PARVEEN BALWADA-P DEEPAK SONI-P MOHIT BALWADA-P P.P.-R
299	CRL.A. 179/1994 0104	TENDU RAM STATE	BIRISINGH,G.SINGH-P P.P.-R ALADEEN KHAN-R ANKIT KHANDELWAL-R
300	CRL.A. 194/1994 0104	KANHI RAM AND ORS. STATE	A.K.GUPTA-P P.P.-R MR PRAKASH THAKURIA-R
301	CRL.A. 251/1994 0104	RAM KARAN AND ORS. STATE	A.K.GUPTA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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302	CRL.A. 347/1994 0104	PARVEEN KUAMR AND ORS. STATE	A.K.GUPTA-P P.P.-R RAGHUNANDAN SHARMA-R
303	CRL.A. 375/1994 0104	RAJBEER SINGH STATE	S.R.BAJWA-P V R BAJWA/GAURAV SINGH-P P.P.,P.C.JAIN-R ALADEEN KHAN-R
With 304	CRL.A. 376/1994 0104	MAHA SINGH & ORS STATE	M.M.RANJAN-P P.P,P.C.JAIN-R ALADEEN KHAN-R
305	CRL.A. 399/1994 0106	STATE DURGA SINGH	P.P.-P A.K.GUPTA,DINESH KALA-R
With 306	CRL.A. 97/1994 0104	JORAVER SINGH & ANO. STATE	A.K. GUPTA-P P.P.,PRAVEEN BALWADA-R
307	CRL.A. 512/1994 0104	KEDAR & ORS. STATE	N.A.NAQVI-P P P-R NAWAB ALI RATHORE-R
308	CRL.A. 516/1994 0104	SUBHASH AND ORS. STATE	S.R.BAJWA-P V.P.BISHNOI-P V.R.BAJWA-P P.P.-R BHARAT YADEV-R G.C.CHATTERJI-R
309	CRL.A. 521/1994 0104	SIBBU & ORS. STATE	B M SHARMA,P P-P T P SHARMA,ANWAR AHMED-R ALADEEN KHAN-R B M SHARMA-R SANJAY JOSHI-R SANJAY JOSHI/B L SAINI-R
310	CRL.A. 530/1994 0104	LAXMEN AND ORS. STATE	A.K.GUPTA-P DEEPAK GOYAL-P DINSH KALA-P J.R.BIJRANIA-P JAVED CHOUDHARY-P MAHENDRA GOYAL-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P. P.-R R S SHEKHAWAT-R
311	CRL.A. 538/1994 0104	NANU RAM STATE	PARVEEN BALWADA-P P.P.-R
312	CRL.A. 542/1994 0106	STATE BODU RAM	B.LAWESTHI,P.P.-P N.K.JOSHI-R S R SAINI/DINESH SAINI-R
313	CRL.A. 562/1994 0104	PHOOL CHAND AND ORS. STATE	A.K.GUPTA-P P.P.-R
314	CRL.A. 582/1994 0104	BIRBAL SINGH STATE	A.K.GUPTA-P P.P.-R
315	CRL.A. 586/1994 0104	DULI CHAND STATE	KAMLA JAIN-P MAHENDRA SINGH-P P.P.-R

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FOR HEARING			
316	CRL.A. 602/1994 0104	RATEE RAM STATE	M.M.RANJAN-P P.P.-R
317	CRL.A. 614/1994 0104	ATAR SINGH STATE	S.R.BAJWA,V.P.BISHNOI-P DHEERAJ SINGHAL-P P.P.,V.R.BAJWA-R
318	CRL.A. 619/1994 0104	PINTO @ PREETAM AND ORS. STATE	BIRISINGH-P P.P.-R HARENDRA SINGH SINSINWAR-R
319	CRL.A. 620/1994 0104	DEVA RAM STATE	S.R.BAJWA,V.P.BISHNOI-P V.R.BAJAWA,P.P.-R S.L.SHARMA-R SANTOSH KAUSHIK-R
320	CRL.A. 627/1994 0104	PRAHLAD STATE	RAJENDRA YADEV-P P.P.-R MR ALADEEN KHAN PP-R
With			
321	CRL.A. 135/1996 0104	INDERYA STATE	ROHITASHWA KAJALA-P P P-R HANSRAJ KULDEEP-R
322	CRL.A. 632/1994 0104	DARYAV SINGH AND ORS. STATE	K.K.MEHRISH-P SANJAY MEHRISH-P P.P., S.P.TYAGI-R SUNIL TIYAGI-R
323	CRL.A. 211/1995 0104	RAM CHARAN AND ORS STATE	GHANSHYAM BRIJWASI-P SATYAPAL POSHWAL-P P P-R R S SHEKHAWAT-R RINESH GUPTA-R
324	CRL.A. 24/1995 0104	MST.RASHEEDA STATE	S.R.BAJWA-P CHAIN SINGH RATHORE-P P.P.-R R S SHEKHAWAT-R
325	CRL.A. 29/1995 0104	ANNI LAL & OTHERS STATE	M.M.RANJAN-P GAYATRI RATHORE-R ALADEEN KHAN-R ANOOP DHAND-R
326	CRL.A. 30/1995 0104	SHRI CHAND & ORS. STATE	S.R.BAJWA-P DINESH KUMAR SHARMA-P P.P.-R
327	CRL.A. 35/1995 0104	ROOP SINGH STATE	M.K.KAUSHIK-P P.P.-R
328	CRL.A. 50/1995 0104	JAGDISH STATE	ARVIND KUMAR GUPTA-P P.P.-R
329	CRL.A. 56/1995 0106	STATE KAILASH	P P-P SUNIL KUMAR JAIN-R SUNIL KUMAR JAIN/PRABHATI-R
With			
330	CRL.R. 31/1995 0206	GAINDI STATE	R.K.PAREEK-P G P KAUSHIK-P P.P.-R
331	CRL.A. 67/1995 0104	SUBHASH STATE	S.S.SUNDA-P S S SUNDA-P P.P.-R

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332	CRL.A. 70/1995 0106	STATE BHOORA & ORS	P.P.-P M.M.RANJAN-R
With			
333	CRL.A. 390/1994 0102	BANWAS STATE	M.M.RANJAN-P P.P.-R
With			
334	CRL.R. 413/1994 0205	HAR LAL BHURA	
335	CRL.A. 71/1995 0104	TARA SINGH STATE	B.M.SHARMA-P P.P.-R
336	CRL.A. 75/1995 0104	KEHARI STATE	A.K.GUPTA-P P.P.-R
337	CRL.A. 76/1995 0104	VINOD KUMAR STATE	RAJENDRA YADEV-P S S SUNDA-P P.P.-R
With			
338	CRL.A. 138/1995 0104	RAM CHANDRA STATE	S KAUSHIK-P N S RATHORE-P S S SUNDA/VIPUL JAIMAN-P SUMER SHARMA-P UMESH SHARMA-P P.P.-R
339	CRL.A. 77/1995 0104	KAMRUDDIN STATE	SK TIWARI-P MOHAN LAL GOYAL-P S.R.BAJWA-P V R BAJWA/V P BISHNOI-P P.P.-R S S HASAN-R
340	CRL.A. 96/1995 0104	MUNNA STATE	S.R.BAJWA-P V R BAJWA-P P.P.-R ALADEEN KHAN-R
341	CRL.A. 97/1995 0104	ARJUN SINGH & ORS. STATE	ARVIND KUMAR GUPTA-P P P-R ALADEEN KHAN PP-R
342	CRL.A. 120/1995 0104	ABDUL MAZID STATE	R.K.YADAV-P PRAHLAD SHARMA-P P.P.-R RAJESH SHARMA/CHETNA-R
343	CRL.A. 126/1995 0106	STATE SHEESH RAM & ORS.	P.P.-P A.K.GUPTA-R
With			
344	CRL.R. 108/1995 0205	GIRDHARI LAL SHISHRAM AND ORS.	A.K.SHARMA,B.M.GURJAR-P P.P.-R
345	CRL.A. 127/1995 0106	SMT JAI KORI STATE	VEDPAL SHASTRI-P PP-R
346	CRL.A. 148/1995 0104	BANWARI STATE OF RAJASTHAN	PRAVEEN BALWADA-P P P-R

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347	CRL.A. 150/1995 0104	JAGANYA & ORS. STATE	MUKESH KUMAR-P P.P.-R
348	CRL.A. 159/1995 0106	STATE RAHMAT KHAN & ORS.	P P-P IQBAL KHAN-R
With 349	CRL.R. 464/1995 0206	KALU KHAN RAHMAT KHAN	ASHWINI JAIMAN-P
350	CRL.A. 161/1995 0106	STATE KOORDA RAM & ORS	P P-P R S SHEKHAWAT-P GAYATRI RATHORE-R
With 351	CRL.A. 570/1994 0102	RAM LAL & ORS. STATE OF RAJ.	SHYAM SHARMA-P P.P.-R
352	CRL.A. 162/1995 0106	STATE BANWARI LAL	P.P.-P BIRI SINGH-R ANURAG SHARMA-R SURESH SAHNI/R M SHARMA-R
353	CRL.A. 168/1995 0104	SURESH KUMAR STATE	A.K.GUPTA-P P.P.-R
354	CRL.A. 174/1995 0104	KALU SINGH STATE	A.K.GUPTA-P P.P.-R
355	CRL.A. 175/1995 0104	BABLOO@ GAJENDRA SINGH STATE	S K JAIN-P P P,P R S RAJAWAT-R ALADEEN KHAN PP-R
356	CRL.A. 177/1995 0104	BEHARI LAL STATE	S.R.BAJWA-P P.P.-R
357	CRL.A. 190/1995 0104	RAM PHOOL STATE	S.S.HASAN-P S.K.GUPTA-R
358	CRL.A. 191/1995 0104	SMT. SANGEETA JAIN STATE	S.R.BAJWA, V.P.VISHNOI-P S S HORA-P P.P.-R ALADEEN KHAN PP-R
359	CRL.A. 192/1995 0104	CHHAGANA STATE	HARI BHARATH-P P.P.-R
360	CRL.A. 196/1995 0104	HARDYA @ HANUMAN STATE	MANISH GUPTA-P P.P.-R
361	CRL.A. 209/1995 0104	MADAN LAL & ORS. STATE	A.K.GUPTA-P PRATAP SINGH SIROHI-P SS SUNDA-R P.P.-R
362	CRL.A. 211/1995 0104	ARVIND @ TILLU STATE	S R BAJWA-P V R BAJWA/GAURAV SINGH-P J R BIJARNIA-R
363	CRL.A. 220/1995 0104	NEPAL SINGH STATE	N.A.NAQVI-P P.P.-R

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364	CRL.A. 229/1995 0104	MATHURALAL & ORS STATE	K.K.MEHRISH-P P.P.-R ALADEEN KHAN-R
365	CRL.A. 234/1995 0104	DEEN DAYAL STATE	A K GUPTA-P M.L.GOYAL PP-R MANOJ SHARMA-R MR ALADEEN KHAN PP-R
366	CRL.A. 288/1995 0104	PANTI RAM STATE	S.R.BAJWA-P V R BAJWA/GAURAV SINGH-P P.P.-R ALADEEN KHAN-R
367	CRL.A. 295/1995 0104	DHARAM SINGH STATE	GAYATRI RATHORE-P P.P.-R
368	CRL.A. 316/1995 0104	CHATARA AND ORS. STATE	N A NAQVI,P P-P NAWAB ALI/ADITYA PANWAR-P R K SHARMA-R MAHIPAL KHARRA-R
369	CRL.A. 325/1995 0104	BAKSHU AND ORS. STATE	A.K.GUPTA-P P.P.-R ALADEEN KHAN-R ROHIT KHANDELWAL-R
370	CRL.A. 342/1995 0104	RAJENDRA SINGH & ORS. STATE	PRAVEEN BALWADA-P P P-R
371	CRL.A. 347/1995 0104	BATTI LAL STATE	SATYENDRA KUMAR GUPTA-P RAJNEESH GUPTA/RAHUL SH-P SMT.YAMINI AGRAWAL-P P.P.-R
With			
372	CRL.A. 424/1995 0104	RAJA RAM STATE	SANTOSH KUMAR JAIN-P P.P-R
373	CRL.A. 358/1995 0104	BHANWAR SINGH STATE	ARVIND KUMAR GUPTA-P DEEPAK GOYAL-P DINESH KALA-P J.R.BIJARNIA-P RINESH GUPTA-P P.P.-R
374	CRL.A. 385/1995 0104	HATTI RAM STATE	A.K.GUPTA-P P.P.-R
375	CRL.A. 393/1995 0104	GANGA RAM STATE	KARAN PAL SINGH-P P.P.-R
376	CRL.A. 434/1995 0104	BABU LAL STATE	PARVEEN BALWADA-P J.K.YOGI-R
377	CRL.A. 454/1995 0104	SAMPAT STATE	V.P.BISHNOI-P V R BAJWA/GAURAV SINGH-P P P-R
With			
378	CRL.A. 107/1996 0106	STATE JAGAN & ORS	P P-P V.R.BAJWA-R S S SUNDA-R
379	CRL.A. 487/1995 0104	RAM KISHORE STATE	H P SINGH, P P-P PRAVEEN BALWADA-R

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With			
380	CRL.R. 492/1995	SHAMBHU DAYAL GANGA SAHAY & ORS.	H P SINGH-P P P-R DEEPAK SONI-R PRAVEEN BALWADA-R
	0205		
381	CRL.A. 525/1995	ILYAS AND OTHERS STATE	A.K.GUPTA-P P.P.-R AZAD AHMED-R
	0104		
382	CRL.A. 527/1995	STATE PAPPU @ SARIF AHMED	P.P.-P MOHD IQBAL KHAN-R
With			
383	CRL.R. 324/1995	HARI PRASAD PAPPU @ SHAREEFAHEMAD AND ANR.	B.N.SANDU,M.K.KAUSHIK-P P.P.MAHENDRA GOYAL-R
	0205		
384	CRL.A. 539/1995	CHOTALAL STATE	SH.ALOAK SHARMA/BHARAT YA-P ARVIND KUMAR GUPTA-P BHARAT YADAV-P MOHIT TIWARI-P P.P.-R
	0104		
385	CRL.A. 551/1995	JARMEN AND ORS. STATE	KAMALAKAR SHARMA-P P P-R
	0104		
386	CRL.A. 557/1995	SMT. CHAMELI STATE	GAYATRI RATHORE-P S KAUSHIK,P P-R
	0104		
387	CRL.A. 572/1995	RANDHIR PRASAD SHARMA STATE	R K MATHUR, P P-P ADITYA MATHUR-P DINESH YADAV-R
	4100		
388	CRL.A. 604/1995	LAXMAN STATE	S.K.TIWARI-P G P KAUSHIK-P P.P.-R
	0104		
389	CRL.A. 638/1995	OM PARKASH STATE	N.A.NAQVI,R.GOSWAMI-P NAWAB ALI RATHORE-P P P-R
	0104		
390	CRL.A. 640/1995	PRAHLAD SINGH STATE	P BALWADA,HEMENT SINGH-P J K YOGI, P P-R
	0104		
391	CRL.A. 642/1995	RAM PRASAD & ORS. STATE	BIRI SINGH SINSINWAR-P B R CHOUDHARY-P P.P.-R
	0104		
392	CRL.A. 662/1995	RAM PRASAD STATE	B L MANDHANA-P NEERAJ K TIWARI-P P P-R
	0104		
393	CRL.A. 667/1995	NAHAR SINGH STATE	MAHENDRA GOYAL-P P.P.-R
	0104		
394	CRL.A. 34/1996	SUNIL KUMAR & ORS. STATE	SMT.KAMLA JAIN-P P.P.S M JAIN-R
	0104		
395	CRL.A. 89/1996	GHASI STATE	B L MANDHANA-P PARTH SARTHI SANDU-P P P-R ALLADIN KHAN-R
	0104		

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396	CRL.A. 106/1996 0106	STATE NAWAL SINGH	P P-P D G CHATURVEDI-R
With			
397	CRL.A. 266/1995 0102	GIRRAJ SINGH AND ORS. STATE	ASHISH SHARMA-P HARENDRA SINGH-P HARENDRA SINGH SINSINWAR-P P.P.-R
398	CRL.A. 109/1996 0104	PURSHOTTAM SINDHI STATE	A K GUPTA-P P P-R
399	CRL.A. 118/1996 0104	ZAHOORUDDIN & ORS STATE	PRAVEEN BALWADA-P P P-R
400	CRL.A. 137/1996 0104	LAXMAN STATE	BIRI SINGH-P P P-R B N SANDHU-R
401	CRL.A. 138/1996	KALYAN STATE	A K GUPTA-P DINESH KALA-R
402	CRL.A. 164/1996 0106	STATE MADAN LAL	P.P.-P
403	CRL.A. 184/1996 0106	STATE AYUB KHAN	PP,R R L GUPTA-P MISS RAJESH KANDWAL-R
404	CRL.A. 190/1996 0104	HANUMAN STATE	A K GUPTA-P P.P.-R M S SOLANKI-R
With			
405	CRL.A. 454/1996 0106	STATE CHHITAR	P P-P RINESH GUPTA-R RINESH GUPTA-R
406	CRL.A. 198/1996 0104	PRADEEP STATE	A K GUPTA-P P P-R
407	CRL.A. 221/1996 0104	SHYAM LAL STATE	A K GUPTA-P P P-R RAJNEESH GUPTA/RAHUL SH-R
408	CRL.A. 234/1996 0104	RAM LAL & ORS. STATE	R N KHANDELWAL-P V R BAJWA-P V R BAJWA/GAURAV SINGH-P MAHESH GUPTA,PP-R
409	CRL.A. 242/1996 0106	STATE NANU RAM	P R S RAJAWAT-P P P-R PRS RAJAWAT/SPS RAJAWAT-R
410	CRL.A. 247/1996 0104	RADHEY SHYAM STATE	MANU BHARGAVA-P P.P.-R
411	CRL.A. 251/1996 0104	SHYAM MOHAN STATE	A K GUPTA-P DINESH KALA ,P P-R

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With			
412	CRL.A. 256/1996 0104	MUJEEB AHMAD STATE	AJEET BHANDARI-P A BHANDARI,P P-R
With			
413	CRL.A. 258/1996 0104	TARIA @ FAHIM STATE OF RAJASTHAN	V.R.BAJWA, V.P.BISHNOI-P PP-R
414	CRL.A. 281/1996 0106	STATE OF RAJ. CHANDER LAL	P.P.-P SH.A.K.GUPTA-R
415	CRL.A. 283/1996 0104	RAMJI LAL STATE	B M GURJAR-P P P-R
416	CRL.A. 287/1996 0106	STATE VISHNU PRASAD	P P, R B MATHUR-P A K GUPTA-R
417	CRL.A. 290/1996 0104	SMT.KUNANI DEVI STATE	ROHITASHWA KAJALA-P P P-R
418	CRL.A. 306/1996 0104	RAM KARAN & ORS. STATE	BIRI SINGH-P P P-R RINESH GUPTA-R
419	CRL.A. 318/1996 0104	PRABHATI STATE	BIRI SINGH-P P.P.-R HARENDRA SINGH-R
420	CRL.A. 321/1996 0106	STATE GORDHAN	P.P.-P KARAN PAL SINGH-R
421	CRL.A. 328/1996 0106	STATE RATAN SINGH & ORS.	P P, R S RATHORE-P A N KHAN/JAIRAJ TANTIA-R
422	CRL.A. 389/1996 0104	MANGI LAL & ORS. STATE	P R S RAJAWAT-P P P-R
423	CRL.A. 404/1996 0104	HARI SINGH STATE	K K MEHRISHI-P P P-R
424	CRL.A. 428/1996 0104	NAND KISHORE STATE	A K GUPTA,P P-P
425	CRL.A. 436/1996 0106	STATE HEMRAJ & ORS.	P P-P PREM KUMAR SHARMA-R
426	CRL.A. 437/1996 0104	NAHAR SINGH STATE	V R BAJWA,A K GUPTA-P A K GUPTA/ RINESH GUPTA-P RINESH GUPTA-P V R BAJWA-P P P ,V P BISHNOI-R
With			
427	CRL.A. 419/1996 0104	ANAND SINGH STATE	A.K.GUPTA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
428	CRL.A. 434/1996 0104	GOVIND SINGH STATE	,,, -P
429	CRL.A. 438/1996 0104	KAMLA @ KAMAL SINGH STATE	A.K.GUPTA,DINESH KALA-P P.P.-R
430	CRL.A. 442/1996 0104	MAHAVIR STATE	K N SHRIMAL-P L P SINGHAL,P P-R
431	CRL.A. 446/1996 0104	RAM NARAYAN STATE	SANTOSH KAUSHIK-P P P-R
432	CRL.A. 449/1996 0104	NIROTI LAL STATE	BIRI SINGH-P HARENDRA SINGH-P V R BAJWA-R
433	CRL.A. 460/1996 0104	KESRA & ORS. STATE	K K MEHRISH-P P P-R
With			
434	CRL.A. 620/1996 0104	CHITAR LAL STATE	SANTOSH KUMAR JAIN-P PRAMOD KUMAR SHARMA-P SANGRAM SINGH SOLANKI-P R K SHARMA,P P-R
435	CRL.A. 462/1996 0104	SHAITAN & ORS. STATE	N A NAQVI-P NAWAB ALI RATHORE-P P P-R B N SANDHU-R
436	CRL.A. 475/1996 0104	LATTUR & ORS STATE	BIRI SINGH-P HARENDRA SINGH-P P P-R B N SANDHU-R
437	CRL.A. 478/1996 0106	STATE KHAYALI	P.P.-P
438	CRL.A. 479/1996 0106	STATE SURESH CHAND	P.P.-P
439	CRL.A. 480/1996 0106	STATE GODURAM AND OTHERS	P.P.-P
440	CRL.A. 519/1996 0106	STATE KAILASH & ORS.	P P,I R SAINI-P MUKESH KUMAR-R
441	CRL.A. 542/1996 0104	JINSI STATE	N A NAQVI,P P-P NAWAB ALI RATHORE-P
442	CRL.A. 554/1996 0104	HANUMAN STATE	PRAMOD KU.SHARMA-P P P-R
443	CRL.A. 569/1996 0104	SHYAM @ CHANGA & ORS. STATE	PRAVEEN BALWADA,P P-P P.P.-R MOHIT BALWADA-R
444	CRL.A. 582/1996 0104	SATISH KUMAR STATE	PRAVEEN BALWADA-P MOHIT BALWADA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
445	CRL.A. 641/1996 0104	BABULAL STATE	S S SUNDA-P P P-R DINESH SHARMA/SAJID ALI-R
446	CRL.A. 644/1996 0104	LALIT KUMAR STATE	ALOK SHARMA-P S GAHARANA/G K SHARMA-P P.P.-R
447	CRL.A. 645/1996 0104	PAPPU @ AKHLESH STATE	RAJENDRA YADAV-P VIPUL JAIMAN-P P.P.-R
448	CRL.A. 660/1996 0104	FARMAN AHMED & ORS. STATE	ANURAG SHARMA-P S S ALI/AMIR AZIZ-P V R BAJWA/GAURAV SINGH-P P.P.-R BIRI SINGH-R J P GOYAL-R MANEESH SHARMA-R
449	CRL.A. 666/1996 0106	STATE SULMOHAMMED AND OTHERS	P.P.-P BIRI SINGH-R
With			
450	CRL.R. 269/1996 0205	KALLU KHAN STATE	BIRI SINGH,P P-P
451	CRL.A. 695/1996 0104	RAM HARI AND TWO OTHERS STATE	V R BAJWA-P HARENDRA SINGH SINSINWAR-P V.P.VISHNOI,P.P.-R B N SANDHU-R
452	CRL.A. 698/1996 0104	BALWANT SINGH AND THREE OTHERS STATE	N A NAQVI-P NAWAB ALI RATHORE-P PP-R B N SANDU-R
453	CRL.A. 702/1996 0104	HARI RAM AND TWO OTHERS STATE	V R BAJWA-P PP-R
454	CRL.A. 717/1996 0104	CHHOTHYA STATE	N A NAQVI-P KAMLA JAIN/MAHENDRA SINGH-P PP-R
455	CRL.A. 38/1997 0104	MAHAVEER SINGH & ORS. STATE	V R BAJWA,P P-P V P BISHNOI/GAURAV SINGH-P V P VISHNOI-R RAJENDRA SINGH TANWAR-R
456	CRL.A. 207/1997 0106	STATE OF RAJASTHAN BABU LAL AND OTHERS	P.P.,ANOOP DHAND-P O P DHAND-R
With			
457	CRL.R. 135/1996 0205	MURARI LAL STATE	ANOOP DHAND-P O.P.DHAND-R
458	CRL.A. 310/1997 0104	PARMANAND STATE	P R S RAJAWAT-P P.P.-R
459	CRL.A. 628/1997 0106	STATE OF RAJ. BHAGIRATH & ORS.	P.P.,S S NARUKA-P B N SANDU-P S S SUNDA-R
With			
460	CRL.A. 48/1996 0104	RAJESH STATE	SAJJAN SINGH NARUKA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
461	CRL.A. 114/1999 0106	STATE OF RAJASTHAN MOHAN SINGH & ORS.	P.P.-P RINESH GUPTA-P	
With				
462	CRL.A. 431/1998 0101	MOHAN SINGH AND ORS STATE	A K GUPTA, V R BAJAWA-P V R BAJWA-P	P.P.-R
463	CRL.A. 776/1999 0106	STATE OF RAJ. SH.RATAN LAL & ORS.	MISS.RAKHA DHAKAR-P K N SHRIMAL-P MANOJ SHARMA-P S K JAIN-P	MANOJ SHARMA,S.K.JAIN-R
464	CRL.A. 777/1999 0106	STATE OF RAJ. KAJOR & ORS.	MISS.REKHA DHAKAR-P BIRI SINGH-P	HARENDRA SINGH SINSINWAR-R
With				
465	CRL.A. 319/1999 0101	RAMKUNWAR @ BUDDHA STATE	BIRI SINGH-P	P.P.-R
466	CRL.A. 192/2008 0106	STATE OF RAJ. RAMCHARAN AND ORS.	P.P.-P	OP PAREEK-R ABDUL KALAM KHAN-R D K DIXIT-R
With				
467	CRL.R. 728/2007 0209	RATAN STATE AND ORS	BIRI SINGH-P	P. P.-R
468	CRL.A. 620/2015 0104	AMIT KUMAR JOSHI STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P	PP-R
With				
469	CRL.LV.A. 331/2015	STATE OF RAJASTHAN AMIT KUMAR JOSHI	P P-P	
DEFECT				
470	CRL.A. 402/2017 0106	STATE OF RAJASTHAN KALU RAM@SANTOSH	P P-P	ANUPAM SHARMA-R

SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS
SB CIVIL CONTEMPT MATTERS

NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	WRIT RAP 756/2017 4201 SENIOR CITIZEN	GURJANT SINGH STATE OF RAJ AND ORS	AMIT JINDAL-P
2	C.W. 20530/2017 4300 SENIOR CITIZEN	KISHAN LAL L DIVISIONAL COMMI JAIPUR &ORS	MITHUN CHATURVEDI-P
3	WRIT RAP 287/2016 4201	ARJUN RAM VYAS THE ASSISTANT COMMISSIONER &OR	ANIL MEHTA-P
4	WRIT REVIEW 35/2017 4201	SMT MOHINI BAI B O R & ORS	HEMANT SHARMA-P
5	C.C.P. 1813/2017 2401	KAMAL SINGH GURJAR MANISH CHOUHAN AND ORS	RAJKUMAR KASANA-P
6	C.W. 20130/2017 1800	ARCHANA KASHYAP AND ORS STATE OF RAJ AND ORS	JAGMEET SINGH-P
7	C.W. 20395/2017 1700	M/S JAKHAD MOTOR DRIVING SCHOOL STATE OF RAJ AND ANR	SANJAY RAHAR-P
8	C.W. 20460/2017 1701	RAKESH KUMAR BANSAL STATE OF RAJ AND ANR	VIKAS JAIN-P
9	C.W. 21118/2017 1600 APPL 70938/2017	M/S MAJBAT TEA ESTATE LTD STATE OF RAJ AND ORS	DR P C JAIN-P
FOR ORDERS			
10	WRIT RAP 36/2016 4201 SENIOR CITIZEN	RAM JANAKI HARNATH & OTHERS	RAJESH KUMAR SAIN-P
11	C.W. 531/2017 1804 SENIOR CITIZEN	SHIV CHARAN AGARWAL AND ORS GOVT SR SEC SCHOOL AND ORS	ANKUL GUPTA-P
12	C.W. 13257/2017 6900 CMS 11766/2017 SENIOR CITIZEN	RAJENDRA SINGH SOLANKI STATE OF RAJ AND ORS	BABU LAL GUPTA-P RAHUL LODHA-R NITIKA SUD-R
13	C.C.P. 419/2009 2401	BAJRANG LAL MAHENDRA SINGH BARATH	RAJEEV SURANA-P
14	C.C.P. 1078/2011 2401	SMT SUNITI SHUKLA (TRIPATHI) SHRI ALOK GUPTA	JAI KUMAR YADAV-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	C.W. 6028/2012 0900 APPL 55859/2016 BEFORE	SUNIL KUMAR TIBRA STATE (MINES DEPARTMENT)ORS	ALANKRITA SHARMA-P ANAND SINGH RAJAWAT-R G S GILL AAG-R R P SINGH AAG-R
16	C.C.P. 696/2013 2401	GANGA SAHAY SONI MRS BEENA PRADHAN AND ANOTHER	G P KAUSHIK-P
17	C.C.P. 987/2013 2401	VIMAL KUMAR PAREEK PAWAN GOENKA AND OTHERS	DR VIKRAM SINGH NAIN-P ATUL SAXENA-R V K TAMOLIYA-R
18	W.M.APPL. 19/2015 4201 BEFORE	RAJESH KUMAR SHARMA AND ORS J V V N LTD AND ORS	G L GOUR-P SANDEEP SINGH SHEKHAWAT-R
19	C.C.P. 1183/2015 2401	RAM KUMAR SHARMA AND ANOTHER SHRI MUKESH SHARMA AND OTHERS	K N SHARMA-P S N KUMAWAT-R
20	C.C.P. 794/2017 2401	BADAM DEVI AND ANR MR ALOK BRAHMANAND AND ANR	RAJEEV SOGARWAL R S JOGI-P
21	C.C.P. 1347/2017 2401	DEV KARAN NAGAR AND ANR SHRI NAVEEN MAHAJAN AND ORS	S K SINGODIYA-P
22	C.C.P. 1587/2017 2401	SMT SHANTI BAI SHRI J C MOHANTI AND ANR	K C SHARMA/NIDHI SHARMA-P G S GILL AAG-R
23	C.C.P. 1627/2017 2401	SHANKAR LAL SAINI SHRI MOTI CHAND MALOO AND ORS	RAJVIR SHARMA/PRADEEP-P
24	C.C.P. 1769/2017 2401	HARI SINGH STATE OF RAJ THR PR SECRETARY AND ORS	MAHENDRA SHAH/V SHAH-P ANUROOP SINGHI-R ANUROOP SINGHI-R JAI LODHA-R
25	C.C.P. 1810/2017 2401	MANITA SMT ROLI SINGH AND ORS	SANJAY YADAV-P
26	C.W. 13550/2017 1003 CMS 12006/2017	VINOD KUMAR SHARMA SMT NEHA SHARMA	RAJAT RANJAN-P AMIT RATNAWAT-R
27	CRL.M.(BAIL) 15279/2017 0202 2ND BEFORE	VINOD KUMAR STATE OF RAJASTHAN THROUGH PP	SEHBAN NAQVI-P P.P.-R
28	C.W. 15536/2017 1003 CMS 13728/2017	DIPENDRA BENIWAL SMT RAJNI	SHALENDER BALWADA-P
29	C.W. 16080/2017 4300 CMS 14218/2017	M/S SHEKHAWATI CONSTRUCTION COMPANY A V V N L AND ORS	T S PARMAR-P
With			
30	C.W. 16081/2017 4300 CMS 14219/2017	M/S MAHESH ENGINEERING COMPANY A V V N L AND ORS	T S PARMAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
31	C.W. 19275/2017 1700 CMS 17073/2017	CHOLAMANDALAM MS GENERAL INSURANCE GARVIT JAIN AND ANR	VIRENDRA AGRAWAL-P
With			
32	C.W. 16707/2017 1700 CMS 14776/2017	CHOLAMANDALAM MS GENERAL INSURANCE SHARDA JAIN AND ANR	VIRENDRA AGRAWAL-P
FOR ORDERS ON INTERIM APPLICATIONS			
33	C.W. 7438/2002 5900 APPL 70924/2017	BHAGEERATH STONE CRUSHER RAJ FINANCIAL CORPORATION JAIP	R P GARG-P SAILESH PRAKASH SHARMA-R ASHISH KUMAR SINGH-R R D RASTOGI-R
34	C.W. 4013/2006 1804 APPL 71536/2017	GOPAL SINGH AND ORS BOARD OF REVENUE AND ORS	PARAS KUHAD-P JAIDEEP SINGH-P PRIKSHIT SINGH-P SANDEEP PATHAK-P R P VIJAY-R ALANKRITA SHARMA-R
With			
35	C.C.P. 1380/2014 2401	RATAN LAL AND OTHERS SMT SUPRABHA KUMARI AN OTHERS	R P VIJAY-P DHARMENDRA PAREEK-R
36	C.W. 9127/2007 1600 APPL 69844/2017	SHARBATI DEVI STATE OF RAJ AND ORS	G K GARG-P SARANSH SAINI-P R K CHAUHAN, A K GUPTA-R KAMLENDRA SIHAG-R P C SHARMA-R
With			
37	C.W. 5657/2007 6000 APPL 69835/2017	EMNA STATE OF RAJ AND ORS	R P SINGH-P R K CHAUHAN-R A K GUPTA-R KAMLENDRA SIHAG-R P C SHARMA-R
With			
38	C.W. 1968/2008 1600	RANVEER SINGH AND ORS &ANR STATE OF RAJ AND ORS	G K GARG-P A K GUPTA-R KAMLENDRA SIHAG-R P C SHARMA-R
With			
39	C.W. 928/2009 1800	FARUKH ALI AND ORS STATE OF RAJ AND ORS	P L SHARMA-P J K SINGH-R
40	C.W. 1227/2010 1303 APPL 71751/2017	KISHORI LAL SHARMA COMMI OF INCOME TAX &ORS	ANUPAMA PARASHAR-P R B MATHUR-R A K GUPTA-R P K KASLIWAL-R RIPU DAMAN SINGH NARUKA-R
41	C.W. 8551/2010 5800 APPL 71181/2017	BHANWER LAL SAINI REVISIONAL AUTHORITY AND ORS	R C JOSHI NAMITA PARI-P C S SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
42	C.W. 1571/2011 6900 APPL 45093/2017 APPL 54131/2017	JAGDISH AND ORS STATE OF RAJ & ORS	ANIL MEHTA D S PUNIA-P ANIL MEHTA-P
43	C.W. 4264/2011 6900 APPL 62442/2017 CMS 3843/2011	PANCHU LAL PAHARIA AND ANR RAJNEESH GUPTA AND ORS	R D RASTOGI-P MR KRISHNA VERMA-P SURUCHI KASLIWAL-P
With			
44	C.W. 8366/2012 6900 CMS 7156/2012	J D A AND ANR APPELLATE TRIBUNAL JAIPUR ORS	MAHENDRA GOYAL-P ANUROOP SINGHI-P MR KRISHNA VERMA-P
45	C.W. 7553/2011 5700 APPL 67942/2017	BABU LAL MEENA STATE (FOOD CIVIL SUPPLINES)ORS	SANTOSH SRIVASTAVA-P
46	C.W. 1430/2012 1800 APPL 67952/2017 CMS 1146/2012	PEER MOHAMMAD AND ORS STATE (REVENU DEPARTMENT)ORS	AJEET BHANDARI-P ATUL BHARDWAJ-P
47	C.W. 12684/2014 4300 APPL 71078/2017	JAI SINGH SHEKHAWAT STATE (PANCHAYATI RAJ DEP)ORS	GANESH MEENA-P
48	C.C.P. 1444/2016 2401 APPL 32238/2017	MOHAMMED SIDDIQ QURESHI SHRI RAJESH YADAV THR R S R T C	SANDEEP GARSSA-P
49	C.C.P. 1717/2016 2401 APPL 38747/2017	JAGDSIH PRASAD SHARMA SHRI O P MEENA	NAINA SARAF-P
50	C.W. 4051/2016 6900 APPL 47690/2017 CMS 3546/2016 FINAL HEARING	GREEN FIRE HOSPITAL PVT LTD DIVISSIONAL COMMI JAIPUR &ORS	B L SHARMA SAKET PAREEK-P BHARAT VYAS KAPIL VYAS-P
51	C.W. 128/2017 0900 APPL 53695/2017	SHREE CEMENT LTD STATE OF RAJ AND ORS	ALANKRITA SHARMA-P
With			
52	C.W. 356/2017 0900	ULTRATECH CEMENT LTD U O I AND ORS	ALANKRITA SHARMA-P
53	C.C.P. 581/2017 2401 APPL 41877/2017	GAJENDRA SINGH SHEKHAWAT SHRI SUDARSHAN SETHI AND ORS	R K GOUTTAM//G S GOUTTAM-P SHIKHA PARNAMI-P
54	C.C.P. 1452/2017 2401 APPL 37931/2017	HARI PRAKASH MR SUDARSHAN SETHI AND ORS	NAVEEN DHUWAN-P

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FOR ORDERS ON INTERIM APPLICATIONS				
55	C.C.P. 1786/2017 2401 APPL 38274/2017	BABU LAL VERMA AND ANR STATE OF RAJ AND ORS	HEMANT TAYLOR-P	
56	C.W. 4072/2017 3100 APPL 71984/2017 CMS 3676/2017	JARELA GRAM SEVA SAMITI LTD STATE OF RAJ AND ORS	PRADEEP MATHUR-P	BHUWNESH SHARMA DY G C-R BHUWNESH SHARMA DY G C-R
57	C.W. 11912/2017 4300 APPL 70900/2017 CMS 10651/2017	THAKUR SHRI RAMCHANDRAJI TRUST KUMAWAT STATE OF RAJ AND ORS	NIRMAL KUMAR GOYAL-P SHANKER LAL VERMA-P	KAMLENDRA SIHAG-R J M SAXENA AAG-R
58	C.W. 11965/2017 4300 APPL 63889/2017 CMS 10689/2017	JAIRAM GURJAR STATE OF RAJ AND ORS	SUBHASH SHARMA-P	DR RAM KISHAN SHARMA-R PARAG RASTOGI-R R P KULDEEP-R
59	C.W. 17400/2017 1600 APPL 69158/2017 CMS 15438/2017	SUZUKI TEXTILES LTD STATE (URBAN DEVELOPMENT)ORS	SAKET PAREEK ADITYA-P	
60	C.W. 17675/2017 1804 APPL 67744/2017 CMS 15673/2017	SMT SHANTI DEVI SURENDRA KUMAR GUPTA AND ORS	AJAY GUPTA P K BANSAL-P	B L CHOUDHARY-R B L CHOUDHARY-R
FOR FRESH ADMISSION WITH STAY/BAIL				
61	C.W. 20629/2017 1600 CMS 18085/2017 SENIOR CITIZEN	NAND KISHORE MAURYA STATE OF RAJ AND ORS	A K BAJPAI-P	
62	C.W. 22402/2017 1800 CMS 19550/2017 SENIOR CITIZEN	RAJENDAR PRASAD AND ORS STATE OF RAJ AND ORS	MAHENDRA GOYAL-P	
63	C.W. 22489/2017 6900 CMS 19621/2017 SENIOR CITIZEN	MURLIDHAR AND ORS J D A AND ANR	SANDEEP BHAGWATI SAURABH-P	
64	C.W. 16365/2017 5700 STAY 14472/2017	DHARMVEER SINGH GURJAR STATE (FOOD & CIVIL SUPPLIES) ORS	KESHAV AGRAWAL-P	MR V.D.GATHALA ADD GC-R
65	C.W. 16367/2017 5700 STAY 14475/2017	CHAUTHMAL BALAI STATE (FOOD & CIVIL SUPPLIES) ORS	KESHAV AGRAWAL-P	MR V.D.GATHALA ADD GC-R
66	C.W. 16672/2017 1804 CMS 14742/2017	JAMNA BAI AND ORS SMT MOTYA BAI AND ORS	VIJAY CHOUDHARY-P	
67	C.W. 18423/2017 1800 CMS 16325/2017	DAMODAR STATE (REVENUE DEPARTMENT) ORS	VISHNU KANT SHARMA-P	
68	C.W. 20403/2017 6900 CMS 17966/2017	RAJESH JAIN J D A AND ORS	AMIT PUNIA-P	

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FOR FRESH ADMISSION WITH STAY/BAIL			
With			
69	C.W. 16674/2017 6900 CMS 14745/2017	SUNITA YADAV J D A AND ORS	P S SIROHI-P AMIT PUNIA-R AMIT KURI-R
70	C.W. 20650/2017 1600 CMS 18099/2017	SHEELA DEVI MAURYA STATE OF RAJ AND ORS	A K BAJPAI-P
71	C.W. 21259/2017 4300 CMS 18612/2017	DARAB SINGH STATE OF RAJ AND ORS	SANJAY SHARMA-P
72	C.W. 21395/2017 1103 CMS 18709/2017	RUGHA RAMAVTAR AND ORS	DINESH PAREEK RAKESH-P
73	C.W. 21632/2017 1704 CMS 18890/2017	CLAIRMAN UNITED INDIA INSURANCE AND ANR RAJJAN SINGH AND ORS	RIZWAN AHMED-P
74	C.W. 21645/2017 3500 CMS 18903/2017	DAVENDRA SINGH STATE OF RAJ AND ORS	P N JATTI B K JATTI-P
75	C.W. 21678/2017 1700 CMS 18930/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD RAMESHWAR VERMA AND ORS	VIRENDRA AGRAWAL-P
76	C.W. 21679/2017 1700 CMS 18931/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD SMT GEETA DEVI AND ORS	VIRENDRA AGRAWAL-P
77	C.W. 22041/2017 4300 CMS 19250/2017	AMER PHOTOGRAPHER VIKAS SAMITI STATE OF RAJ AND ANR	ASHISH SHARMA UPADHYAY-P
78	C.W. 22112/2017 4300 CMS 19315/2017	INTJAM ALI STATE (P W D)AND ORS	V S BADHWAR-P
79	C.W. 22426/2017 1804 CMS 19571/2017	UDAI SINGH AND ANR MURTI MANDIR SHRI THAKUR JI AND ORS	N L VERMA ANJANA VERMA-P
FOR FRESH ADMISSION WITHOUT STAY			
80	C.C.P. 1441/2016 2401	RAJENDRA SINGH NINAMA SHRI GIRISH KUMAR THR HMT AND ORS	ANAND SHARMA-P
81	C.C.P. 1523/2016 2401	BHAGWAN SINGH SHRI NARESH PAL GANGWAR AND ORS	DHARMENDRA BARALA-P
82	C.C.P. 1893/2017 2401	KANAHIYA LAL NAVEEN MAHAJAN AND ORS	ANOOP DHAND-P
83	C.C.P. 1896/2017 2401	NANAK RAM JOLIA SHRI AJITABH SHARMA AND ORS	UDAI PRADEEP GAUR-P
84	C.C.P. 1926/2017 2401	VIPIN KUMAR SHARMA SHRI DEEPAK UPRETI AND ORS	JEETENDRA KUMAR SHARMA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
85	C.C.P. 1935/2017 2401	SATYA NARAIN AND ORS SHRI MUKESH KUMAR SHARMA AND ORS	SARVESH JAIN-P	
86	C.C.P. 2000/2017 2401	GUL BAI AND ANR SHRI KHEMRAJ CHAUDHARY AND ORS	HARI KRISHAN SHARMA-P	
87	C.C.P. 2003/2017 2401	VIJAY KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	VIJAY PATHAK-P	
88	C.C.P. 2005/2017 2401	SMT SUSHILA DEVI SHRI RAJAT KUMAR MISHRA AND ORS	C P SHARMA-P	
89	C.C.P. 2006/2017 2401	BABU LAL VERMA VEENU GUPTA AND ORS	RAGHUNANDAN SHARMA-P	
90	C.C.P. 2009/2017 2401	SMT VANDNA MEENA SHRI NAVEEN MAHAJAN AND ORS	SANDEEP KALWANIYA-P	
91	C.C.P. 2017/2017 2401	GOPAL LAL KALWAR SMT NEEL KAMAL DARBARI AND ORS	RAJEEV SOGARWAL-P	
92	C.C.P. 2018/2017 2401	SMT NIKKI SHARMA C R MEENA AND ANR	J K MOOLCHANDANI-P	
93	C.W. 17735/2017 3100	DCB BANK LIMITED RAJESH AND ORS	PEUSH NAG-P	
94	C.W. 17736/2017 3100	DCB BANK LIMITED PRASHANT BHARDWAJ AND ORS	PEUSH NAG-P	
95	C.W. 18241/2017 1700	NASEEM BANO SANJAY RATHORE AND ORS	NITIN KUMAR SHARMA-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
96	C.W. 14846/2017 6900 CMS 13126/2017 SENIOR CITIZEN	SUBHKARAN NAHTA J D A AND ANR	ANIL MEHTA-P	AMIT KURI-R
97	C.C.P. 767/2015 2401	CHHOTI DEVI GULAB CHAND AND ANOTHER	O P MISHRA-P	
98	C.C.P. 1114/2016 2401	KALU LAL AND ORS SHRI ASHOK KUMAR MEENA AND OTHERS	SANDEEP PATHAK-P	DHARMENDRA PAREEK AGC-R
99	C.C.P. 1138/2016 2401	THE RAJ STATE INDUSTRIAL DEV & INVESTME KAMAL SHAHANI	AJEET BHANDARI-P	RAJVIR SHARMA/P SINGH-R
100	C.C.P. 1172/2016 2401	SANTOSH KUMAR SHARMA SMT NEEL KAMAL DARBARI AND ANOTHER	TANVEER AHMED-P	AAG-R J M SAXENA-R
101	C.C.P. 429/2017 2401	BHAGIRATH MAL YADAV &ORS SHRI NARESH PAL GANGWAR AND ORS	HANUMAN CHOUDHARY-P	IMRAN KHAN-R S.K.GUPTA FOR RESP.-1-R
102	C.C.P. 647/2017 2401	MS ARTI FAUJDAR MR O P MEENA AND ORS	ASHISH/DR Y C SHARMA-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
103	C.C.P. 869/2017 2401	PRAHALAD RAI AGARWAL SHRI KULDEEP RANKA AND ORS	SANDEEP GARSSA-P VINAYAK JOSHI-R
104	C.C.P. 987/2017 2401	LAL CHAND PANWAR AND ORS SHRI RAJ HANS UPADHAYA AND ORS	ASHISH JOSHI-P DHARAM VEER THOLIA-R DHARAM VEER THOLIA AAG-R
105	C.C.P. 1212/2017 2401	SHRI GUJRATI MAHA MANDAL ANR SHRI NATHMAL DIDEL AND ORS	VINOD GOYAL-P
106	C.C.P. 1278/2017 2401	SOMENDRA KUMAR MISHRA NAVEEN MAHAJAN & OR	RAGHUNANDAN SHARMA-P
107	C.C.P. 1279/2017 2401	MAHAVEER PRASAD JAT NAVEEN MAHAJAN & ORS	RAGHUNANDAN SHARMA-P
108	C.C.P. 1329/2017 2401	ROOP NARAYAN SHRI SHIKHAR CHAND AGARWAL AND ORS	A R MEENA-P JAG MOHAN SAXENA AAG-R
109	C.C.P. 1477/2017 2401	RAMESHWARI DEVI SHRI DEEPAK UPRETI AND ORS	ANKUR SRIVASTAVA-P G S GILL AAG-R
With			
110	C.C.P. 1478/2017 2401 APPL 42374/2017	SMT RAMESHWARI DEVI SHRI DEEPAK UPRETI AND ORS	ANKUR SRIVASTAVA-P G S GILL AAG-R
111	C.C.P. 1713/2017 2401	SATYAKETU SINGH SHRI NARESH PAL GANGWAR AND ORS	AKHIL SIMLOTE-P
112	C.W. 11847/2017 1006 CMS 10595/2017	AMIT SHARMA SMT SWATI SHARMA	RAJAT RANJAN-P ACHINTYA KAUSHIK-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
113	C.W. 12544/2015 4300 SENIOR CITIZEN	DR VIJAY KRISHNA TIWARI STATE OF RAJ AND ANR	J P SHARMA-P ASHISH JAIN ADD G C-R
114	C.W. 11251/2016 6900 CMS 10106/2016 SENIOR CITIZEN	MAHESH KUMAR &ORS STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P B L SHARMA-P A K GUPTA-R ALANKRITA SHARMA-R RISHABH KHANDELWAL-R
115	C.W. 5645/2007 1600	GULSHAN LAL BHATIA AND ORS STATE OF RAJ AND ORS	ANANT KASLIWAL-P DINESH YADAV-P R K MATHUR-R
116	C.W. 6564/2008 4300	PRADEEP KUMAR ASTHANA UNION OF INDIA AND ORS	ANURAG SHARMA-P G K GARG-R ANANT KASLIWAL-R DEEN DAYAL SHARMA DY G C-R MAHESH CHAND GUPTA ADD GC-R PARIKSHIT SINGH DY G C-R PRAVEEN BALWADA-R S C PUROHIT ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
117	C.W. 3309/2010 1502	BABU LAL SHARMA THE JUDGE LABOUR COURT & ORS	VIVEK GOYAL-P CHETAN BAIRWA ADD G C-R SAURABH SARASWAT DY G C-R
118	C.C.P. 1258/2011 2401	HARLAL SINGH AND OTHERS SHRI B N SHARMA AND OTHERS	RAM PRATAP SAINI-P DR V B SHARMA(ADD GC)-R
119	C.W. 5655/2011 6900 CMS 5132/2011	KAILASH CHAND SHARMA J D A AND ORS	KAPIL GUPTA-P J K SINGHI-R
120	C.W. 7400/2011 7000 STAY 6768/2011	JAGDISH PRASAD BUNKAR STATE (DEPARTMENT OF PERSON)ORS	JAI KUMAR YADAV-P JAI LODHA-P RAJ SHARMA ADD G C-R ANKIT JAIN-R B L AVASTHI ADD G C-R
121	C.W. 16421/2012 7000 STAY 13838/2012	B S JHA J V V N LTD AND ORS	MAHENDRA SHAH V SHAH-P SANDEEP SINGH SHEKHAWAT-R
122	WRIT REVIEW 216/2013 4201 BEFORE	NAGAR MAL RAM SINGH AND ORS	V K SHARMA RACHIT SHARMA-P VINOD GUPTA A K GUPTA-R
123	C.W. 3516/2013 0900	JARNAIL SINGH STATE (MINES DEPARTMENT)ANR	DR P C JAIN-P N S CHAUHAN DY G C-R N S CHAUHAN-R ZAKIR HUSSAIN ADDL. GC-R
With			
124	C.W. 3515/2013 0900	NAND KISHORE SAINI STATE (MINES DEPARTMENT)ANR	DR P C JAIN-P N S CHAUHAN DY G C-R
125	C.W. 17656/2013 6900	FOOD CORP OF INDIA APPELLATE TRIBUNAL J D A AND ORS	VIKRAM JAIN-P RAUNAK SINGHVI-R AMIT KURI-R
126	WRIT REVIEW 178/2014 4201 BEFORE	PRAHLAD RAI STATE OF RAJ & ORS	BABU LAL GUPTA-P J M SAXENA AAG-R
127	C.C.P. 608/2015 2401	SITA RAM YADAV SHRI MUKESH SHARMA AND OTHERS	N S YADAV-P J P SHARMA/R K TONGAWAT-R SHYAM ARYA (AAG)RR-R
128	WRIT REVIEW 18/2016 4201 BEFORE CMS 1784/2016	AJEET SINGH & ORS STATE (EDUCATION DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P S S RAGHAV-R ASHWINI JAIMAN-R
129	C.C.P. 325/2016 2401	VIJAY KUMAR BHANSALI MR SHRIMAT PANDEY AND OTHERS	HANUMAN CHOUDHARY-P ANURAG SHARMA(AAG)-R
With			
130	C.C.P. 1604/2017 2403	SUO MOTO SUPERINTENDENT OF POLICE JHUNJHUNU	BY COURT-P
131	C.C.P. 351/2016 2401	SMT SHAHINA PARVEN RANPAL SINGH	T C VYAS-P JITENDRA PANDEY-R
With			
132	C.C.P. 967/2016 2401	SHAHINA PARVEN RANPAL SINGH	T C VYAS-P JITENDRA PANDEY-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
133	C.C.P. 769/2017 2401	DR (MRS) CHANDNI SINHA SH RAJ HANS UPADHYAY AND ORS	N C GOYAL-P RACHIT SHARMA-R AASHISH SHARMA JR TO AAG-R
134	C.C.P. 1275/2017 2401	MALIRAM SHRI MANEESH CHAUHAN AND ORS	PREM CHAND DEWANDA-P DR A S KHANGAROTADD GC-R
135	C.W. 2750/2017 1701	MANDIR SHRI BATAK BHERUJI STATE OF RAJ AND ORS	NAWAL SINGH SIKARWAR-P MANOJ SHARMA RAMNIWAS-R
136	C.W. 13587/2017 1701	VIJAI KUMAR AND ORS STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P SGEER AHMMED-R DEEN DAYAL SHARMA DY G C-R DHARAMVEER THOLIA AAG-R DHARMENDRA PAREEK ADD G C-R
With			
137	C.W. 1395/2017 1701	DHARMENDRA KUMAR AND ANR STATE OF RAJ AND ORS	A K BAJPAI-P DEEN DAYAL SHARMA DY G C-R
FOR HEARING			
138	C.W. 3907/1990 1804	ISHWERI AND ORS. STATE	PAVAN PAREEK,R K PAREEK-P A.K.PAREEK-P I.R.SAINI GA-R K.K.MEHRISHI,S.MEHRISHI-R N.L.PAREEK DY.G.A.-R
139	C.W. 4712/1992 6500	KEDHARU STATE	G P KAUSHIK,R K PAREEK-P L L GUPTA-P SAMANDAR SINGH-P R K GOYAL-R DHERAM GOPAL,H P SINGH-R
140	C.W. 4912/2000 1600	MRS. NIRMALA MEHTA STATE AND ORS	PARAS KUHAD-P AJAY TYAGI-P DIGVIJAY ANAND-P MAHENDRA SINGH,P.S.SHUKLA-P MANJU AGARWAL-P RAJESH MAHARISHI-P SHALINI SHEORAN-P SHYAM ARYA-P SUNIL NATH,R.K.SALECHA-P R.N.MATHUR,SHYAM ARYA-R NAINA SARAF-R RD RASTOGI-R
With			
141	C.W. 5175/2000 1600	SMT ALIMAN AND ORS STATE AND ORS	BP AGARWAL-P R.P.AGRAWAL-P SHYAM ARYA-P R D RASTOGI-R NAINA SARAF-R S N KUMAWAT A.A.G.-R
142	C.W. 512/2002 3500	SURJARAM MEEL RAJENDRA BHANDAR DISTRICT EXCISE OFFICER JAIPUR	MM RANJAN-P R B MATHUR-R
With			
143	C.W. 2858/2001 3500	RAMJAS AND ORS STATE AND ORS	PAWAN SHARMA-P M M RANJAN-R R B MATHUR-R

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FOR HEARING			
With			
144	C.W. 3186/2001	JASWANT SINGH AND ORS STATE AND ORS	M.M.RANJAN-P R B MATHUR-R SUBODHA SHAH-R
3500			

S B CRIMINAL APPEALS, SB PAROLE MATTERS
 SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS
 SB CRIMINAL MISC PETITION U/S 482 CR P C

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.A. 241/2017 0113 (LIMITATION) APPL 758/2017	STATE OF RAJASTHAN MANGI LAL SHARMA	P P-P
With			
2	CRL.A. 1210/2016 0102 DEFECT	MANGILAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
3	CRL.LV.A. 318/2017 0106	STATE OF RAJASTHAN VIVEK PANDEY @ VIEKANAND	P P-P SUDESH SAINI-P
4	CRL.LV.A. 328/2017 0106 (LIMITATION) APPL 545/2017	VIJENDRA MITTAL STATE OF RAJASTHAN AND ANR	SHRAWAN GUPTA/C K GUPTA-P
5	CRL.LV.A. 330/2017 0106 (LIMITATION) APPL 698/2017	STATE OF RAJASTHAN BHUPENDRA KUMAR @ SHANI	P.P.-P
6	CRL.LV.A. 423/2017 0113 (LIMITATION) APPL 720/2017	SMT PRATIBHA YADAV PROPRIETOR ALI SHER PROPRIETOR AND ANR	PRAHLAD SHARMA-P
7	CRL.A. 724/2017 0113	DINESH KUMAR STATE OF RAJASTHAN AND ORS	MS SHARDA TANWAR-P PP-R
8	CRL.A. 1122/2017 0113 APPL 25768/2017	AJMER VIDYUT VITRAN NIGAM LIMITED MAHESH KUMAWAT	RAM SINGH BHATI-P PPQ-R
9	CRL.A. 1301/2017 0113	VEDRAM STATE OF RAJASTHAN AND ORS	KARTAR SINGH FAUJDAR-P
10	CRL.A. 1501/2017 0106 APPL 23660/2017	SATYAJIT GHOSH STATE OF RAJASTHAN AND ANR	G L SHARMA-P
11	CRL.A. 2012/2017 0104	SURYAPRAKASH RAO MADALLA AND ANR UNION OF INDIA	ANSHUMAN SAXENA-P TEJ PRAKASH SHARMA-R
12	CRL.M.PET. 4072/2017 0204	JATAN SINGH SUSHILA DEVI	DINESH YADAV-P P.P.-R
FOR ORDERS			
13	CRL.A. 157/1993 0101	ALI AMJAD STATE OF RAJASTHAN	S N RIZWANI, S K PAUL-P P.P.-R
14	CRL.LV.A. 451/2002 0106	PEETO MOOLA AND ORS	SATYENDRA KUMAR GUPTA-P
15	CRL.A. 1676/2007 0102	VASUDEV B.GYANCHANDANI C.B.I.	RK JAIN/YK MISHRA-P TEJ PRAKASH SHARMA-R S.P.TYAGI-R TEJ PRAKASH SHARMA-R

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FOR ORDERS			
16	CRL.A. 892/2013 0103 2ND SOSA 797/2015	AJIJUR RAHMAN STATE OF RAJASTHAN THROUGH PP	DHARMENDRA PAREEK-P ARVIND KUMAR PAREEK-P ELIYAS ALI-P
17	CRL.A. 874/2015 0103 SOSA 182/2017	HANUMAN SINGH STATE OF RAJASTHAN THROUGH PP	SURENDRA SHARMA-P RAJNEESH GUPTA-P
18	CRL.LV.A. 219/2016 0106	RACHNA CHANDAK RAMDAYAL LODHA	KAMLA JAIN-P
19	CRL.M.PET. 223/2016 0204	ASHISH KACHAWA STATE OF RAJASTHAN AND ORS	MADHU SUDAN SHARMA-P P.P.-R G S SODHI-R
20	CRL.LV.A. 253/2016 0106	STATE OF RAJASTHAN SIKANDER	P P-P
21	C.M.Appl. 502/2016 4201 BEFORE	ROOMMAL MEENA SHRI SHIKHAR AGARWAL AND OTHERS	PUNIT SINGHVI-P
22	CRL.A. 1482/2016 0103	SUDAMA STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P
23	CRL.M.PET. 2600/2016 0204	NIKHIL SHARMA AND ORS STATE OF RAJASTHAN AND ANR	LOKESH SHARMA/SHEFALI SH.-P P.P.-R BHARAT YADAV-R
24	CRL.A. 13/2017 0102 STAY 2128/2017	RAJENDRA SHARMA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P RAJENDRA KUMAR SHARMA-P
25	CRL.LV.A. 28/2017 0106	STATE OF RAJASTHAN MAHAVEER	P P-P
26	CRL.LV.A. 33/2017 0106	GOVIND RAM CHAMANLAL AND ORS	VIMAL/GAURAV/YOGESH-P S L SONGARA-R
27	CRL.LV.A. 90/2017 0106	STATE OF RAJASTHAN RAMLAL	P P-P
28	CRL.LV.A. 116/2017 0106	THE CENTRAL COOPERATIVE BANK LTD MOHD. ASIF	NITIN JAIN-P SUNIL JAIN-P
29	CRL.LV.A. 139/2017 0106	NISHA STATE OF RAJASTHAN AND ANR	GORI SHANKAR GAUTAM-P
30	CRL.LV.A. 193/2017 0106	UNION OF INDIA JAGDISH AND ORS	TEJ PRAKASH SHARMA-P
31	CRL.A. 374/2017 0101 LETT 99/2017	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP	MANOJ SHARMA/RAMNIWAS-P PP-R
32	CRL.LV.A. 471/2017 0113	RAMPAL STATE OF RAJASTHAN AND ANR	JAGDISH NAGAR-P
33	CRL.LV.A. 474/2017 0106	M/S PANKAJ FASHION STATE OF RAJASTHAN AND ANR	SANJAY SHARMA-P

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34	CRL.LV.A. 475/2017 0106	DESHRAJ STATE OF RAJASTHAN AND ORS	INDER RAJ SAINI-P S K SINGODIYA-P
35	CRL.M.PET. 3449/2017 0204	DURGA DEVI STATE OF RAJASTHAN AND ORS	S S MAHLA-P P.P.-R RAJESH GOSWAMI-R
36	CRL.M.PET. 6265/2017 0204 STAY 6588/2017	CHAMBAL FERTILIZERS AND CHEMICALS & ANR. STATE OF RAJASTHAN THROUGH PP	ANUROOP SINGHI-P
37	CRL.M.(BAIL) 16918/2017 0202 3RD BEFORE	RAJESH STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			
38	CRL.A. 379/2008 0106 APPL 22101/2017	H.R.B. FLORICULTURE LTD. B.F.L. SOFTWARE LTD. AND ORS.	N C GOYAL-P R N VIJAY-R K VERMA-R SUDHANSHU KASLIWAL-R V R BAJWA/GAURAV SINGH-R VR BAJWA-R
39	CRL.LV.A. 283/2011 0106 (LIMITATION) APPL 6407/2008	STATE PAPPI	P.P.-P ASHWINI JAIMAN-R
40	CRL.LV.A. 195/2015 0106 (LIMITATION) APPL 337/2017	AJMER VIDYUT VITRAN NIGAM LTD PRAVEEN KUMAR	G S RATHORE-P
41	CRL.M.PET. 5164/2016 0204 APPL 25033/2017	ANEES STATE OF RAJASTHAN AND ORS	N K MEENA/SUNITA MEENA-P P.P.-R AZAD AHMED-R
With			
42	CRL.M.PET. 4769/2016 0204 STAY 4955/2016	JARNEL AND ANR STATE OF RAJASTHAN AND ANR	RAVI SHANKAR/RASHMI JAIN-P P.P.-R N K MEENA/SUNITA MEENA-R
43	CRL.A. 292/2017 0103 APPL 10952/2017	BANWARI AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL JAIN/DUSHYANT JAIN-P PP-R
44	CRL.LV.A. 358/2017 0106 (LIMITATION) APPL 772/2017	HANUMAN SAHAY KUMAWAT STATE OF RAJASTHAN AND ANR	SUDHINDRA KUMAWAT-P
45	CRL.A. 1399/2017 0113 (LIMITATION) APPL 771/2017	STATE OF RAJASTHAN MOHD NOOR ALAM@MOHD MAUSAM ALI	P P-P
46	CRL.M.PET. 5440/2017 0204 APPL 25856/2017 STAY 5711/2017	DALJEET SINGH SALUJA STATE OF RAJ AND ANR	SUDHIR JAIN-P ISHWAR JAIN-R
FOR HELD UP CASES			
47	CRL.M.PET. 2520/2016 0204 STAY 2571/2016	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R

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FOR HELD UP CASES			
With			
48	CRL.M.PET. 2519/2016 0204 STAY 2570/2016	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R
With			
49	CRL.M.PET. 2521/2016 0204 STAY 2572/2016	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R
FOR FRESH ADMISSION WITH STAY/BAIL			
50	CRL.A. 666/2016 0103 SOSA 757/2016	LAXMIKANT @ GAJANAND STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
51	CRL.A. 1065/2016 0103 SOSA 1152/2016	RAMPRASAD @ ARUN @ ARVIND STATE OF RAJASTHAN THROUGH PP	SANDEEP KUMAR SHARMA-P
52	CRL.A. 1587/2016 0103 SOSA 1483/2016	OM PRAKASH STATE OF RAJASTHAN THROUGH PP	P L SHARMA-P
53	CRL.M.PET. 5596/2016 0204 STAY 5744/2016	SAHIRAM STATE OF RAJASTHAN THROUGH PP	AMITABH VIJAYWARGIA-P P.P.-R
54	CRL.M.PET. 6419/2016 0204 STAY 6616/2016	BHARAT JAROLI STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA/RAHUL SH.-P AJEET BHANDARI-P P.P.-R MAHENDRA KUMAR SAHU-R PREM CHAND DEWANDA-R
55	CRL.A. 936/2017 0102 SOSA 607/2017	PHOOL SINGH MEENA STATE OF RAJASTHAN THROUGH P P	SUDHIR JAIN/B P MEENA-P PP-R
56	CRL.M.PET. 1112/2017 0204 STAY 1088/2017	SURENDRA STATE OF RAJASTHAN THROUGH PP	ARVIND CHAWLA-P HEM SINGH RATHORE-P P.P.-R
57	CRL.A. 1184/2017 0101 SOSA 741/2017	RAJ KUMAR STATE OF RAJASTHAN THROUGH P P	O P JHAJHRIA-P PP-R AMIT PUNIA-R
58	CRL.A. 1872/2017 0113 STAY 5907/2017	PRAKASH MISHRA JAIPUR VIDYUT VITRAN NIGAM LTD AND ORS	SHOBHIT TIWARI-P G S FAUZDHAR-R
59	CRL.A. 1892/2017 0103 SOSA 1222/2017	ALAM STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P
With			
60	CRL.A. 1744/2017 0103 SOSA 1119/2017	AJJU AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
With			
61	CRL.A. 1745/2017 0103 SOSA 1120/2017	ASLAM @ BACHCHI AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
With			
62	CRL.A. 1893/2017 0103 SOSA 1223/2017	ASU STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
63	CRL.A. 1996/2017 0102 SOSA 1295/2017	GULJARI PRASAD STATE OF RAJASTHAN THROUGH PP	G P KAUSHIK-P	
64	CRL.A. 2200/2017 0101 SOSA 1392/2017	RAMNIWAS @ NIWAS AND ANR STATE OF RAJASTHAN THROUGH P P	RAJESH KR SHARMA/PRASHANT-P	
65	CRL.M.PET. 5422/2017 0204 STAY 5682/2017	PURUSHOTTAM LAL MEENA AND ORS STATE OF RAJ AND ANR	HARENDRA SINGH-P HARENDRA SINGH-P	
66	CRL.M.PET. 5590/2017 0204 STAY 5860/2017	KAYAM STATE OF RAJASTHAN THROUGH PP	HANISH KHAN-P	
With				
67	CRL.M.PET. 5591/2017 0204 STAY 5861/2017	SAZID STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P	
With				
68	CRL.M.PET. 5592/2017 0204 STAY 5862/2017	ISAB STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P	
With				
69	CRL.M.PET. 5593/2017 0204 STAY 5863/2017	DEENU @ DEEN MOHD STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P	
With				
70	CRL.M.PET. 5594/2017 0204 STAY 5864/2017	JAMSHED STATE OF RAJASTHAN THROUGH P P	HANISH KHAN-P	
71	CRL.M.PET. 5648/2017 0204 STAY 5922/2017	MAHAVEER AND ANR STATE OF RAJ AND ORS	ELIYAS ALI-P	
72	CRL.M.PET. 6099/2017 0204 STAY 6400/2017	MANISH STATE OF RAJASTHAN THROUGH PP	SUNITA VASHITHA-P	
73	CRL.M.PET. 6341/2017 0204 STAY 6654/2017	RAJESH MEENA STATE OF RAJ AND ANR	ANIL SHUKLA-P	
74	CRL.M.PET. 6373/2017 STAY 6681/2017	RATAN SINGH SISODIYA STATE OF RAJASTHAN THROUGH PP	G S SODHI-P	
75	CRL.M.PET. 6386/2017 0204 STAY 6693/2017	RAHUL SHARMA STATE OF RAJ AND ORS	B M GURJAR-P	
76	CRL.M.PET. 6457/2017 0204 STAY 6760/2017	PREM SINGH SHEKHAWAT STATE OF RAJ AND ANR	PRAHLAD SHARMA-P	
FOR FRESH ADMISSION WITHOUT STAY				
77	CRL.A. 396/2013 0113	HUSSAIN STATE OF RAJASTHAN AND ANR	KAPIL PRAKASH MATHUR-P	PP-R
78	CRL.A. 12/2016 0113	BODAN SINGH STATE OF RAJASTHAN AND ORS	VINOD KUMAR SHARMA-P	

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
79	CRL.A. 283/2016 0113	RESHMA STATE OF RAJASTHAN AND ANR	ABDUL RAHIM KHAN-P SHAMSUDDIN ANSARI-R
80	CRL.A. 1056/2017 0106	STATE OF RAJASTHAN LALTESH AND ORS	P P-P
81	CRL.A. 1181/2017 0101	HEMRAJ GADRI GURJAR STATE OF RAJASTHAN THROUGH P P	ROHAN JAIN-P PP-R
82	CRL.A. 1374/2017 0103	HEERA LAL JATAV STATE OF RAJASTHAN THROUGH PP	K L MEENA-P PP-R
83	CRL.M.PET. 4937/2017 0204	PALLAVI HEMANT SHERJE STATE OF RAJASTHAN THROUGH PP	KAWAL SINGH LOHA-P
84	CRL.M.PET. 5418/2017 0204	BAJRANG LAL JANGID STATE OF RAJ AND ANR	RAJNEESH GUPTA-P
85	CRL.M.PET. 6293/2017 0204	KARAN SHARMA STATE OF RAJ AND ORS	SATISH KHANDAL/ VANDANA-P
86	CRL.M.PET. 6328/2017 0204	GANGA DEVI RAJESH KUMAR MEENA	DAULAT SHARMA-P
87	CRL.M.PET. 6345/2017 0204	KALPDEEP MATHUR AND ANR STATE OF RAJ AND ORS	RAHUL AGARWAL-P
88	CRL.M.PET. 6422/2017 0204	NEMICHAND STATE OF RAJ AND ORS	AMIT PUNIA-P
89	C.W. 21780/2017 4400 -PAROLE	SITARAM DIRECTOR GENERAL OF POLICE	U P GAUR S P DHANERA-P
90	C.W. 22401/2017 4400 -PAROLE	INDRAJ SINGH STATE OF RAJ AND ORS	DHEERAJ SINGHAL-P
91	C.W. 22407/2017 4400 -PAROLE	RAM MOHAN STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P
92	C.W. 22488/2017 4400 -PAROLE	ANIL @ PANDIA STATE OF RAJ AND ORS	MUKESH BIJARANIA R GAUTAM-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
93	CRL.A. 31/2012 0113	MANGU RAM STATE OF RAJASTHAN AND ANR.	ANOOP DHAND-P PP-R PREM CHAND DEWANDA-R
94	CRL.A. 339/2013 0113	SHAKUNTALA STATE OF RAJASTHAN AND ANR	ROHAN JAIN-P SANJAY SINGHAL-R
95	CRL.A. 964/2013 0106	KRISHI UPAJ MANDI SAMITI KHAIRTHAL RAVI GUPTA	S S SUNDA-R MANJU JOSHI-P
96	CRL.A. 872/2014 0113	BABU LAL STATE OF RAJASTHAN AND ORS	GOPAL SONI-P TANVEER AHMED-P PP-R SANTOSH KUMAR JAIN-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
97	CRL.A. 1444/2016 0113	AARTI STATE OF RAJASTHAN AND ANR	SHALINI SHEORAN/NRIPENDRA-P AZAD AHMED-R
98	CRL.M.PET. 5195/2016 0204 STAY 5359/2016	INDER SINGH SOLANKI STATE OF RAJASTHAN AND ANR	ADITYA MATHUR-P P.P.-R
99	CRL.M.PET. 6224/2016 0204 STAY 6427/2016	MARUTI NANDAN STATE OF RAJASTHAN AND ANR	VIJAY YADAV-P P.P.-R SHYAM BIHARI GAUTAM-R
100	CRL.M.PET. 1491/2017 0204 STAY 1495/2017	LALIT BANSAL AND ANR STATE OF RAJASTHAN AND ANR	VEYANKATESH GARG-P P.P.-R VINAY PAL YADAV-R
101	CRL.M.PET. 1752/2017 0204 STAY 1793/2017	BHANWAR LAL MEENA STATE OF RAJASTHAN AND ANR	ANSHUMAN SAXENA-P P.P.-R R K DAGA-R SHAILENDER BALWADA-R
102	CRL.M.PET. 2171/2017 0204 STAY 2227/2017	BRIJ MOHAN SINGH AND ANR STATE OF RAJASTHAN AND ANR	PANKAJ GUPTA-P P.P.-R G P SHARMA/M C GUPTA-R
103	CRL.M.PET. 3362/2017 0204 STAY 3493/2017	OM PRAKESH AND ORS STATE OF RAJASTHAN AND ANR	DILEEP SINGH JADAUN-P P.P.-R J K MOOLCHANDANI-R
104	CRL.M.PET. 3586/2017 0204 STAY 3718/2017	VERSHA @ AAYUSHI STATE OF RAJASTHAN AND ORS	NRIPENDRA SINSINWAR-P P.P.-R ATUL KUMAR JAIN-R
With			
105	CRL.M.PET. 5092/2017 0204 STAY 5338/2017	MURARI LAL AND ORS STATE OF RAJ AND ANR	ATUL KUMAR JAIN-P
With			
106	CRL.M.PET. 5093/2017 0204 STAY 5339/2017	AMIT KUMAR STATE OF RAJ AND ANR	ATUL KUMAR JAIN-P
107	CRL.M.PET. 4100/2017 0204 STAY 4294/2017	O P JAIN M/S VIHAN ENTERPRISES	RINESH GUPTA-P P.P.-R DEEPAK KHANDELWAL-R
With			
108	CRL.M.PET. 4101/2017 0204 STAY 4295/2017	O P JAIN RAJESH SINGHAL	RINESH GUPTA-P P.P.-R
109	CRL.M.PET. 4810/2017 0204 STAY 5047/2017	MANOJ KUMAR STATE OF RAJ AND ANR	DUSHYANT SINGH NARUKA-P GAURAV CHOUDHARY-R
110	CRL.M.PET. 4840/2017 0204 STAY 5080/2017	SALIM AHMED STATE OF RAJ AND ANR	AZAD AHMED-P P C DEWANDA/M GAGRANI-R
111	CRL.M.PET. 5244/2017 0204 STAY 5478/2017	ASHOK RAO STATE OF RAJ AND ANR	NITISH BAGRI-P MADHU SUDAN SINGH-R
With			
112	CRL.M.PET. 5245/2017 0204 STAY 5479/2017	NEERAJ KAPOOR STATE OF RAJ AND ANR	NITISH BAGRI-P MADHU SUDAN SINGH-R

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
113	CRL.M.PET. 5853/2017	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	M P SINGH-P
	0204		
ADMISSION WITH NOTICE SERVED- REPLY FILED			
114	CRL.M.PET. 5219/2015	M/S VARAHA INFRA LIMETED STATE OF RAJASTHAN AND ANR	SUNIL NATH/MANISH-P
	0204 STAY 4929/2015		P.P.-R S K GUPTA ADL. AG-R
FOR HEARING			
115	CRL.REF. 3/1991	STATE SHAMMO @ SAMAY SINGH	A.A G /P.P-P
	0113		SANTOSH KAUSHIK-R MR ANURAG SHARMA AAG-R MR B N SANDU GA-AAG-R N S DHAKAD PP ,AAG-R

S B CRIMINAL MISC. BAILS U/S 438 OF CR. P.C.SB CRIMINAL WRITS
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
1	CRL.M.(BAIL) 10973/2017 0201	ROOP SINGH STATE OF RAJASTHAN THROUGH PP	R D S NARUKA-P P.P.-R S K JINDAL/SUDHIR YADAV-R
2	CRL.M.(BAIL) 13065/2017 0201	MAN SINGH SOMARA STATE OF RAJASTHAN THROUGH PP	ROHITASHW KAJLA/RAJENDRA-P P.P.-R
3	CRL.M.(BAIL) 14651/2017 0201	HARSHIT VISHWAS AND ORS STATE OF RAJASTHAN THROUGH PP	RAKESH CHANDEL-P P.P.-R
4	CRL.M.(BAIL) 15142/2017 0201	NIRMAL KUMAR JANGID STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
5	CRL.M.(BAIL) 15560/2017 0201	BRAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	P S SHARMA-P P.P.-R
6	CRL.M.(BAIL) 15856/2017 0201	SURENDRA SINGH RAWAT STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
7	CRL.M.(BAIL) 16092/2017 0201	RAMKESH STATE OF RAJASTHAN THROUGH PP	CHETAN KUMAR JAIN-P P.P.-R
8	CRL.M.(BAIL) 16116/2017 0201	ASHOK STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
9	CRL.M.(BAIL) 16374/2017 0201	SALINI KUMAWAT AND ANR STATE OF RAJASTHAN AND ANR	R R GOYAL-P P.P.-R SANJAY JOSHI/B L SAINI-R
10	CRL.M.(BAIL) 16387/2017 0201	GOKUL AND ORS STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/ SMT CHETNA-P P.P.-R
11	CRL.M.(BAIL) 16535/2017 0201	RAJU LAL AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND BHARDWAJ-P P.P.-R
12	CRL.M.(BAIL) 16554/2017 0201	RAGHUNATH AND ANR STATE OF RAJASTHAN THROUGH PP	S S SUNDA-P P.P.-R
13	CRL.M.(BAIL) 16836/2017 0201	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	SAURABH SHARMA-P P.P.-R
14	CRL.M.(BAIL) 16840/2017 0201	RADHEY AND ANR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R
15	CRL.M.(BAIL) 16870/2017 0201	MOHD RAFIQ@APPU STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P P.P.-R
16	CRL.M.(BAIL) 16873/2017 0201	USMAN STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
17	CRL.M.(BAIL) 16903/2017 0201	VISHNU KUMAR STATE OF RAJASTHAN THROUGH PP	AMRIT SUROLLIA-P P.P.-R
18	CRL.M.(BAIL) 16915/2017 0201	VAHID AND ANR STATE OF RAJASTHAN THROUGH PP	R R GOYAL-P P.P.-R
With			
19	CRL.M.(BAIL) 16920/2017 0201 2ND DEFECT	SABIB@SABBIR STATE OF RAJASTHAN THROUGH PP	VIRENDRA DAVE/RITWICK-P P.P.-R
20	CRL.M.(BAIL) 16937/2017 0201	SANDEEP KUMAR STATE OF RAJASTHAN THROUGH PP	A N KHAN/JAI RAJ TANTIA-P P.P.-R
FOR ORDERS- DEFECT CASES			
21	CRL.A. 988/2017 0101 U/A 14 A SC/ST ACT	SAMAY SINGH STATE OF RAJASTHAN THROUGH P P	VIRENDRA SINGH CHOUDHARY-P PP-R RAJESH GOSWAMI-R
FOR ORDERS			
22	CRL.W. 259/2017 0113 STAY 3549/2017	VINITA GAUTAM AND ANR STATE OF RAJASTHAN AND ORS	SATISH KUMAR/SUDHINDRA-P
23	CRL.W. 260/2017 0113	SMT PREMWATI DEVI AND ANR STATE OF RAJASTHAN AND ANR	JITENDRA MITRUCKA-P
24	CRL.W. 554/2017 0113 STAY 6090/2017	MAHESH KUMAR STATE OF RAJASTHAN AND ORS	D D KHANDELWAL-P
With			
25	CRL.W. 381/2017 0113 STAY 4655/2017	RAMESH CHAND STATE OF RAJ AND ORS	RAJNEESH GUPTA-P
FOR ORDERS ON INTERIM APPLICATION			
26	CRL.W. 58/2017 0113 APPL 19872/2017	DINESH KUMAR SHARMA STATE OF RAJASTHAN AND ORS	MAHENDRA GAUR-P SUMER SINGH-R
With			
27	CRL.W. 526/2017 0113 STAY 5859/2017	SIYA RAM STATE OF RAJ AND ORS	SUMER SINGH CHOUDHARY-P ABHINAV KAUSHIK-R
28	CRL.M.APPLI. 143/2017 0204 BEFORE CRLW ROSTER	P N B HOUSINGH FINANCE LTD STATE OF RAJASTHAN AND ORS	AJAY AGARWAL-P
29	CRL.A. 2041/2017 0113 (LIMITATION) APPL 768/2017 U/A 14A SC/ST ACT	SACHIN STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P
FRESH ADMISSION WITH STAY/BAIL			
30	CRL.W. 177/2015 0113 STAY 2833/2015	MAHENDRA KUMAR STATE OF RAJASTHAN AND ORS	K K CHHAWAL-P
31	CRL.W. 271/2016 0113 STAY 3081/2016	SARJEENA AND ANR STATE OF RAJASTHAN AND ORS	ACHINTYA KAUSHIK-P P P-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FRESH ADMISSION WITH STAY/BAIL			
32	CRL.W. 282/2016 0113 STAY 3254/2016	VISHNU PRAJAPATI STATE OF RAJASTHAN AND ORS	CHAIN SINGH RATHORE-P
33	CRL.W. 402/2016 0113 STAY 4752/2016	NAGAR MAL STATE OF RAJASTHAN THROUGH PP	MAHENDRA SINGH GURJAR-P I R SAINI-P
34	CRL.W. 532/2016 0113 STAY 6858/2016	PAWAN KANWAR @ POONAM KANWAR STATE OF RAJASTHAN AND ORS	INTJAR ALI-P
35	CRL.W. 77/2017 0113 STAY 1263/2017	SMT BHONRI DEVI AND ANR STATE OF RAJASTHAN AND ORS	ASGAR KHAN-P
36	CRL.W. 450/2017 0113 STAY 5154/2017	HUKKA ASSOCIATION STATE OF RAJ AND ORS	R P GARG/SHUBHAM JAIN-P
37	CRL.W. 564/2017 0113 STAY 6149/2017	LOKESH SAINI AND ANR STATE OF RAJASTHAN AND ORS	GAJENDRA SINGH RATHORE-P
38	CRL.W. 566/2017 0113 STAY 6185/2017	RATAN LAL STATE OF RAJASTHAN AND ORS	NAWAL SINGH SIKARWAR-P
39	CRL.W. 573/2017 0113 STAY 6244/2017	BAJRANG PRASAD SHARAM STATE OF RAJASTHAN AND ORS	B M SHARMA/VINIT SHARMA-P MR. B. N. SANDHU, AAG-R
40	CRL.W. 586/2017 0113 STAY 6311/2017	KAN SINGH STATE OF RAJASTHAN AND ORS	NAWAL SINGH SIKARWAR-P
41	CRL.W. 632/2017 0113 STAY 6756/2017	FARUKH KHAN STATE OF RAJASTHAN THROUGH PP	RAHUL AGARWAL-P
42	CRL.W. 633/2017 0113 STAY 6757/2017	SMT WAHIDAN STATE OF RAJASTHAN AND ORS	D D KHANDELWAL-P
FRESH ADMISSION WITHOUT STAY/BAIL			
43	CRL.W. 31/2015 0113 APPL 19346/2017	PRABHU DAYAL STATE OF RAJASTHAN AND ORS	KAPIL GUPTA-P RISHI SHARMA-P P P-R
44	CRL.W. 175/2015 0113	SMT BHANWAR KANWAR AND ORS STATE OF RAJASTHAN AND ORS	IMRAN KHAN-P
45	CRL.W. 399/2016 0113	LADU AND ANR STATE OF RAJASTHAN AND ORS	M S SHEKHAWAT/DEVI PAL-P
46	CRL.W. 425/2016 0113	RAJU @ KALIYA STATE OF RAJASTHAN AND ANR	LAKHAN SINGH TOMAR-P
47	CRL.W. 467/2016 0113	RAJENDRA PRASAD STATE OF RAJASTHAN AND ORS	NEERAJ SHARMA-P
48	CRL.W. 478/2016 0113	MAAN SINGH STATE OF RAJASTHAN AND ORS	SANDEEP MAHESHWARI-P B N SANDHU AAG-R
49	CRL.W. 384/2017 0113	CHANDRASHEKHAR JOSHI STATE OF RAJASTHAN AND ORS	RAVINDRA PALIWAL-P

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FRESH ADMISSION WITHOUT STAY/BAIL				
50	CRL.W. 487/2017 0113	SMT MANJU SURANA STATE OF RAJASTHAN AND ORS	CHITRA GOYAL-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
51	CRL.W. 315/2015 0113 STAY 5011/2015	IMRAN @ MOGLI STATE OF RAJASTHAN AND ORS	ANSHUMAN SAXENA-P	
52	CRL.W. 14/2017 0113	SURESH DEVI STATE OF RAJASTHAN AND ORS	MAHESH KALWANIA-P	
53	CRL.W. 199/2017 0113 STAY 2810/2017	LALI KUMARI AND ANR STATE OF RAJASTHAN AND ORS	SURESH KUMAR-P	SANDEEP KUMAR MEENA-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
54	CRL.W. 34/2014 0113 STAY 1028/2014	SITARAM CHOUDHARY AND ANR STATE OF RAJASTHAN AND ANR	S N KUMAWAT-P	P P-R VIJAY YADAV-R
55	CRL.W. 4/2015 0113 STAY 104/2015	AMIT SHARMA AND ANR STATE OF RAJASTHAN AND ORS	MANOJ SHARMA-P VIRENDRA AGRAWAL-P	JITENDRA SRIMALI PP-R
56	CRL.W. 45/2015 0113 STAY 811/2015	DR KAMLESH KUMAR GOPAL KRISHAN	MANISH KUMAR SHARMA-P	ANIL YADAV/M S CHOUDHARY-R
57	CRL.W. 321/2015 0113 STAY 5147/2015	MS PREETI MITTAL AND ANR STATE OF RAJASTHAN AND ORS	MAMRAJ JAT/JYOTI SHARMA-P	VIKASH KUMAR JAKHAR-R
58	CRL.W. 51/2016 0113 STAY 590/2016	SUBHASH SAINI STATE OF RAJASTHAN AND ANR	ARUN SINGH SHEKHAWAT-P	
59	CRL.W. 223/2016 0113 STAY 2631/2016	SMT SEEMA MALI AND ANR STATE OF RAJASTHAN AND ORS	MOHAR PAL MEENA-P	
60	CRL.W. 314/2016 0113	SADDAM HUSAIN STATE OF RAJASTHAN AND ORS	MANISH GUPTA-P	NEERAJ JOSHI-R
61	CRL.W. 359/2016 0113 STAY 4401/2016	RAM SINGH CHOUDHARY STATE OF RAJASTHAN AND ORS	S K SAKSENA-P	MR B N SANDHU AAG-R
62	CRL.W. 415/2016 0113 STAY 4863/2016	SMT KRISHNA KUMARI AND ANR STATE OF RAJASTHAN AND ANR	VIMAL/GAURAV CHOUDHARY-P	
63	CRL.W. 424/2016 0113 STAY 5016/2016	SMT LAXMI SAINI AND ORS STATE OF RAJASTHAN AND ORS	DR ABHINAV SHARMA/DEVEN-P	MADHAV MITRA/NISHANT SH.-R
64	CRL.W. 191/2017 0113 STAY 2781/2017	VIJAYPAL STATE OF RAJASTHAN AND ORS	NIKHLESH KATARA-P	
65	CRL.W. 247/2017 0113 STAY 3317/2017	GARJEET KAUR AND ANR STATE OF RAJASTHAN AND ORS	RAMBABU SHARMA-P	AMIT JINDAL-R
66	CRL.W. 251/2017 0113	KULDEEP TRIPATHI STATE OF RAJASTHAN AND ORS	ABHINAV KAUSHIK-P	R B MATHUR-R
67	CRL.W. 353/2017 0113 STAY 4477/2017	JAGPATI SINGH SAINI STATE OF RAJASTHAN AND ORS	ASHOK YADAV-P	MR.B.N. SANDHU, AAG-R

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
68	CRL.W. 407/2017 0113 STAY 4898/2017	GOPAL LAL JAT STATE OF RAJASTHAN AND ORS	P C DEWANDA-P MOHAN CHOUDHARY-R
69	CRL.W. 514/2017 0113 STAY 5708/2017	SMT KAVITA AND ANR STATE OF RAJ AND ORS	VINOD PATHAK-P SUNIL KUMAR SINGODIYA-R SUNIL KUMAR SINGODIYA-R

Daily Causelist(Filterd)
Monday Dated : 11/12/2017
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.R. 763/2017	RANJEET SINGH SUMAN YOGI	K K BHINDA-P P.P.-R
2	CRL.R. 919/2017	AKHILESH MEENA STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P P.P.-R
3	CRL.R. 931/2017	GOPICHAND GURJAR STATE OF RAJASTHAN AND ANR	DR MAHESHSHARMA/GS GAUTAM-P P.P.-R
4	CRL.R. 951/2017	ASHOK KUMAR SMT KAJORI AND ANR	NARENDRA MOHAN-P P.P.-R
5	CRL.R. 1220/2017	PAWAN KUMAR VERMA STATE OF RAJASTHAN AND ANR (LIMITATION) APPL 462/2017	VIPUL JAIN-P ANURAG KULSHRESTHA-R P.P.-R
6	CRL.R. 1273/2017	SURJI DEVI STATE OF RAJASTHAN AND ANR 0206 APPL 24968/2017	AMIT OJHA-P P.P.-R
7	CRL.R. 1510/2017	SHYAM SINGH RATHORE SMT VERSHA RATHORE 0208 APPL 21226/2017 APPL U/S 5 LIMITATION 642/2017	PEUSH NAG-P
8	CRL.R. 1522/2017	SMT MANISHA MEHRA SUNIL KUMAR GUPTA AND ANR 0209 APPL 24065/2017 APPL 24616/2017	JAIDEEP SINGH RATHORE-P
9	CRL.R. 1674/2017	ANIL SAINI MEENA SAINI @ LAKSHITA AND ANR 0208 (LIMITATION) APPL 684/2017	VIJAY KUMAR SHARMA-P
10	CRL.A. 2126/2017	VIJAYPAL STATE OF RAJASTHAN THROUGH P P 0113 APPL 25864/2017 BEFORE	SMT PANKAJ SHARMA-P
FOR ORDERS			
11	CRL.R. 927/2003	RATANPAL STATE AND ANS 0209	VK MISHRA-P MR TIMAN SINGH ADVOCATE-P P. P.-R
12	CRL.R. 193/2005	JASWANT SINGH SUDHIR NARULLA AND ORS 0205	HAWA SINGH-P SNEHDEEP KHYALIYA-P P. P.-R N S DHAKAD-R
13	CRL.R. 678/2010	GAURAV STATE OF RAJASTHAN THROUGH P P 0209 STAY 4996/2017	NASEEMUDDIN QUAZI-P P.P.-R
14	CRL.R. 769/2012	MUKESH URF MUKKE AND ANR STATE OF RAJASTHAN THROUGH PP. 0209	ANIL JAIN-P P.P.-R
15	CRL.R. 1969/2016	SMT MADHU SAINI MANOJ KUMAR SAINI AND ORS 0208 STAY 6055/2016	MANOJ OJLA-P P.P.-R
16	CRL.R. 105/2017	HEMRAJ STATE OF RAJASTHAN THROUGH PP 0208	SANJAY MEHRISHI-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
17	CRL. B. CANC. 144/2017 0203 BEFORE	GUDDI STATE OF RAJASTHAN AND ANR	MAYANK KUMAR CHOUDHARY-P	
18	CRL.R. 1168/2017 0206 STAY 3810/2017	VIJAYPAL ALLIAS VIJENDRA AND ANR STATE OF RAJASTHAN THROUGH PP	VEDPAL SHASTRI-P	P.P.-R
19	CRL.M.(BAIL) 16171/2017 0202 2ND BEFORE	HANSRAJ STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P	P.P.-R
20	CRL.M.(BAIL) 16821/2017 0202 2ND BEFORE	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP	BHARAT SAINI/DR SONIYA-P	P.P.-R
21	CRL.M.(BAIL) 16830/2017 0202 2ND BEFORE	BABLU@ABDUL VAHEED@CHIKNA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P	P.P.-R
22	CRL.M.(BAIL) 16921/2017 0202 3RD BEFORE	KHYALI RAM STATE OF RAJASTHAN THROUGH PP	RAJENDRA SAINI-P	P.P.-R
23	CRL.M.(BAIL) 16930/2017 0202 2ND BEFORE	SANDEEP@MANDEEP STATE OF RAJASTHAN THROUGH PP	S S OLA/INDRAPAL JAKHAR-P	P.P.-R
24	CRL.M.(BAIL) 16950/2017 0202 2ND BEFORE	BABULAL YOGI NARCOTIC CONTROL BUREAU	DEEPAK CHAUHAN-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
25	CRL.R. 707/2013 0208 (LIMITATION) APPL 517/2017	STATE THROUGH CBI BABU LAL KOLI	TEJ PRAKASH SHARMA-P ASHWINI KUMAR SHARMA-P	P.P.-R
26	CRL.R. 968/2013 0205 (LIMITATION) APPL 613/2017	RAMNIWAS STATE OF RAJASTHAN AND ORS	TANVEER AHMED-P	P.P.-R
27	CRL.M.APPLI. 119/2016 0204 BEFORE CRLR ROSTER	RAJESH KUMAR JAIN PRADEEP KUMAR AND ANS	DR V B SHARMA/SHRUTIDIXIT-P	
28	CRL.M.APPLI. 43/2017 0204 BEFORE CRLR ROSTER	STATE OF RAJASTHAN AND ANR RAM CHARAN	V D GATHALA-P	
29	CRL.R. 141/2017 0209 APPL 4634/2017	AMAR SINGH STATE OF RAJASTHAN THROUGH PP	ABDUL RAHIM KHAN-P	P.P.-R M K KAUSHIK-R
30	CRL.R. 153/2017 0209 APPL 12075/2017	SATISH SAINI STATE OF RAJASTHAN AND ANR	KAPIL PRAKASH MATHUR-P	P.P.-R KARTIKAY JOHARY-R
31	CRL.M.APPLI. 310/2017 0204 BEFORE CRLR ROSTER	STATE OF RAJASTHAN RAMPRASAD PATWARI	P P-P	
32	CRL.R. 429/2017 0206 (LIMITATION) APPL 354/2017	STATE OF RAJASTHAN SRIPAL AGARWAL AND ANR	P P-P	P.P.-R P S SIROHI-R
FOR FRESH ADMISSION WITH STAY/BAIL				
33	CRL.R. 348/2014 0208 STAY 1083/2014	ATUL MATTA ALKA SHARMA AND ANR	R B MATHUR-P	P.P.-R
34	CRL.R. 1359/2015 0206 STAY 5148/2015	GORDHAN STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
With			
35	CRL.R. 1227/2015 0206 STAY 4527/2015	SUBE SINGH STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
36	CRL.R. 1544/2016 0209 SOSR 439/2016	SUSHIL MAHESHWARI MANJU SAINI	NITIN KUMAR SHARMA-P SANGRAM SINGH SOLANKI-P SURENDRA SHARMA-R
37	CRL.R. 642/2017 0206 STAY 2091/2017	SANDEEP AND ORS STATE OF RAJASTHAN THROUGH P P	AMIN ALI-P P.P.-R
38	CRL.R. 693/2017 0209 SOSR 203/2017	MUKESH KUMAR STATE OF RAJASTHAN THROUGH P P	R B BANSAL/B P YADAV-P H C MOURYA/AVEESH MOURYA-P P.P.-R
39	CRL.R. 932/2017 0209 SOSR 274/2017	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH P P	TRIPURARI SHARMA-P P.P.-R
40	CRL.R. 956/2017 STAY 3163/2017	MOHAMMAD AASIF STATE OF RAJASTHAN AND ANR	VIJAY SINGH SHEKHAWAT-P P.P.-R
41	CRL.R. 1079/2017 0206 STAY 3588/2017	KISHORE YADAV STATE OF RAJASTHAN AND ORS	SUDARSHAN LADDHA-P P.P.-R
42	CRL.R. 1242/2017 0206 STAY 4097/2017	MANOJ AND ORS STATE OF RAJASTHAN AND ANR	ANIKET SHARMA-P P.P.-R
43	CRL.R. 1497/2017 0209 SOSR 445/2017	AJAY KUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL SHARMA-P
44	CRL.R. 1537/2017 0208 STAY 5456/2017	SHORIT SAKSENA SMT KOMAL SRIVASTAV	RAJESH MOOTHA-P
45	CRL.R. 1589/2017 0204 STAY 5624/2017	RAGHU RAJ SINGH STATE OF RAJASTHAN THROUGH PP.	SUDHIR JAIN-P
46	CRL.R. 1658/2017 0209 SOSR 500/2017	SHAKEEL AHMED STATE OF RAJASTHAN THROUGH PP	ARVIND CHAWLA-P
47	CRL.R. 1702/2017 0209 SOSR 507/2017	KEDAR SHARMA STATE OF RAJASTHAN THROUGH PP	RAMESHWAR SHARMA-P
48	CRL.R. 1853/2017 0209 SOSR 544/2017	HARISHANKAR @ SHANKAR LAL BAIRWA BHANWAR SINGH RATHORE AND ANR	VINOD KUMAR SHARMA-P
49	CRL.R. 1870/2017 0208 STAY 6747/2017	DEEPAK ACHARYA SMT GARIMA SANCHETI AND ORS	MUKESH KUMAR SAINI-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
50	CRL.R. 69/2014 0205	BRIJENDER VIKRAM URF VIKKU AND ORS	MOHIT GUPTA-P P.P.-R
51	CRL.R. 1829/2016 0205	SURESH KUMAR STATE OF RAJASTHAN AND ANR	AMIT SINGH SHEKHAWAT-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
52	CRL.R. 960/2017 0209	GAJANAND STATE OF RAJASTHAN THROUGH P P	ANIL UPMAN/K C MEENA-P P.P.-R
53	CRL.R. 1141/2017 0205	SANTOSH DEVI SHISHRAM AND ORS	J R CHOUDHARY/M I ABBASI-P P.P.-R
54	CRL.R. 1593/2017 0209	KULDEEP STATE OF RAJASTHAN THROUGH PP	RAHUL CHOUDHARY-P
55	CRL.R. 1711/2017 0209	MOHD ARIF STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
56	CRL.R. 879/2007 0209	MISS SHABANA KHANAM STATE AND ORS	GC CHATTERJEE/BL SHARMA-P P. P.-R O P MISHRA-R
57	CRL.R. 602/2016 0208 STAY 2306/2016	LAKHAN @ OMPRAKASH STATE OF RAJASTHAN AND ANR	LALIT SHARMA-P P.P.-R PRAHLAD SHARMA-R
58	CRL.R. 968/2016 0208 STAY 3292/2016	RAM KARAN STATE OF RAJASTHAN AND ORS	ADITYA MATHUR-P P.P.-R S S SUNDA-R
59	CRL.R. 970/2016 0208 STAY 3294/2016	MAHENDRA SINGH STATE OF RAJASTHAN AND ORS	ANKIT KHANDELWAL-P P.P.-R NIKHLESH KATARA-R
60	CRL.R. 1025/2016 0205	SMT KANTA DEVI STATE OF RAJASTHAN AND ANR	MUKESH KUMAR SAINI-P P.P.-R NEERAJ K TIWARI-R VIJAY MISHRA-R
61	CRL.R. 2036/2016 0206 STAY 6254/2016	MUKESH KUMAR STATE OF RAJASTHAN AND ANR	HEM SINGH RATHORE-P P.P.-R ASHVIN GARG-R
62	CRL.R. 151/2017 0206 STAY 511/2017	OMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	AMBRISH VASHISHTHA/RAUNAK-P P.P.-R
63	CRL.R. 273/2017 0206 STAY 899/2017	BHANWAR SINGH AND ORS STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA/RAHUL SH.-P P.P.-R VED PRAKASH SOGARWAL-R
64	CRL.R. 345/2017 0208	GUDDI DEVI MOHAN LAL SAINI	K L MEENA-P P.P.-R ANSHUMAN SAXENA/VISHRAM-R
65	CRL.R. 425/2017 0208 STAY 1429/2017	MAHIPAL SWAMI SITA DEVI	RAM MANOHAR SHARMA-P P.P.-R
66	CRL.R. 915/2017 0206 STAY 3012/2017	USHA AGARWAL STATE OF RAJASTHAN THROUGH P P	GOPAL SHARMA-P P.P.-R
67	CRL.R. 989/2017 0208 STAY 3238/2017	RAJU GOSWAMY KRISHNA AND ANR	MANISH K SHARMA-P P.P.-R ASHINDRA GAUTAM-R
68	CRL.R. 1212/2017 0206 STAY 3984/2017	SMT KOMLI ALLIAS KHEMLI STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P P.P.-R GURVINDER SINGH-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
69	CRL.R. 1214/2017	SMT DHANKO STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P P.P.-R GURVINDER SINGH-R
	0208 STAY 3988/2017		
FOR HEARING			
70	CRL.A. 211/2017	AJAY KUMAR STATE OF RAJASTHAN THROUGH PP	SANDEEP SHARMA/SUBHASH-P
	0103 For : 4 Years, 8 Months & 6 Days. BEFORE		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT,
RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF
EMPLOYEES, MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION/
COMPULSORY RETIREMENT FROM SERVICE)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	WRIT RAP 494/2014 4201	ANOJ KUMAR MEENA U O I AND ANR	SANTOSH SRIVASTAVA-P
2	C.W. 2712/2016 0515	SATYA NARAYAN MEENA &ORS STATE (TRANSPORT DEP)ORS	M S RAGHAV-P
3	C.W. 17104/2016 0502	HAR SAHAI MEENA HIGH COURT OF JUDICATURE ORS	RAM RAKH SHARMA-P
4	WRIT RAP 711/2017 4201	RADHA KRISHNA GURJAR STATE (EDUCATION DEPARTMENT)ORS	SAMAY SINGH-P
5	WRIT RAP 712/2017 4201	PRAMOD KUMAR SHARMA STATE OF RAJ AND ORS	SAMAY SINGH-P
6	WRIT RAP 713/2017 4201	POOJA CHAHAR STATE OF RAJ AND ORS	SAMAY SINGH-P
7	WRIT RAP 714/2017 4201	PRAHLAD NARAYAN GURJAR STATE (EDUCATION DEPARTMENT) ORS	SAMAY SINGH-P
8	WRIT RAP 717/2017 4201	NARENDRA SHARMA STATE OF RAJ AND ORS	SAMAY SINGH-P
9	WRIT RAP 718/2017 4201	RAMESH KUMAR YADAV STATE (EDUCATION DEPARTMENT) ORS	SAMAY SINGH-P
10	WRIT RAP 729/2017 4201	RAM SWAROOP STATE (EDUCATION DEPARTMENT) ORS	SAMAY SINGH-P
11	WRIT RAP 730/2017 4201	PURUSHOTTAM SHARMA STATE (EDUCATION DEPARTMENT) ORS	SAMAY SINGH-P
12	WRIT RAP 731/2017 4201	GIRRAJ PRASAD SHARMA STATE (EDUCATION DEPARTMENT) ORS	SAMAY SINGH-P
13	WRIT RAP 732/2017 4201	BALVEER SINGH STATE OF RAJ AND ANR	SAMAY SINGH-P
14	WRIT RAP 734/2017 4201	AJAY SINGH GURJAR STATE OF RAJ AND ORS	R K KASANA SUDESH KASANA-P
15	C.W. 9919/2017 0515	RAJKUMAR AND ORS STATE (RURAL DEVLOP AN PANCHAYATI)ORS	R K GOUTTAM G S GOUTTAM-P
16	C.W. 16967/2017 0515	ARVIND KUMAR SHARMA STATE (MEDICAL & HEALTH) ORS	SUNIL KUMAR SINGODIYA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
17	C.W. 19138/2017 0513	BANNARAM STATE OF RAJ AND ANR	VIMAL GAURAV CH YOGESH-P
FOR ORDERS			
18	C.W. 3604/2009 0502	RAM NIWAS UNION OF INDIA AND ORS	RAJEEV SURANA-P
19	WRIT RAP 312/2017 4201	NAND KISHORE MALI STATE (EDUCATION DEPARTMENT)ORS	AJAY GADHWAL-P
20	C.W. 21596/2017 0515	JAIDEEP DHAKA U O I AND ORS	PYARE LAL-P B S CHHABA-R
FOR ORDERS ON INTERIM APPLICATION			
21	C.W. 5508/2000 0515 APPL 67460/2017	SHYAM SUNDER JOSHI SBBJ THROUGH ITS MANAGING DIRE	SANDEEP SAXENA-P ABHISHEK SHARMA-P DHARMENDRA JAIN-P G.S.ASHIYA,VINEET PAREEK-P GK GARG-P HANUMAN CHOUDHARY-P HEMANT MATHUR-P SAUGATH ROY-P GAURAV SHARMA-R ANITA AGARWAL-R
22	C.W. 5275/2013 0515 APPL 68832/2017 CMS 4144/2013	SUNIL KUMAR DIRECTOR GENERAL CENTRAL ANR	DINESH SHARMA SAJID ALI-P AJAY SHUKLA-R RAVI CHIRANIA-R
23	C.W. 15634/2013 0516 APPL 395/2017 CMS 13123/2013	ANUSHAKTI DR AMBEDKAR DIRECTOR (H R) NUCLEAR ORS	SURESH KASHYAP-P SURESH KASHYAP-P DHARMENDRA JAIN N SARAF-R B S CHHABA-R S S RAGHAV-R
24	C.W. 9909/2014 0502 APPL 44407/2016 APPL 56348/2017 APPL 69447/2017	BHARAT RAJ KAYATH STATE (PANCHYATI RAJ DEP)ORS	POOJA CHOUDHARY-P S K GUPTA AAG-R H R KUMAWAT-R SANJAY SHARMA G C-R
25	C.W. 10102/2014 0515 APPL 59267/2017 CMS 9452/2014	KESHAV PRASAD MEENA RAJ LEGISLATIVE ASSEMBLY ORS	R D MEENA-P SANDEEP PATHAK-R MAHENDRA GOYAL-R
With			
26	C.W. 6372/2014 0508 CMS 16521/2017 (DEFECT)	RAJESH KUMAR MEENA & ORS. RAJASTHAN LEGISLATIVE ASSEMBLY & ORS.	R D MEENA-P SANDEEP PATHAK-R MAHENDRA GOYAL-R
With			
27	C.W. 11102/2014 0515 CMS 10436/2014	TULSIRAM MEENA RAJ LEGISLATIVE ASSEMBLY ORS	RAMESHWAR D MEENA-P MAHENDRA GOYAL-R SANDEEP PATHAK-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
28	C.W. 6408/2015 0515 APPL 51721/2017 STAY 5654/2015	LADU LAL GADRI R P S C AJMER AND ORS	MAHENDRA SHAH V SHAH-P S S RAGHAV-R SANJAY KUMAR SHARMA, GC-R
29	C.W. 10311/2015 0502 APPL 66337/2017	GAJENDRA SINGH R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P DESHRAJ KALWANIA-R
30	C.W. 14826/2016 0515 APPL 65274/2017 CMS 13153/2016	MANOJ KUMAR STATE (EDUCATION DEPARTMENT) ORS	R A VERMA M K MAHARDA-P SUNIL KUMAR SINGODIYA-P M FAISAL BAIG-R
31	C.W. 16945/2016 0502 APPL 69440/2017	ABHISHEK TYAGI R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P
32	C.W. 17455/2016 0516 APPL 57492/2017 CMS 15577/2016	RAVINDRA SINGH CHOUHAN UNIVERSITY OF KOTA	RAJVIR SHARMA P SINGH-P A K BHARGAVA-R
33	C.W. 250/2017 0516 APPL 70075/2017	LOKESH KUMAR MALAV MANAGING DIRECTOR R R V U N L ANR	RAGHUNANDAN SHARMA-P JAI LODHA-R
34	C.W. 1206/2017 0502 APPL 54847/2017 CMS 1114/2017	PRADEEP KUMAR BAIRWA STATE OF RAJ AND ORS	BRIJ SHARMA SANTOSH KUMAR-P N K BHATT DY G C-R
35	C.W. 2997/2017 0515 APPL 66726/2017 CMS 2757/2017	ABHIJIT CHAND R R V P N L	PRAHLAD SINGH-P RAJESH RAJ KUMAWAT-R
36	C.W. 3279/2017 0515 APPL 66478/2017 CMS 3015/2017	DR SUNIL GOTHWAL R P S C AJMER AND ANR	KESHAV AGRAWAL V S YADAV-P DILIP SINGH SHEKHAWAT-R M F BAIG AD-R SANJAY KUMAR SHARMA G C-R SANJEEV SINGHAL DY G C-R
37	C.W. 9513/2017 0502 APPL 65370/2017 CMS 8571/2017	SNEHLATA SHARMA STATE (WOMEN AND CHILD)ORS	ANAND SHARMA SAURABH-P B K SHARMA ADD G C-R
38	C.W. 9656/2017 0515 APPL 69437/2017 CMS 8724/2017	PINKY MEENA STATE (MEDICAL AND HEALTH)ORS	K C SHARMA S ANSARI-P SANJAY KUMAR SHARMA G C-R SANJAY SHARMA G C-R
39	C.W. 11122/2017 0515 APPL 54348/2017 CMS 9971/2017	DEVESH KUMAR PATHAK STATE OF RAJ AND ORS	S L SHARMA N C SHARMA-P AAG AASHISH SHARMA-R M FAISAL BAIG-R
40	C.W. 16032/2017 0515 APPL 62022/2017 CMS 14173/2017	SHAIENDRA SINGH SHEKHAWAT STATE OF RAJ AND ANR	TANVEER AHAMAD-P M FAISAL BAIG-R B L AVASTHI ADD G C-R
41	C.W. 16047/2017 0502 APPL 63527/2017 APPL 67186/2017 CMS 14184/2017	DR ASHWINI KUMAR PATIDAR STATE OF RAJ AND ORS	TANVEER AHAMAD-P G S GILL AAG H KANDPAL-R S K JINDAL AMIT JINDAL-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
42	C.W. 16259/2016	DR PRAKASH CHHIPA AND ORS STATE OF RAJ AND ORS	AMIT JINDAL-P PARIKSHIT SINGH DY G C-R SHYAM ARYA AAG-R
	0516 CMS 5040/2017		
FOR FRESH ADMISSION WITH STAY			
43	C.W. 748/2017	LAL CHAND YADAV U O I AND ANR	MAHENDRA SHAH VIGYAN SHAH-P
	0515 CMS 693/2017		
44	C.W. 16511/2017	NIKITA KAUSHIK AND ANR STATE (RURAL DEVELP & PANCHAYATI) ORS	S K JINDAL SUDHIR YADAV-P
	0515 CMS 14606/2017		
45	C.W. 18704/2017	GOVIND PRASAD SHARMA STATE (MEDICAL & HEALTH) ORS	SUNIL KUMAR SINGODIYA-P
	0515 CMS 16568/2017		
46	C.W. 19234/2017	DINESH SINGH NAGA STATE OF RAJ AND ORS	GOVIND SHARMA KHANDAL-P SHAILESH PRAKASH SHARMA-R
	0515 CMS 17034/2017		
47	C.W. 19805/2017	VISHNU DUTT SHARMA AND ANR STATE (MEDICAL & HEALTH) ORS	SUNIL KUMAR SINGODIYA-P
	0515 CMS 17519/2017		
48	C.W. 20873/2017	DR MAMTA GANGWAL STATE OF RAJ AND ANR	SATISH KUMAR-P
	0515 CMS 18282/2017		
49	C.W. 20917/2017	SMT MAMTA YADAV STATE OF RAJ AND ANR	KAMAL KANT VYAS-P
	0502 CMS 18325/2017		
50	C.W. 21096/2017	AMIT KUMAR R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P
	0502 CMS 18480/2017		
51	C.W. 21360/2017	SEEMA PUROHIT STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P
	0515 CMS 18690/2017		
52	C.W. 22061/2017	LALIT KUMAR CRPF AND ORS	RAJENDRA SONI MOHIT SONI-P
	0515 CMS 19267/2017		
53	C.W. 22069/2017	RAJEEV KUMAR STAFF SELECTION COMMISSION & ORS	VINOD GOYAL-P
	0515 CMS 19273/2017		
54	C.W. 22342/2017	SMT SUMAN MALI STATE (MEDICAL & HEALTH) ORS	CHIRANJI LAL SAINI-P
	0515 CMS 19503/2017		
55	C.W. 22386/2017	JAGDISH PRASAD BAIRWA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
	0515 CMS 19536/2017		
56	C.W. 22442/2017	CHHITAR MAL YADAV AGRICULTURE UNIVERSITY OF KOTA & ANR	RAM PRATAP SAINI-P
	0515 CMS 19583/2017		
57	C.W. 22445/2017	DEV LAL MEENA STATE (EDUCATION DEPARTMENT) ORS	ATUL KUMAR JAIN-P
	0515 CMS 19586/2017		
58	C.W. 22458/2017	ARUN KUMAR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
	0515 CMS 19595/2017		

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FOR FRESH ADMISSION WITH STAY			
59	C.W. 22501/2017 0513 CMS 19628/2017	BHAGWATI PRASAD STATE OF RAJ AND ORS	D K BHARDWAJ-P
FOR FRESH ADMISSION WITHOUT STAY			
60	C.W. 7399/2017 0515	SURENDRA POONIA STATE OF RAJ AND ORS	AKHIL SIMLOTE-P
61	C.W. 15434/2017 0515	VIKRAM SINGH KHEARIA STATE (EDUCATION DEPARTMENT) ORS	VIKRAM YADAV-P
62	C.W. 22546/2017 0515	MOHAN SINGH SISODIYA DIRECTOR GENERAL OF POLICE	RAM RAKH SHARMA-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
63	C.W. 3534/2011 0513	SURESH YADAV NAGAR NIGAM JAIPUR AND ORS	D C TIWARI-P NAINA SARAF-R GHANSHYAM SINGH SISODIA-R NAINA SARAF-R
With			
64	C.W. 3542/2011 0513	VINOD KUMAR NAGAR NIGAM JAIPUR AND ORS	D C TIWARI-P NAINA SARAF-R
65	C.W. 10443/2016 0513 STAY 9367/2016	LAL CHAND MARU STATE (P H E D) AND ORS	ZAKIR HUSSAIN-P SAURABH SARASWAT DY G C-R
With			
66	C.W. 10442/2016 0513 CMS 9366/2016	RAJESH KUMAR SHARMA STATE (P H E D)ORS	ZAKIR HUSSAIN-P SAURABH SARASWAT DY G C-R SAURABH SRIVASTAVA-R
With			
67	C.W. 11710/2016 0505	ARVIND DUBEY STATE (P W D)ORS	ZAKIR HUSSAIN-P DR A S KHANGAROT ADD G C-R
68	C.W. 12555/2017	RAJEEV MEENA STATE (HOME DEPARTMENT)ORS	SANDEEP SAXENA-P DR A S KHANGAROT ADD G C-R A S KHANGAROT GC-R
69	C.W. 16276/2017 0515 CMS 14398/2017	POONAM KANWAR STATE (RURAL DEVELP & PANCHAYATI) ORS	IMRAN KHAN-P MR SK GUPTA AAG-R
70	C.W. 16473/2017 0515 CMS 14570/2017	GOVIND BHARDWAJ AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
With			
71	C.W. 16396/2017 0502 CMS 14501/2017	PRAVEEN KUMAR SHARMA STATE (ANIMAL HUSBANDRY) ANR	PRIYA RASTOGI-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
With			
72	C.W. 16422/2017	HEMANT SINGH PARMAR AND ANR STATE (ANIMAL HUSBANDRY) ORS	RAKESH KUMAR SHARMA-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
	0515 CMS 14524/2017		
With			
73	C.W. 16423/2017	VEERENDRA KUMAR AGRAWAL AND ORS STATE (ANIMAL HUSBANDRY) ANR	RAKESH KUMAR SHARMA-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
	0515 CMS 14525/2017		
With			
74	C.W. 16444/2017	HARI SINGH AND ORS STATE (ANIMAL HUSBANDRY) ORS	MAHENDRA SHAH VIGYAN SHAH-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
	0502 CMS 14543/2017		
With			
75	C.W. 16475/2017	KAMAL SINGH RAJPUT AND ORS STATE (ANIMAL HUSBANDRY) ANR	RAKESH KUMAR SHARMA-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
	0515 CMS 14572/2017		
With			
76	C.W. 16668/2017	KAMLESH KUMAR STATE OF RAJ AND ORS	RAM PRATAP SAINI MADHU-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
	0515 CMS 14738/2017		
ADMISSION WITH NOTICE SERVED- REPLY FILED			
77	C.W. 5100/2014	JAVITRI DEVI STATE (PENSIONER DEPARTMENT)ORS	GAURAV SHARMA-P NITESH RAWAT-P RISHI PAL AGARWAL ADD G C-R MR. A. S. KHANGAROT-R
	0519 BEFORE CMS 4648/2014 SENIOR CITIZEN		
78	C.W. 15217/2016	RAJENDRA PRASAD GUPTA R S R T C AND ORS	SHIV LAL VERMA-P ANUROOP SINGHI-R MR ANUROOP SINGHI-R
	0507 BEFORE SENIOR CITIZEN		
79	C.W. 9227/2013	PRAKASH CHAND STATE (EDUCATION DEPARTMENT)ORS	MANISH KUMAR SHARMA-P V K SHARMA RACHIT SHARMA-R MR PARIKSHIT SINGH-R PARIKSHIT SINGH DY G C-R
	0502 CMS 7290/2013		
80	C.W. 12915/2013	PRAVEEN KUMAR STATE (EDUCATION DEPARTMENT)ORS	YOGESH KUMAR SHARMA-P DHARMENDRA JOSHI-P M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
	0515		
81	C.W. 3188/2014	KRISHAN GOPAL RAIGAR RAJ UNIVERSITY OF HEALTH SCI ORS	ASHISH JOSHI-P M A KHAN-R M A KHAN-R
	0515 CMS 3047/2014		
82	C.W. 6917/2014	NEEL KAMAL U O I AND ORS	VINOD GOYAL-P RAJENDRA SONI-P R D RASTOGI-R MANU BHARGAVA G C-R RIPU DAMAN SINGH NARUKA-R
	0515 CMS 6253/2014		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
83	C.W. 9927/2014 0521 BEFORE CMS 9265/2014	LAMBODAR MISHRA STATE (DEP SANSKRIT EDUCATION) ANR	MAHESH GUPTA-P B K SHARMA ADD G C-R B S CHOUDHARY-R
With			
84	C.W. 9549/2014 0516 CMS 8892/2014	SOHAN LAL YADAV AND ORS STATE (EDUCATION DEPARTMENT)ORS	NITISH BAGRI-P BHAGWAT SINGH CHOUDHARY-R B K SHARMA ADD G C-R
With			
85	C.W. 9550/2014 0516 CMS 8894/2014	SUBHASH CHAND VERMA AND ORS STATE (EDUCATION DEPARTMENT)ORS	VINOD GOYAL-P BHAGWAT SINGH CHOUDHARY-R B K SHARMA ADD G C-R
With			
86	C.W. 11729/2014 0521 CMS 10881/2014	SUBHASH CHAND AGARWAL JAGATGURU RAMANADCHARYA SANSKRIT	GAURAV SHARMA-P MAHENDRA SHAH V SHAH-P B S CHOUDHARY-R B K SHARMA-R
With			
87	C.W. 1623/2015 0516 CMS 1451/2015	RATAN SINGH STATE (FINANCE DEPARTMENT)ORS	R P GARG-P B S CHOUDHARY-R B K SHARMA ADD G C-R
With			
88	C.W. 3274/2015 0516 CMS 2952/2015	DR SUBASH CHANDRA SHARMA STATE (EDUCATION DEPARTMENT)ORS	BHARAT SAINI-P B S CHOUDHARY-R B K SHARMA ADD G C-R
89	C.W. 11914/2015 0515	LALIT KUMAR &ORS PR SECRETARY TO THE GOV &ORS	BHAWNA BHATI-P MANU BHARGAVA G C-R
90	C.W. 14025/2015 0515 CMS 12377/2015	YOGESHWARI SHARMA STATE (PERSONNEL DEPARTMENT)ANR	M M MEHRISHI-P BANWARI SHARMA N N SHARMA-P B L AVASTHI ADD G C-R AMIT KURI-R
91	C.W. 16563/2015 0515	SANAJY YADAV STATE OF RAJ	TANVEER AHMED-P MANJU JOSHI ADD G C-R
92	C.W. 13697/2016 0502	DAV COLEGE MANAGING COMM&ANR DIRECTOR /COMMISSIONER &ORS	NAINA SARAF-P D P SHARMA-R
93	C.W. 15110/2016 0515 CMS 13412/2016	RAM DEV SAINI U O I AND ORS	MAYANK KUMAR CHOUDHARY-P M K KAUSHIK-R
94	C.W. 3386/2017 0502	SHAKUNTALA DEVI AND ANR STATE OF RAJ AND ANR	MANISH KUMAR SHARMA-P MR SANAY KUMAR SHARMA GC-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
95	C.W. 6426/2017	PRAMOD KUMAR AND ORS STATE (ANIMAL HUSBANDRY)ORS	BALKISHAN SAINI-P KARAN PAL SINGH-P MR. SANDEEP MAHESHWARI-R MR.ARPIT SRIVASTAVA-R
	0515 CMS 5850/2017		
96	C.W. 16569/2017	VINOD KUMAR DHODHARIA AND ORS STATE OF RAJ AND ORS	RAJVIR SHARMA P SINGH-P SANJAY KUMAR SHARMA G C-R SANJAY KUMAR SHARMA GC-R SANJAY SHARMA-R
	0502 2ND CMS 17653/2017		
With			
97	C.W. 16581/2017	PERMANAND MEENA AND ORS STATE OF RAJ AND ORS	RAJVIR SHARMA P SINGH-P SANJAY KUMAR SHARMA G C-R SANJAY KUMAR SHARMA GC-R SANJAY SHARMA-R
	0502 2ND CMS 17654/2017		
FOR HEARING			
98	C.W. 7532/2006	AJAY JAIN THE UNION OF INDIA & ORS	ANISHA JAIN-P KUNAL RAWAT-R MUKESH KUMAR MEENA-R PADAM SINGH GURJAR DY G C-R S D KHASPURIA ADD G C-R
	0507 BEFORE		
99	C.W. 5674/2014	MEENAKSHI SHARMA ANR STATE (ED)	AKSHAT TYAGI-P PARIKSHIT SINGH DY G C-R
	0515		

ALL SB CIVIL MISCELLANEOUS APPEALS
AND SB S T R MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.M.A. 3391/2013 1504 CMCC 12368/2013	MALI RAM KANA RAM	O P SHARMA-P
2	C.M.A. 3573/2013 1504 APPL 37443/2017 CMCC 2515/2017	SMT OM BAI AND ORS JAIRAM AND ANR	RAM SHARAN SHARMA-P RAM SHARAN SHARMA-P
3	C.M.A. 2797/2015 1101 CMCC 2227/2017	RAM KANYA AND OTHERS HAR KHAS AAM AND OTHERS	AMIT MATHUR-P
4	C.M.A. 2301/2016 1504 CMCC 826/2016	SMT SUMAN DEVI AND OTHERS RAMNIWAS AND ANOTHER	AKSHAT CHAUDHARY-P
5	C.M.A. 3867/2016 1504	SURESH KUMAR MAHAVEER PRASAD AND ANOTHER	AKSHAT CHAUDHARY-P
6	C.M.A. 4026/2016 1504	RAJU DEVI AND OTHERS GIRDHARI LAL AND ANOTHER	AKSHAT CHAUDHARY-P
7	C.M.A. 6396/2016 1504	FARZANA AND ORS M/S MAHESH JI UMESH JI AND ORS	PRAVEEN KUMAR JAIN-P
8	C.M.A. 1469/2017 2800	MOHAMAD BILAL AND ORS SMT PUSHPA AND ORS	R K DAGA-P
9	C.M.A. 1600/2017 1700 APPL 12243/2017 APPL 38847/2017 APPL 655/2017 (LIMITATION)	BAJNI KAUR AND ORS SMT RESHMA KAUR AND ORS	J K MOOLCHANDANI-P
With			
10	C.M.A. 2492/2017 0603	KAILASH BABU LAL PRAJAPATI AND ORS	JAI PRAKASH GUPTA-P BRAJESH SHARMA-R
11	C.M.A. 2894/2017 1504	DULARI DEVI M/S A R METI ER AND ORS	MAHESH DATTATREYA-P
12	C.M.A. 4539/2017 1700 APPL 26939/2017	MAHESH PANWAR AND ANR THR LRS GAINDI LAL AND ORS	PRAVEEN KUMAR JAIN-P
13	C.M.A. 5630/2017 1700 CMCC 2361/2017	PANCHU SINGH ALIAS PANCHU AND ORS MADAN SINGH AND ORS	JAI PRAKASH GUPTA-P
14	C.M.A. 5722/2017 0603	OM PRAKASH UNITED INDIA INSURANCE CO LTD AND ORS	SATYAPAL POSHWAL-P
15	C.M.A. 5734/2017 1700 APPL 2396/2017	NIRMBHAY SINGH AND ORS GOPAL AND ORS	R B BANSAL/B P YADAV-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
16	C.M.A. 5736/2017 0603	MANISH MISHRA RAMESHWAR LAL AND ORS	ANIL KUMAR JAIN-P	
17	C.M.A. 5738/2017 1700	KARTAR SINGH KAMLA AND ANR	VIRENDRA SINGH JHAKHAR-P	
18	C.M.A. 5743/2017 1700	BIRMA DEVI AND ORS MAHENDRA AND ORS THR LRS	S K SINGODIYA-P	
19	C.M.A. 5755/2017 1700	AMARWATI AND ORS GOPAL PRASAD AND ORS	ANSHUL SHARMA-P	
20	C.M.A. 5764/2017 0603	VISHNU OMPRAKASH AND ANR	RAM SHARAN SHARMA-P	
21	C.M.A. 5768/2017 1700 CMCC 2418/2017	SMT UGMI AND ORS ASHOK LAL AND ANR	KAPIL PRAKASH MATHUR-P	
22	C.M.A. 5769/2017 1700 CMCC 2419/2017	SMT LICHMA KANWAR AND OTHERS PAWAN KUMAR AND OTHERS	GAJENDER SHARMA-P	
23	C.M.A. 5781/2017 1700 cmcc 2425/2017	CHETAN KUMAR KHARWAL AND ORS BACHCHI BAI AND ANR	NITIN KUMAR SHARMA-P	
24	C.M.A. 5787/2017 0603 CMCC 2429/2017	MANOJ ALIAS MONU GUPTA RAJENDRA PRASAD YADAV AND ORS	M K GOYAL-P	
25	C.M.A. 5792/2017 1700	NEETU AND ORS GOPAL PRASAD AND ORS	ANSHUL SHARMA-P	
26	C.M.A. 5797/2017 1700	SMT AFSANA ADN ORS SALIM BEG AND ORS	JAI PRAKASH GUPTA-P	
27	C.M.A. 5798/2017 1700	RAJKUMAR AND ANR SUDEEP UDAWAT AND ORS	OMVEER SINGH SAINI-P	
28	C.M.A. 5826/2017 1700	SMT MURTI DEVI AND ANR ORIENTAL INSURANCE CO LTD AND ORS	GAURAV GUPTA-P	
29	C.M.A. 5873/2017 1700	SMT KRISHNA AND ORS JAMSHED AND ORS	MANISH GUPTA-P	
30	C.M.A. 6102/2017 1700	UNITED INDIA INSURANCE CO LTD DINESH KUMAR BAIRWA AND ORS	RIZWAN AHMED-P	
FOR ORDERS				
31	C.M.A. 591/2006 1700	SMT RAJKANWAR AND ORS JALAM SINGH RAJPUROHIT AND ORS	VIKAS SHARMA-P	V P MATHUR/PREETI MATHUR-R MRS SHRUTI DIXIT-R
32	C.M.A. 7615/2011 1700	FUTURE GENERAL INSURANCE CO LTD SMT ANITA AND OTHERS	VIRENDRA AGARWAL-P	HEM SINGH RATHORE2-R
33	C.M.A. 3085/2013 1504	ORIENTAL INSURANCE COMPANY SMT MEENA KUMARI	R P VIJAY-P	VIKRAM SINGH SOLANKI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
34	C.M.A. 3493/2013 1504	NATIONAL INSURANCE COMPANY LTD BHAGWATI DEVI AND ORS	GAURAV SRIVASTAVA-P GAURAV SRIVASTAVA-P
35	C.M.A. 49/2015 4000	SMT BASHIRI ASHOK KUMAR AND OTHERS	MOHD IQBAL KHAN-P
36	C.M.A. 6771/2016 4000 STAY 3845/2016	GHASIRAM MAHESH NARAYAN AND ORS	JAIDEEP SINGH RATHORE-P MAMOON KHALID-R RAJEEV BHUSHAN BANSAL-R SATISH KHANDAL-R
37	CRL.M.(BAIL) 16691/2016 0202 BEFORE	PREMRAJ STATE OF RAJASTHAN THROUGH PP	NAWAB ALI RATHORE-P P.P.-R
38	CRL. B. CANC. 104/2017 0203 BEFORE	SMT PREM DEVI STATE OF RAJASTHAN AND ORS	VIJAY KUMAR JANGID-P S R SAINI/DINESH SAINII-R
39	CRL. B. CANC. 135/2017 0203 BEFORE	DENA BANK BRANCH MANAGER PINTU SINGH RISHIKESH AND ANR	DINESH BISHNOI-P
40	C.M.Appl. 385/2017 4201	UNITED INDIA INSURANCE CO LTD SMT NIRMALA DEVI AND ORS	KARMA VEER VIJAY PUNIA-P
41	C.M.Appl. 414/2017 4201	GIRRAJ AND OTHERS GYARSI LAL AND OTHERS	SANDEEP MATHUR-P
42	C.M.A. 1071/2017 0602 CMS 877/2017	MEHRAJ KHAN AND ANR LALARAM AND ORS	MUKESH KUMAR SAINI-P LOKESH PARIHAR-R VIRENDRA AGARWAL-R
43	CRL.M.(BAIL) 7938/2017 0202 5TH BEFORE LETTER 1129/2017	NISAR STATE OF RAJASTHAN THROUGH P P	SURESH SAHNI/R M SHARMA-P P.P.-R DEEN DAYAL SHARMA-R
With			
44	CRL.M.(BAIL) 16467/2017 0202 6TH	NISAR STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P P.P.-R
45	CRL.M.(BAIL) 12744/2017 0202 2ND BEFORE	PINTYA JOGI@PINTYA STATE OF RAJASTHAN THROUGH PP	ANUPAM SHARMA-P P.P.-R
46	CRL.M.(BAIL) 13294/2017 0202 2ND BEFORE	MUKESH@RAHUL STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN-P P.P.-R
47	CRL.M.(BAIL) 14374/2017 0202 3RD BEFORE	RAHUL PACHORI@MUNNU PACHORI STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK-P P.P.-R MANOJ AVASTHI-R
48	CRL.M.(BAIL) 15310/2017 0202 3RD BEFORE	ABDUL SALAAM STATE OF RAJASTHAN THROUGH PP	POOJA CHOUDHARY-P P.P.-R
49	CRL.M.(BAIL) 15744/2017 0202 2ND BEFORE	SANJAY MEWARA STATE OF RAJASTHAN THROUGH PP	MANEESH SHARMA-P P.P.-R
50	CRL.M.(BAIL) 15794/2017 0202 2ND BEFORE	ABDUL RAUF@BABU STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHETNA-P P.P.-R SANJAY GANGWAR-R

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FOR ORDERS			
51	CRL.M.(BAIL) 16247/2017 0202 2ND BEFORE	MANOJ YADAV STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P P.P.-R
52	CRL.M.(BAIL) 16522/2017 0202 2ND BEFORE	SHYORAJ STATE OF RAJASTHAN THROUGH PP	JAI KISHAN YOGI-P P.P.-R
53	CRL.M.(BAIL) 16722/2017 0202 2ND BEFORE	UDHAM SINGH STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			
54	C.M.A. 1054/2005 1700 APPL 40879/2017 APPL 40881/2017	LATIF & ORS MANGI LAL & ORS	R R L GUPTA-P RAHUL KAMWAR-P ATUL KUMAR JAIN-R DILIP BAGDOLIYA-R
55	C.M.A. 2719/2011 1504 APPL 9125/2017 CMS 1799/2011	NATIONAL INSURANCE CO LTD SHARVAN LAL AND OTHERS	VINOD TYAGI-P SANDEEP MATHUR-R
56	C.M.A. 6694/2011 1504 APPL 40935/2017	MANAGER UNIQUE PACKING RAJU SANWARIA	RUPIN K KALA-P VINAY MATHUR-R
57	C.M.A. 6928/2011 1700 APPL 36224/2017	RAM LAL AND OTHERS ORIENTAL INSURANCE CO LTD	JUGAL KISHORE AGARWAL-P RAJ KUMAR TONGAWAT-P VIRENDRA AGARWAL-R
58	C.M.A. 739/2012 1600 APPL 37164/2017 STAY 605/2012	K U M S CHOMU BHANWARI LAL GOYAL	ANISHA JAIN-P INDRJEET SINGH-P SUMATI BISHNOI-P
With			
59	C.M.A. 241/2002 6200	BANWARI LAL GOYAL K U M S CHOMU & ORS	P C SHAH-P D.P.PUJARI,SUSHMA SHARMA-R I R SAINI-R MRS MANJU JOSHI(ADD GC) -R MRS SUSHMA SHARMA-R PRADEEP KALWANIA(ADDL GC)-R SUMATI BISHNOI-R U C SHARMA-R
60	C.M.A. 4256/2012 1200 APPL 39997/2017	M/S LAXMI CONSTRUCTION UNION OF INDIA AND ANOTHER	S P MATHUR-P P C SHARMA-R
61	C.M.A. 3651/2013 1504 CMCC 1646/2013 (LIMITATION)	BACHHU SINGH I J M INFRASTRUCTURE INDIA LTD	MOHAR PAL MEENA-P
62	C.M.A. 2369/2015 1700 APPL 40189/2017	AMAR CHAND SHARMA AND OTHERS MOOLA RAM AND OTHERS	RISHIPAL AGARWAL-P CHANDERDEEP SINGH JODHA-R
63	C.M.A. 4471/2015 1700 APPL 34103/2017 CMS 3066/2015	NATIONAL INSURANCE CO LTD PHOOLA BAI AND OTHERS	LOKESH PARIHAR-P SANJAY MEHRISHI-R KALU SINGH SISODIYA-R SAMEER SHARMA-R

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FOR ORDERS ON INTERIM APPLICATIONS			
64	C.M.A. 4838/2015 1504 APPL 38025/2017	NEW INDIA ASSURANCE CO LTD BALWAN SINGH AND OTHERS	P K KASLIWAL-P POONAM CHAND SHARMA-R
65	C.M.A. 5489/2016 1700 APPL 40246/2017	UNITED INDIA INSURANCE CO LTD SMT KOYALI DEVI AND ORS	RISHIPAL AGARWAL-P LALIT SHARMA-R R K GARHWAL/NISHANTSHARMA -R
With			
66	C.M.A. 6230/2016 1700	SMT KOYALI DEVI AND ORS SHRI AMAR SINGH AND ORS	RK GARHWAL/NISHANT SHARMA-P R K GARHWAL/NISHANT-R
67	C.M.A. 5860/2016 1700 APPL 39587/2017 CMS 3210/2016	INDRAJ SINGH GODARA SMT POONAM DEVI AND OTHERS	RITESH JAIN-P RAAJ PAL CHAUDHARY-R
68	C.M.A. 6304/2016 1700 CMCC 2260/2016	SMT PREM KANTA BADERA AND ORS GHANSHYAM DAS BHIMCHAND AND ANR	SATISH KHANDAL-P
69	CRL.M.APPLI. 318/2017 0204 BEFORE	JAL SINGH STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA/RAHUL SH.-P JITENDRA SHRIMALI-R
70	C.M.A. 716/2017 4000 APPL 39332/2017 APPL 6850/2017	BHOORARAM JAIVEER	VIJAYANT NIRWAN-P RAHUL CHOUDHARY-R
71	C.M.A. 2453/2017 4000 APPL 38153/2017 STAY 1698/2017	DHANANJAY SHARMA AND ORS MANISH SHARMA AND ANR	ABHI GOYAL-P DEEPAK SHARMA-R
72	C.M.A. 2746/2017 1504 APPL 29386/2017	THE NEW INDIA ASSURANCE CO LTD RAMDHARA AND ORS	VINOD TYAGI-P DEEPAK KHANDELWAL-R
73	C.M.A. 3169/2017 1504 APPL 29246/2017	THE NEW INDIA ASSURANCE CO LTD KAMLA DEVI AND ORS	RAM SINGH RATHORE-P AKSHAT CHAUDHARY-R AKSHAT CHOUDHARY-R
74	C.M.A. 4500/2017 1700 APPL 35741/2-017 BEFORE	CHOLAMANDALAM MS GEN INSURANCE CO LTD BHOOLI BAI AND ORS THR LRS	VIRENDRA AGRAWAL-P M K CHATURVEDI-R
75	C.M.A. 5176/2017 0603 CMCC 2595/2017	MADNI IRSHAD GADA AND ORS	ATUL KUMAR JAIN-P
76	C.M.A. 5582/2017 1700 CMCC 2507/2017	SATYA NARAYAN MEENA AND ANR DEEPAK AND ORS	NASEEMUDDIN QUAZI-P
77	C.M.A. 5717/2017 1700 CMCC 2385/2017	BANSHIDHAR AND ANOTHER SHYAM LAL AND OTHERS	RAM SINGH RATHORE-P
FOR FRESH ADMISSION WITH STAY/BAIL			
78	C.M.A. 732/2017 1200 STAY 557/2017	VIJAY KUMAR CHHABRA AND ORS RELIGARE FINVEST LTD AND ANR	LALIT SHARMA/J K DHINGRA-P ASHUTOSH BHATIA-R
79	C.M.A. 1470/2017 1504 CMS 1083/2017	UNITED INDIA INSURANCE CO LTD HARJI AND ANR	ARCHANA MANTRI-P DEEPAK KHANDELWAL-R SANDEEP MAHESHWARI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
80	C.M.A. 3403/2017 2800 CMS 2480/2017	SHIV DAYAL SAKARWAL JAGDISH KUMAR VERMA	ABHISHEK SHARMA-P	
81	C.M.A. 5154/2017 1700 STAY 3671/2017	HDFC ERGO GENERAL INSURANCE CO LTD SMT FARIDA AND ORS	VIRENDRA AGRAWAL-P	
82	C.M.A. 5541/2017 1700 STAY 3939/2017	MEERA AND ORS BHAGCHAND AND ORS	RAM SINGH RATHORE-P RAM SINGH RATHORE-P	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
83	C.M.A. 722/1999 1700	NARSINGH SHARMA & ORS LAL SINGH	SANDEEP MATHUR-P R.D.RASTOGI-P	
84	C.M.A. 4543/2011 1504	SHAMBHU DAYAL MEENA SHANKAR SINGH & ORS	RIPU DAMAN SINGH NARUKA-P RIPU DAMAN SINGH NARUKA-P	
85	C.M.A. 4809/2011 1504	NEW INDIA ASSURANCE CO. LTD. RAMJILAL AND ORS	DR. A S KHANGAROT-P	
86	C.M.A. 5331/2011 1504	RAM LAL KUMAWAT RAMESH KUMAR MODEL AND ANOTHER	SATYAPAL POSHWAL-P	
With				
87	C.M.A. 1425/2011 1504 STAY 761/2011	UNITED INDIA INSURANCE CO LTD RAM LAL KUMAWAT AND ANOTHER	AJEET BHANDARI-P	SATYAPAL POSHWAL-R
88	CRL.W. 240/2017 0113 BEFORE	SUO MOTU STATE OF RAJASTHAN THROUGH PP	BY COURT-P G S GILL-P SHRI AJAY JAIN-P SHRI ANOOP DHAND-P SHRI MAHESH GUPTA-P	
With				
89	CRL.M.(BAIL) 683/2017 0202	YASIN BHAI STATE OF RAJASTHAN THROUGH PP	RAVI SHANKAR SHARMA-P MR ANOOP DHAND ADV-P	P.P.-R
90	C.M.A. 2168/2017 1700	RAJESH KUMAR AND ANR RAMNIWAS AND ORS	SATISH KHANDAL-P	
91	C.M.A. 4188/2017 1504	SMT ANITA DEVI AND ORS PRAKASH AND ORS	RAM SINGH RATHORE-P	
92	C.M.A. 4932/2017 0603	DEVIDUTT SHARMA MALIRAM AND ORS	SANJAY SHARMA-P	
93	C.M.A. 4933/2017 1700	SMT HEMLATA DEVI AND ORS MALIRAM AND ORS	SANJAY SHARMA/MUKESH-P	
94	C.M.A. 4976/2017 0603	ASHUSINGH GANESH BAHADUR AND ORS	ROHIT KHANDELWAL-P	
95	C.M.A. 5906/2017 1700	SMT RUCHI JAIN AND ORS MUKESH NATH AND ORS	SURUCHI KASLIWAL-P	

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ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
96	C.M.A. 3983/2006 4000	M/S VAKIL &COMPANY NEAR DAK BA STATE OF RAJ AND ORS	AMARDEEP ATWAL-P ARVIND GUPTA-P J P GUPTA-R S N GUPTA DY. G A-R
97	C.M.A. 3325/2008 1504	SMT KAMLA DEVI KHANDELWAL MAKKHAN LAL SAIN & ORS	RAMESH KHANNA-P HEMANT SINGH/AJAY PRATAP-R R P SHARMA-R
98	C.M.A. 695/2010 1504 STAY 489/2010	I C I C I LOMBARD GEN.INSURANCE CO LTD KALLU RAM	VIGYAN SHAH-P ISHWAR JAIN-R
99	C.M.A. 3335/2010 1504 STAY 2841/2010	I C I C I LOMBARD GEN INSURANCE CO LTD AJMER AND ANOTHER	VIGYAN SHAH/K SHARMA-P RAM SINGH RATHORE-R
With			
100	C.M.A. 3092/2010 1504 STAY 2680/2010	I C I C I LOMBARD GEN INSURANCE CO LTD SATISH AND ANOTHER	VIGYAN SHAH/K SHARMA-P RAM SINGH RATHORE-R
101	C.M.A. 6/2011 1504 CMS 13/2011	NATIONAL INSURANCE CO LTD SMT KIRAN KANWAR AND OTHERS	VIZZY AGARWAL-P SHYAM KANT SHARMA-R DEEPAK CHAUHAN-R
102	C.M.A. 3722/2011 1103 STAY 2546/2011	SMT CHARANDASI AND OTHERS LAXMAN SWAROOP GOYAL AND OTHERS	SHAILESH PRAKASH SHARMA-P BIPIN GUPTA-R
With			
103	X.OBJECTION 27/2012 4201	SMT CHARANDASI AND OTHERS LAXMAN SWAROOP GOYAL AND OTHERS	BIPIN GUPTA-P
104	C.M.A. 4155/2011 1504 CMS 2873/2011	UNITED INDIA INSURANCE CO LTD RANJIT SINGH AND OTHERS	V P MATHUR-P PARTEEK SHARMA-P B M SHARMA/PRATEEK SHARMA-R
105	C.M.A. 7590/2011 1504 CMS 4936/2012	UNITED INDIA INSURANCE CO LTD SITA RAM AND OTHERS	SUKH RAM JATAV-P SANDEEP MATHUR-R
106	C.M.A. 4417/2012 1504	SMT SUNITA DEVI AND OTHERS MADAN LAL SHARMA AND ANOTHER	RAM SINGH RATHORE-P NARESH JANGID-R VIZZY AGARWAL-R
107	C.M.A. 867/2013 1504	BAJAJ ALLIANZ GEN INSURANCE CO LTD MEER SINGH AND OTHERS	VIZZY AGARWAL-P PRATEEK SHARMA-R RAJIV SHARMA-R SATISH KHANDAL-R
108	C.M.A. 3738/2013 1504 CMS 2639/2013	NEW INDIA ASSURANCE CO LTD LAD BAI AND OTHERS	PRAVEEN JAIN-P JITENDRA BAJAJ-R RITESH JAIN-R
109	C.M.A. 3859/2013 1504 CMS 2710/2013	I C I C I LOMBARD GENERAL INSURANCE CO LT BANWARI LAL AND OTHERS	MAN SINGH CHUNDAWAT-P CHANDERDEEP SINGH JODHA-P RAM SINGH RATHORE-R
110	C.M.A. 994/2014 1504 STAY 689/2014	RELIANCE GEN INSURANCE CO LTD SMT. BHAGWATI DEVI & ORS.	VIRENDRA AGARWAL-P MANOJ AVASTHI-R BRIJ MOHAN MAHAWAR-R
111	C.M.A. 1145/2014 1504	NEW INDIA ASSURANCE CO LTD OM PRAKASH AND OTHERS	VIZZY AGARWAL-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
112	C.M.A. 4095/2015 1504 STAY 2844/2015	RELIANCE GEN INSURANCE CO LTD BHAGWANA RAM AND OTHERS	VIRENDRA AGRAWAL-P HEMANT SHARMA-R AJAY GOYAL-R
113	C.M.A. 4500/2015 1504	SMT BADAMI AND OTHERS GIRRAJ SINGH	SANDEEP MATHUR-P VINAY MATHUR-R
114	C.M.A. 3051/2016 1504	SMT KIRAN DEI AND OTHERS NARENDRA SINGH AND ANOTHER	PRATEEK SHARMA-P RAM SINGH BHATI-R
115	C.M.A. 3220/2016 1504	NITESH NATHU LAL A ND OTHERS	SANDEEP MATHUR-P S R JOSHI-R
116	C.M.A. 3864/2016 1700	RANJEET SINGH AND OTHERS M/S KANYA KUMARI ENTERPRISES AND ANOTHER	JAI PRAKASH GUPTA-P A S OBEROI/LOKESH PARIHAR-R PADAM SINGH-R
117	C.M.A. 1713/2017 1003 STAY 1244/2017	BALRAM JAT LAXMI DEVI	D K DIXIT-P HARENDRA SINGH-R
118	C.M.A. 2042/2017 1504 CMS 1492/2017	MAGMA H D I GEN INSURANCE CO LTD SMT MEENA AND OTHERS	RAVINDRA SHARMA-P VIKRAM SINGH SOLANKI-R ANIL YADAV/M S CHOUDHARY-R
FOR HEARING			
119	C.M.A. 569/2004 4000 CMS 649/2004	SMT BABLI & ORS MADAN LAL	R K AGARWAL-P A K PAREEK-R
120	C.M.A. 2999/2006 1504	SMT SABINA B AND ORS BHAGWANDAS GUPTA AND ORS	SUDARSHAN LADDHA-P ASHWANI CHOBISA-R SHRUTI DIXIT-R

S B CRIMINAL MISC. BAILS U/S 439 OF CR. P.C.

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER, A DAY BEFORE THE DATE OF HEARING , AFTER SEEKING NO OBJECTION FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL. B. CANC. 90/2017 0203 2ND	HARSH KEDIA STATE OF RAJASTHAN AND ORS	ISHWAR JAIN-P GAJENDRA S RATHORE-R
2	CRL. B. CANC. 103/2017 0203	THAKUR NARAYAN SINGH STATE OF RAJASTHAN AND ANR	R C SHARMA/ A BHATIA-P
3	CRL. B. CANC. 143/2017 0203	RAMDHAN STATE OF RAJASTHAN AND ORS	RAJESH KUMAR MEENA-P DR MAHESH SHARMA-R
4	CRL.M.(BAIL) 12330/2017 0202 2ND	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P P.P.-R
5	CRL.M.(BAIL) 13572/2017 0202	RAM NIWAS STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P P.P.-R
With			
6	CRL.M.(BAIL) 13575/2017 0202	SURENDER STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P P.P.-R
7	CRL.M.(BAIL) 14062/2017 0202	HITAB RAJORIYA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
8	CRL.M.(BAIL) 14612/2017 0202	SANDEEP KUMAR STATE OF RAJASTHAN THROUGH PP	LOKESH SHARMA-P P.P.-R
With			
9	CRL.M.(BAIL) 14766/2017 0202	PEEYUSH TIWARI STATE OF RAJASTHAN THROUGH PP	LOKESH SHARMA-P P.P.-R
With			
10	CRL.M.(BAIL) 15373/2017 0202	PRAMOD YADAV STATE OF RAJASTHAN THROUGH PP	ANIL K SHARMA-P P.P.-R
With			
11	CRL.M.(BAIL) 16266/2017 0202	MAHESH KUMAR THAKUR STATE OF RAJASTHAN THROUGH PP	SHRAWAN GUPTA/C K GUPTA-P P.P.-R
12	CRL.M.(BAIL) 15810/2017 0202	SATVEER SINGH STATE OF RAJASTHAN THROUGH PP	VIJAYANT NIRWAN-P P.P.-R
13	CRL.M.(BAIL) 16007/2017 0202 2ND	KARAN SINGH STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH GUPTA-P P.P.-R
14	CRL.M.(BAIL) 16225/2017 0202 2ND BEFORE	OM PRAKASH STATE OF RAJASTHAN THROUGH P P	AJAY KUMAR JAIN/ADITYA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
15	CRL.M.(BAIL) 16400/2017 0202	NETRAM STATE OF RAJASTHAN THROUGH PP	I R SAINI-P P.P.-R
16	CRL.M.(BAIL) 16412/2017 0202	MEHATAB SINGH STATE OF RAJASTHAN THROUGH PP	SULTAN SINGH KURI-P P.P.-R
17	CRL.M.(BAIL) 16443/2017 0202	RAJNESH KUMAR STATE OF RAJASTHAN THROUGH P P	MAHENDRA SHANDILYA-P P.P.-R RAJENDRA SINGH/SUNIL-R
18	CRL.M.(BAIL) 16464/2017 0202	MURAD KATHAT AND ORS STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH GUPTA-P P.P.-R TARUN MISHRA-R
19	CRL.M.(BAIL) 16533/2017 0202	PAPPU LAL AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND SHARMA-P P.P.-R
20	CRL.M.(BAIL) 16540/2017	KANHAIYA LAL STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P P.P.-R
21	CRL.M.(BAIL) 16606/2017 0202	AJAY KUMAR MEENA@AJAY MEENA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
22	CRL.M.(BAIL) 16611/2017 0202	SHANKAR@LOKESH STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
23	CRL.M.(BAIL) 16621/2017 0202	RAMSINGH STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
24	CRL.M.(BAIL) 16622/2017 0202	KRISHNA@GUDDU STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
25	CRL.M.(BAIL) 16623/2017 0202	BIRJU@BRIJMOHAN STATE OF RAJASTHAN THROUGH PP	ROHIT KHANDELWAL-P P.P.-R
26	CRL.M.(BAIL) 16630/2017 0202	VIKRAMADITYA SINGH STATE OF RAJASTHAN THROUGH PP	B S CHOUHAN/V S RATHORE-P P.P.-R
27	CRL.M.(BAIL) 16632/2017 0202	MUNI RAJ@MAHARAJ STATE OF RAJASTHAN THROUGH PP	SATYAPAL POSHWAL-P P.P.-R
28	CRL.M.(BAIL) 16635/2017 0202	SHAKIR STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P P.P.-R
29	CRL.M.(BAIL) 16637/2017 0202	SHIV VIJAY @ CHINTU AND ANR STATE OF RAJASTHAN THROUGH PP	PRAVEEN KUMAR JAIN-P P.P.-R
With			
30	CRL.M.(BAIL) 16640/2017 0202	VIKAS KUMAR@PINTU STATE OF RAJASTHAN THROUGH PP	ATUL KUMAR JAIN-P P.P.-R
31	CRL.M.(BAIL) 16638/2017 0202	ARIF BABU MANSURI AND ANR STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R A K PAREEK/RANI BHANDARI-R
32	CRL.M.(BAIL) 16639/2017 0202	RAHUL JAIN @ VAIBHAV JAIN STATE OF RAJ ASTHAN THROUGH PP	LIYAKAT ALI-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
33	CRL.M.(BAIL) 16641/2017 0202	NISHA SHARMA STATE OF RAJASTHAN THROUGH PP	SATISH KHANDAL-P P.P.-R
34	CRL.M.(BAIL) 16645/2017 0202	SMT URMILA JAIN STATE OF RAJASTHAN THROUGH PP	NAVEEN DHUWAN-P P.P.-R NARENDRA MOHAN-R
35	CRL.M.(BAIL) 16752/2017 0202	GAJENDRA SINGH STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SINGODIYA-P P.P.-R
36	CRL.M.(BAIL) 16770/2017 0201 2ND BEFORE	LOKESH STATE OF RAJASTHAN THROUGH PP	G S FAUZDAR-P P.P.-R
With			
37	CRL.M.(BAIL) 16771/2017 0201 2ND	ARVIND STATE OF RAJASTHAN THROUGH PP	G S FAUZDAR-P P.P.-R
38	CRL.M.(BAIL) 16800/2017 0202	BASHEER STATE OF RAJASTHAN THROUGH PP	JAINENDRA JAIN-P P.P.-R
39	CRL.M.(BAIL) 16810/2017 0202	VIKRAM SINGH STATE OF RAJASTHAN THROUGH PP	AKHILESH KUMAR SAINI-P P.P.-R O P JHAJHRIA-R
40	CRL.M.(BAIL) 16811/2017 0202	HARJENDRA SINGH STATE OF RAJASTHAN THROUGH PP	RAM PRASAD CHOUDHARY-P P.P.-R
41	CRL.M.(BAIL) 16812/2017 0202	TARA CHAND STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P P.P.-R
42	CRL.M.(BAIL) 16814/2017 0202	NAZIL STATE OF RAJASTHAN THROUGH PP	KALEEM AHMED KHAN-P P.P.-R
43	CRL.M.(BAIL) 16815/2017 0202	PREETI MEENA STATE OF RAJASTHAN THROUGH PP	SHAILESH PRAKASH SHARMA-P P.P.-R
44	CRL.M.(BAIL) 16816/2017 0202	VIKAS GURJAR STATE OF RAJASTHAN THROUGH PP	VIMAL KUMAR JAIN-P P.P.-R
45	CRL.M.(BAIL) 16817/2017 0202	MAKSUD AHMAD STATE OF RAJASTHAN THROUGH PP	T R MEENA-P P.P.-R
46	CRL.M.(BAIL) 16824/2017 0202	RASHID STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
47	CRL.M.(BAIL) 16826/2017 0202	GAJENDRA@SHIV LAL STATE OF RAJASTHAN THROUGH PP	MAN SINGH MEENA-P P.P.-R
48	CRL.M.(BAIL) 16827/2017 0202 2ND BEFORE	DHANNO STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
49	CRL.M.(BAIL) 16828/2017 0202	NAND RAM@PINTU STATE OF RAJASTHAN THROUGH PP	GAJANAND SHARMA-P P.P.-R
50	CRL.M.(BAIL) 16831/2017 0202	VICKY NAYAK STATE OF RAJASTHAN THROUGH PP	HEMANT SHARMA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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51	CRL.M.(BAIL) 16832/2017 0202	DHEER SINGH MEENA@DHEERU STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P P.P.-R
52	CRL.M.(BAIL) 16837/2017 0202	SHRIPAL SINGH@SHIVPAL SINGH STATE OF RAJASTHAN THROUGH PP	ROHIT KHANDELWAL-P P.P.-R
53	CRL.M.(BAIL) 16838/2017 0202	SAMPAT@SUMER AND ORS STATE OF RAJASTHAN THROUGH PP	PRAVEEN KUMAR JAIN-P P.P.-R
54	CRL.M.(BAIL) 16839/2017 0202	RAHUL STATE OF RAJASTHAN THROUGH P P	SHAILESH PRAKASH SHARMA-P P.P.-R
55	CRL.M.(BAIL) 16841/2017 0202	DEETENDRA@BHURA STATE OF RAJASTHAN THROUGH PP	RAJEEV SOGARWAL-P P.P.-R
56	CRL.M.(BAIL) 16842/2017 0202	KALA SINGH STATE OF RAJASTHAN THROUGH PP	SHAMSUDDIN ANSARI-P P.P.-R
57	CRL.M.(BAIL) 16845/2017 0202	DHARMENDRA SINGH STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P P.P.-R
58	CRL.M.(BAIL) 16846/2017 0202	NARWADA AND ANR STATE OF RAJASTHAN THROUGH PP	SANDEEP GARSSA-P P.P.-R
59	CRL.M.(BAIL) 16850/2017 0202	DEEPAK KUMAR@BACCHI STATE OF RAJASTHAN THROUGH PP	RAJESH GADWAL-P P.P.-R
60	CRL.M.(BAIL) 16851/2017 0202	MUKESH KUMAR KOLI STATE OF RAJASTHAN THROUGH PP	GAJENDRA SINGH RATHORE-P P.P.-R
61	CRL.M.(BAIL) 16852/2017 0202	SADDAM HUSSAIN STATE OF RAJASTHAN THROUGH PP	AMIT DADHIGH-P P.P.-R
62	CRL.M.(BAIL) 16854/2017 0202	RAJ KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R
With			
63	CRL.M.(BAIL) 16931/2017	RAJ KUMAR STATE OF RAJASTHAN THROUGH PP	VIDHUT GUPTA-P P.P.-R
	DEFECT		
64	CRL.M.(BAIL) 16855/2017 0202	SATYAVEER SINGH RATHOR STATE OF RAJASTHAN THROUGH PP	S S RAGHAVA-P P.P.-R
65	CRL.M.(BAIL) 16856/2017 0202 2ND BEFORE	KAUSHAL STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R
66	CRL.M.(BAIL) 16859/2017 0202	RAGHUVEER KUSHWAH STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P P.P.-R
67	CRL.M.(BAIL) 16871/2017 0202	PAPPU LAL STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P P.P.-R
68	CRL.M.(BAIL) 16875/2017 0202	HEMSINGH STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
69	CRL.M.(BAIL) 16876/2017 0202 3RD	DAMODAR NAGDA STATE OF RAJASTHAN THROUGH PP	VIJAY KUMAR JANGID-P P.P.-R
70	CRL.M.(BAIL) 16881/2017 0202	MAHAVEER STATE OF RAJASTHAN THROUGH PP	DUSHYANT SINGH NARUKA-P P.P.-R
71	CRL.M.(BAIL) 16882/2017 0202	SAJAL VERMAN STATE OF RAJASTHAN THROUGH PP	SURESH DEEGWAL-P P.P.-R
72	CRL.M.(BAIL) 16883/2017 0202	MAHENDRA STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R AZAD AHMED-R
73	CRL.M.(BAIL) 16884/2017 0202	IRFHAN STATE OF RAJASTHAN THROUGH PP	AJAY SINGH-P P.P.-R
74	CRL.M.(BAIL) 16885/2017 0202	VIPUL@VIPUL KUMAR STATE OF RAJASTHAN THROUGH PP	UMESH VYAS-P P.P.-R
75	CRL.M.(BAIL) 16886/2017 0202	AASU STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
76	CRL.M.(BAIL) 16887/2017 0202	YOGESH AND ANR STATE OF RAJASTHAN THROUGH PP	MAHENDRA GOYAL-P P.P.-R
77	CRL.M.(BAIL) 16889/2017 0202	RAMNATH@SINTU STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
78	CRL.M.(BAIL) 16890/2017 0202	PRAKASH SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P P.P.-R SATISH CHANDRA PUROHIT-R
79	CRL.M.(BAIL) 16892/2017 0202	NARAYAN DAS TRILOKANI AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/RAJVEER SINGH-P P.P.-R
80	CRL.M.(BAIL) 16894/2017 0202	PRADEEP KUMAR STATE OF RAJASTHAN THROUGH PP	G S SODHI-P P.P.-R
81	CRL.M.(BAIL) 16895/2017 0202	BHUPENDRA SINGH JADAUN STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/RAJVEER SINGH-P P.P.-R
82	CRL.M.(BAIL) 16897/2017 0202	RAMKARAN STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
83	CRL.M.(BAIL) 16900/2017 0202	MAHENDRA SINGH STATE OF RAJASTHAN THROUGH PP	KAPIL PRAKASH MATHUR-P P.P.-R
84	CRL.M.(BAIL) 16904/2017 0202	NANHE STATE OF RAJASTHAN THROUGH PP	S S OLA/INDRAPAL JAKHAR-P P.P.-R
85	CRL.M.(BAIL) 16905/2017 0202	SANJAY PAHADIYA STATE OF RAJASTHAN THROUGH PP	AJAY KUMAR JAIN-P P.P.-R
86	CRL.M.(BAIL) 16907/2017 0202	MUBARIK STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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87	CRL.M.(BAIL) 16910/2017 0202	ANOPI DEVI STATE OF RAJASTHAN THROUGH PP	ATUL KUMAR JAIN-P P.P.-R
88	CRL.M.(BAIL) 16923/2017 0202	KIRAN DEVI STATE OF RAJASTHAN THROUGH PP	HUKAM CHAND SAINI-P P.P.-R
89	CRL.M.(BAIL) 16924/2017 0202	PINTU@MOOLA STATE OF RAJASTHAN THROUGH PP	LAKHAN SINGH TOMAR-P P.P.-R
90	CRL.M.(BAIL) 16929/2017 0202	FOOLSINGH@FOOLCHAND STATE OF RAJASTHAN THROUGH PP	ROHIT KHANDELWAL-P P.P.-R
91	CRL.M.(BAIL) 16932/2017 0202	ANIL KUMAR@ARVIND STATE OF RAJASTHAN THROUGH PP	PRATISHTHA SUNGER-P P.P.-R
92	CRL.M.(BAIL) 16936/2017 0202	CHHOTE LAL@CHHOTYA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
With			
93	CRL.M.(BAIL) 1788/2017 DEFECT	RAMESH STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P P.P.-R
94	CRL.M.(BAIL) 16939/2017 0202	DHANVEER YADAV STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P P.P.-R
95	CRL.M.(BAIL) 16940/2017 0202	KAMLESH@KAMAL@BABU STATE OF RAJASTHAN THROUGH PP	S R SAINI/DINESH SAINI-P P.P.-R
96	CRL.M.(BAIL) 16941/2017 0202	BHAIRO SINGH STATE OF RAJASTHAN THROUGH PP	SUMIT JAIN-P P.P.-R
97	CRL.M.(BAIL) 16944/2017 0202	KAMLESH@KAMAL@BABU STATE OF RAJASTHAN THROUGH PP	S R SAINI/DINESH SAINI-P P.P.-R
98	CRL.M.(BAIL) 16945/2017 0202	SURENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	RAVI AGARWAL-P P.P.-R
99	CRL.M.(BAIL) 16946/2017 0202	NILESH@VEERU STATE OF RAJASTHAN THROUGH PP	S S SUNDA-P P.P.-R
With			
100	CRL.M.(BAIL) 16947/2017 0202	MANOJ@MANNU STATE OF RAJASTHAN THROUGH PP	S S SUNDA-P P.P.-R
101	CRL.M.(BAIL) 16948/2017 0202	ONKAR LAL STATE OF RAJASTHAN THROUGH PP	P S SHARMA-P P.P.-R
102	CRL.M.(BAIL) 16951/2017 0202	BHAWANI SINGH@B S STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P P.P.-R
103	CRL.M.(BAIL) 16952/2017 0202	ROSHAN STATE OF RAJASTHAN THROUGH PP	ASHISH SAINI-P P.P.-R

SB CIVIL WRITS SERVICE MATTERS RELATING TO POST SERVICE AND RETIREMENT MATTERS, PENSION MATTERS, RETIREMENT BENEFITS VOLUNTARY RETIREMENTS, MATTERS RELATING TO INDUSTRIAL DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT, EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT LABOUR (REGULATION OF PAYMENT ACT AND COMPANY CASES AND CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS AND PENALTIES PROMOTIONS SENIORITY SALARY AND ALLOWNACES TRANSFER REVERSIONS SELECTION SCALES AND ALL RESIDUE MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 20359/2017 0507 SENIOR CITIZEN	DHAN SINGH JIROTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
2	C.W. 20363/2017 0507 SENIOR CITIZEN	MADAN LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
3	C.W. 20366/2017 0507 SENIOR CITIZEN	HARDEEP SINGH BEDI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
4	C.W. 20368/2017 0507 SENIOR CITIZEN	CHUTTAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
5	C.W. 20369/2017 0507 SENIOR CITIZEN	CHUNNILAL LAWAS UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
6	C.W. 20378/2017 0507 SENIOR CITIZEN	MOTI LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
7	C.W. 20379/2017 0507 SENIOR CITIZEN	GAJANAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
8	C.W. 20381/2017 0507 SENIOR CITIZEN	SURESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
9	C.W. 20384/2017 0507 SENIOR CITIZEN	OM PRAKASH SEN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
10	C.W. 20385/2017 0507 SENIOR CITIZEN	MANOHAR SINGH JAITMAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
11	C.W. 20393/2017 0507 SENIOR CITIZEN	RAM SWAROOP SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
12	C.W. 20435/2017 0507 SENIOR CITIZEN	RAM GOPAL MISHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
13	C.W. 20436/2017 0507 SENIOR CITIZEN	HATIM ALI BOHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
14	C.W. 20438/2017 0507 SENIOR CITIZEN	CHUNNI LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
15	C.W. 20447/2017 0507 SENIOR CITIZEN	BHAGWAN DAS UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
16	C.W. 20449/2017 SENIOR CITIZEN	HIRALAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
17	C.W. 20450/2017 0507 SENIOR CITIZEN	RAM NARAYAN BHATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
18	C.W. 20451/2017 0507 SENIOR CITIZEN	P K JAIN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
19	C.W. 20472/2017 0507 SENIOR CITIZEN	GULAB BELLANI U O I AND ORS	SUNIL KUMAR SINGH-P
20	C.W. 20474/2017 0507 SENIOR CITIZEN	K C THAWANI U O I AND ORS	SUNIL KUMAR SINGH-P
21	C.W. 20475/2017 0507 SENIOR CITIZEN	SATYA NARAYAN SHARMA U O I AND ORS	SUNIL KUMAR SINGH-P
22	C.W. 20478/2017 0507 SENIOR CITIZEN	MADAN LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
23	C.W. 20479/2017 0507 SENIOR CITIZEN	AJAY PAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
24	C.W. 20480/2017 0507 SENIOR CITIZEN	RAGHUNATH MEENA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
25	C.W. 20482/2017 0507 SENIOR CITIZEN	B N GIRI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
26	C.W. 20483/2017 0507 SENIOR CITIZEN	RAMESH CHANDER UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
27	C.W. 20484/2017 0507 SENIOR CITIZEN	SMT USHA MEENA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
28	C.W. 20486/2017 0507 SENIOR CITIZEN	BHAGWAN SWAROOP UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
29	C.W. 20487/2017 0507 SENIOR CITIZEN	PHOOL CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
30	C.W. 20494/2017 0507 SENIOR CITIZEN	HARISH CHANDRA SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
31	C.W. 20495/2017 0507 SENIOR CITIZEN	POONAM CHAND JATAV UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
32	C.W. 20519/2017 0507 SENIOR CITIZEN	LAXMI NARAYAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
33	C.W. 20521/2017 0507 SENIOR CITIZEN	PREM SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
34	C.W. 20534/2017 0507 SENIOR CITIZEN	S N AGARWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
35	C.W. 20535/2017 0507 SENIOR CITIZEN	NIRMAL KUMAR SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
36	WRIT REVIEW 370/2017 4201	HARBHAN SINGH STATE (HOME DEPARTMENT)ORS	TANVEER AHAMAD-P
37	W.M.APPL. 599/2017 4201	SUGARAM STATE (EDUCATION DEPARTMENT)ORS	S K GUPTA AAG-P
38	C.W. 20293/2017 0516	AVAS VIKAS SANSTHAN &ANR MAHESH KUMAR JAKHOTIYA	P C SHARMA-P
39	C.W. 20358/2017 0507	NARAYAN NATH YOGI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
40	C.W. 20361/2017 0507	PANNA LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
41	C.W. 20377/2017 0507	MAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
42	C.W. 20390/2017 0507	ROOP LAL DAMOR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
43	C.W. 20439/2017 0507	RAMESHWARI DEVI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
FOR ORDERS			
44	C.W. 4688/2002 1502 BEFORE LETTER NO 656/2017	PARMANAND STATE OF RAJ & ORS	KARANPAL SINGH-P GA-R N K BHATTA ADD G C-R
45	W.M.APPL. 562/2017 4201 BEFORE	RANG LAL STATE (P H E D)ORS	M FAISAL BAIG-P MR ARJUN SINGH KHANGAROT-R
46	W.M.APPL. 625/2017 4201 BEFORE	MANAGING COMMITTEE S S JAIN ANR SMT LALITA DEVI &ORS	ANUROOP SINGHI-P
47	W.M.APPL. 653/2017 4201 BEFORE	K P VELAYUDHAN ACHARYA M D KOTHARI GLOBAL LTD	ATUL SHARMA-P
48	WRIT RAP 823/2017 4201	RAMRAJ MEENA &ANR STATE (EDUCATION DEPARTMENT)ORS	PUSHPENDRA PANDEY-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
49	C.W. 2502/2017 0507 2ND STAY 18729/2017 FD STAY 2267/2017	KIRAN GUPTA STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P S K GUPTA AAG-R BK SHARMA-R
50	C.W. 11794/2017 1502	ASHOK KUMAR KUMAWAT AND ORS FOREST CONSERVATOR REGION DIRECTOR ANR	SANDEEP PATHAK-P SHIVRAJ SINGH DY G C-R
51	C.W. 13637/2017 0515 CMS 12082/2017	DR MEGHA SHARMA AND ANR R P S C AND ORS	S N KUMAWAT BANWARI-P S K GUPTA AAG-R AMIT KURI-R GAYATRI RATHORE BILAL-R M P SINGH-R SANDEEP SINGH NIRWAN-R
With			
52	C.W. 17331/2017 0515 CMS 15369/2017	DR NISHAT AHMED&ANR R P S C AJMER&ORS	S N KUMAWAT BANWARI-P AMIT KURI-R
53	CRL.M.(BAIL) 15576/2017 0202 2ND BEFORE	JAWAN STATE OF RAJASTHAN THROUGH PP	JITENDRA BAJAJ-P P.P.-R
54	C.W. 20167/2017 0505 CMS 17812/2017	VISHAN LAL AND ORS U O I AND ORS	R D MEENA-P MR. P.C. SHARMA-R
55	C.W. 21148/2017 0507	DR MUKESH KUMAR VERMA STATE OF RAJ AND ORS	H C MOURYA AVEESH MOURYA-P MR. MANU BHARGAVA G.C-R
56	C.W. 21801/2017 0505 CMS 19035/2017	BALRAM GURJAR STATE (EDUCATION DEPARTMENT) ANR	SHRIBHAN GURJAR-P
FOR ORDERS - ON INTERIM APPLICATIONS			
57	C.W. 386/2016 0509 APPL 72570/2017 SENIOR CITIZEN	BRIJ RAJ GUPTA STATE OF RAJ AND ANR	RAHUL KAMWAR-P B L AVASTHI ADD G C-R DR A S KHANGAROT ADD G C-R
58	C.W. 10027/2016 0509 APPL 50636/2017 CMS 9016/2016 SENIOR CITIZEN	GOPAL CHAIRMAN CUM M D JAIPUR &ORS	DINESH KUMAR GARG-P SANDEEP SINGH SHEKHAWAT-R
59	C.W. 15155/2016 0509 APPL 70465/2017 CMS 13456/2016 SENIOR CITIZEN	NARENDRA BHUSHAN SHARMA S B I	PREM KRISHAN SHARMA-P V S YADAV-R
60	C.W. 4915/2003 1502 APPL 71949/2017	K U M S KOTA BADRI LAL & ANR	MANJU JOSHI-P MANJU JOSHI-P NIDHI SHARMA-R
61	C.W. 9593/2005 1502 APPL 70966/2017	KRISHAN KUMAR GARG THE PRESIDING OFFICER CENTRAL	MADHAV MITRA-P M D AGRAWAL-R M D AGARWAL-R

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FOR ORDERS - ON INTERIM APPLICATIONS			
62	C.W. 7985/2012 0507 APPL 41811/2016	JAGDISH MAHAWAR AND ORS PRINCIPAL SECRETARY MEDICAL ORS	NEERJA KHANNA-P SANJAY KUMAR SHARMA G C-R J M SAXENA AAG-R SANJAY KUMAR SHARMA G C-R
63	C.W. 13329/2014 0505 APPL 69448/2017	RAMESHWAR PRASAD KUMAWAT STATE OF RAJ AND ORS	H R KUMAWAT S K LAMBA-P MANJU JOSHI ADD G C-R
64	C.W. 8441/2016 0523 APPL 71618/2017	ASHOK KUMAR DIXIT STATE (EDUCATION DEPARTMENT)ORS	ASHWINI JAIMAN-P
65	C.W. 13903/2016 0511 APPL 71204/2017 CMS 12389/2016	YOGESH CHAND SHARMA J V V N LTD	RISHI SHARMA-P
66	C.W. 16085/2016 0505 APPL 71201/2017 CMS 14319/2016	GOPAL LAL D G P AND ANR	M M MEHRISHI-P DR A S KHANGAROT ADD G C-R DR A S KHANGAROTE AGC-R
With			
67	C.W. 16078/2016 0505 CMS 14312/2016	ABDUL RAZAK D G P AND ANR	M M MEHRISHI-P DR A S KHANGAROT ADD G C-R DR A S KHANGAROT AGC-R
68	C.W. 2661/2017 1502 APPL 66341/2017 CMS 2420/2017	SHRI RAJU VERMA AND ANR STATE OF RAJ AND ORS	HIMANSHU JAIN-P NISHANT VYAS-R NISHANT VYAS-R PADAM SINGH GURJAR DY G C-R
69	C.W. 4443/2017 0505 APPL 62018/2017 CMS 4023/2017	HARKIRAT SINGH STATE OF RAJ AND ORS	R B MATHUR-P G S GILL AAG H KANDPAL-R MR.G.S.GILL,AAG-R
70	C.W. 13653/2017 0507 APPL 54659/2017 BEFORE CMS 12094/2017	DR G C MALI STATE (MEDICAL & HEALTH) ORS	JITENDRA MITRUCKA-P SANJAY SHARMA G C-R
FOR FRESH ADMISSION- WITH STAY/BAIL			
71	C.W. 12464/2016 0509 CMS 11164/2016 SENIOR CITIZEN	RATAN SINGH RAJAWAT STATE OF RAJ AND ORS	R B SHARMA (GANTHOLA)-P
72	C.W. 19801/2017 0509 CMS 17513/2017 SENIOR CITIZEN	MAHAVEER PRASAD TAILOR STATE OF RAJ AND ORS	N C SHARMA S L SHARMA-P
73	C.W. 19804/2017 0509 CMS 17518/2017 SENIOR CITIZEN	JAGDISH PRASAD SAINI STATE OF RAJ AND ORS	N C SHARMA S L SHARMA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY/BAIL				
74	C.W. 21146/2017 0509 CMS 18519/2017 SENIOR CITIZEN	RAM SINGH JORWAL STATE OF RAJ AND ORS	RAM KUMAR SWAMI-P	
75	C.W. 22515/2017 0507 CMS 19642/2017 SENIOR CITIZEN	BRIJESH CHANDRA BANSAL STATE OF RAJ AND ORS	ANURAG SHUKLA-P	
76	C.W. 6716/2015 1502 CMS 5901/2015	C M R S R T C (PRABHAT ACHARYA) REGIONAL SECRE	OM PRAKASH SHEORAN-P	ASHISH JOSHI-R ASHISH JOSHI-R
77	C.W. 8236/2015 0509 STAY 7082/2015	STATE OF RAJ AND ANR UMRAO LAL JAT	SANJAY KUMAR SHARMA G C-P	D P SHARMA-R
78	C.W. 6504/2016 0505 STAY 5834/2016	STATE OF RAJ AND ORS MURLI MANOHAR MATHUR	SANJAY KUMAR SHARMA G C-P	
79	C.W. 18219/2016 1502 CMS 16297/2016	EXECUTIVE ENGINEER AND ANR SHRI DURGALAL	SANJEEV SINGHAL DY G C-P	RAKESH KUMAR DESHRAJ-R
80	C.W. 3160/2017 0507 CMS 2898/2017	DR RAJENDRA KUMAR GARG &ORS STATE (LOCAL SELF DEP)ORS	SHOBHIT TIWARI-P	
81	C.W. 6681/2017 0501 CMS 6069/2017	RAM KISHAN MEENA PRINCIPAL SECRETARY AND ANR	VIKAS KABRA-P	
82	C.W. 14201/2017 0523 STAY 12560/2017	NAVNEET JAIN STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P	
83	C.W. 21369/2017 0505 CMS 18696/2017	SURENDRA SINGH STATE (EDUCATION DEPARTMENT) ANR	SANJAY MEHLA SUNITA MEHLA-P	
84	C.W. 21556/2017 0510 CMS 18835/2017	RAMAWATAR PURVIA AND ANR STATE OF RAJ AND ORS	NARENDRA KUMAR SAINI-P	
85	C.W. 22341/2017 0510 CMS 19502/2017	HAR LAL SINGH SAINI STATE OF RAJ AND ORS	ARUN SINGH SHEKHAWAT-P	
86	C.W. 22387/2017 1502 CMS 19537/2017	J V V N L JOGENDRA SINGH	SANDEEP SINGH SHEKHAWAT-P	
87	C.W. 22390/2017 0509 CMS 19538/2017	CHHOTE LAL MEENA STATE OF RAJ AND ORS	R D MEENA N P MEENA-P	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
88	C.W. 14400/2015 0509 SENIOR CITIZEN	RAM PRASAD STATE (HOME DEPARTMENT)ORS	S N MEENA-P	DR A S KHANGAROT ADD G C-R DR AS KHANGAROT-R
89	C.W. 9686/2016 1502	PRESIDENT TAJ STATE DRIVERS R S R D AND ANR	TANVEER AHAMAD-P	
90	C.W. 10577/2016 0509	NAROTAM LAL PAREEK CHIEF ENGINEER JAL SANSDHAN	K C SHARMA-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
91	C.W. 7060/2017 0507	KHUSHI RAM MEENA STATE (PERSONNEL DEPT) ORS	NAVEEN DHUWAN-P	
92	C.W. 11134/2017 0509	ASHUTOSH SAXENA AND ORS STATE (LOCAL SELF DEPT) ORS	RAHUL KAMWAR ABHISAR-P	SURESH CHARAN-R SURESH CHARAN-R
93	C.W. 18257/2017 0507	SMT SUMAN STATE (EDUCATION DEPARTMENT) ORS	MAHENDRA SINGH GURJAR-P	
94	C.W. 21354/2017 0516	BAJRANG LAL SONI STATE (EDUCATION DEPARTMENT) ORS	RAM PRATAP SAINI-P	
95	C.W. 22389/2017 0507	DEELIP KUMAR JOSHI STATE OF RAJ AND ANR	ZAKIR HUSSAIN-P	
96	C.W. 22448/2017 0510	RAMDAYAL MALI STATE OF RAJ AND ORS	ASHINDRA GAUTAM-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
97	C.W. 1468/2015 0509 SENIOR CITIZEN	OM PRAKASH SHARMA STATE OF RAJ AND ORS	AJAY CHOUDHARY-P	SANJEEV SINGHAL DY G C-R RISHI PAL AGARWAL ADD G C-R
98	C.W. 15376/2017 0511 SENIOR CITIZEN	JAGDISH PRASAD SHARMA STATE OF RAJ AND ORS	MAHENDRA SINGH SUNIL NATH-P	RISHI PAL AGARWAL ADD G C-R B L AVASTHI ADD G C-R
99	C.W. 6681/2008 1502	STATE OF RAJ HARI SINGH &ORS	SHIV LAL MEENA DY G A-P VIBHUTI BHUSHAN SHARMA-P	J P SHARMA B B SHARMA-R
100	C.W. 2689/2010 1502	RAVINDRA SINGH PRABANDHAK NIDHESHAK AND ORS	DILEEP SINGH JADAUN-P	A K SHARMA V K SHARMA-R A K SHARMA V K SHARMA-R
101	WRIT REVIEW 168/2011 4201 BEFORE CMS 11917/2011	DISTRICT AND SESSION JUDGE ORS RAM BHAROSI AND ORS	MR ANIROODH SINGH-P	S B GUPTA-R ASHWINI JAIMAN-R
102	C.W. 4698/2013 0507	RAKESH KUMAR AGARWAL STATE (P H E D)ANR	TANVEER AHMED-P	SAURABH SARASWAT DY G C-R MANU BHARGAV G C-R
103	C.W. 15377/2017 1502 CMS 13576/2017	SHER SINGH M D RAJASTHAN SMALL INDUSTRIES CORP	SADHANA BHATT-P	
104	C.W. 17548/2017 0505 CMS 15570/2017	DR BHUPENDER SINGH YADAV STATE OF RAJ AND ANR	RAJENDRA PRASAD SHARMA-P	DR A S KHANGAROT ADD G C-R
105	C.W. 18128/2017 0507 CMS 16071/2017	AVADESH KUMAR SHARMA&ORS STATE OF RAJ AND ORS	DHARMENDRA JAIN-P	G C RAGR ALOK GARG-R
FOR ADMISSION - NOTICE SERVED REPLY FILED				
106	C.W. 5949/2015 0509 SENIOR CITIZEN	DR ACHLA KAPOOR STATE (FINANCE DEPARTMENT)ORS	ANJOO SHUKLA-P	SANJAY KUMAR SHARMA G C-R SANJAY SHARMA-R

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FOR ADMISSION - NOTICE SERVED REPLY FILED			
107	C.W. 10691/2015 0509 SENIOR CITIZEN	KAILASH CHAND SHARMA S B B J AND ORS	AJAY GUPTA-P SURUCHI KASLIWAL-R
108	C.W. 19445/2015 0509 CMS 17129/2015 SENIOR CITIZEN	POORAN SINGH J V V N LTD &ORS	JAIDEEP SINGH RATHORE-P L L GUPTA-R
109	C.W. 858/2016 0511 SENIOR CITIZEN STAY 720/2016	HARISHANKAR KANKAR PRINCIPAL SECRETAR &ORS	MAHENDRA GAUR-P DILIP SINGH SHEKHAWAT-R B L AVASTHI ADD G C-R SANJEEV SINGHAL DY G C-R
110	C.W. 13871/2016 0509 CMS 12361/2016 SENIOR CITIZEN	CHHAGAN LAL SHARMA STATE OF RAJ AND ORS	SANJAY SHARMA SUMER SH-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH-R
111	C.W. 17169/2016 0509 SENIOR CITIZEN	DR DHIRENDRA GODARA STATE (LOCAL SELF DEP)ORS	HIMMAT SINGH BIKARWAR-P RISHI PAL AGARWAL ADD G C-R B K SHARMA-R
112	C.W. 9120/2017 0509 SENIOR CITIZEN	PRABHAT NARAIN SINGHAL STATE OF RAJ AND ANR	AJAY GUPTA P K BANSAL-P RIBHU DUTT-R AAG AASHISH SHARMA-R BABU LAL SAINI DY GC-R MR. RIBHUDUTT-R
113	C.W. 10502/2017 0509 CMS 9509/2017 SENIOR CITIZEN	DR SHASHI INDULIA STATE (EDUCATION DEPARTMENT) ORS	ABHISHEK SHARMA-P RISHI PAL AGARWAL ADD G C-R BHARAT SAINI SONIYA SAINI-R MANU BHARGAVA G C-R
114	C.W. 3030/2001 0501	REKHA CHAUHAN STATE AND ORS	ASHOK BANSAL-P B.K.SHARMA-R MISS RAJESH KANDWAL-R YASHWANT KHANKHARIA-R
115	C.W. 9458/2009 1502	SHANKAR LAL SHARMA THE PANCHAYAT SAMITI &ANR	D C GUPTA-P L N BOSS ADD G C-R
116	C.W. 8397/2010 0505	MOOL CHAND MEENA RAJ HOUSINGH BOARD AND ORS	SHIV CHARAN GUPTA-P ANUPAM AGARWAL-P ANURAG SHARMA-P J K SINGHI-R RAJ KUMAR GOYAL-R
With			
117	C.W. 8295/2004 0505	MOOL CHAND MEENA RAJASTHAN HOUSING BOARD JAIPUR	ANUPAM AGRAWAL-P PRADEEP ASTHANA-R K S PAREEK-R SMT GYANWATI DHAKAD-R
118	C.W. 1605/2011 0507	DURGA DUTT RAJ STATE ROAD DEVELOPMENT	GAURAV SHARMA-P AAG-R V P MATHUR-R
119	C.W. 14948/2011 0511	GURDEEP SINGH STATE (PERSONNEL DEPARTMENT)ANR	M M MEHRISHI-P RAJ SHARMA ADD G C-R B L AVASTHI ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
120	C.W. 14977/2011 0507 CMS 13719/2011	NAVEEN CHAND BHANDARI J V V N LTD AND ANR	ANAND SHARMA-P AAG-R ANKUR SRIVASTAVA-R
121	C.W. 18365/2011 1502 APPL 59738/2017 FD	SUNIL KUMAR MANAGER M/S GAURI CEMENT AND ANR	ELIYAS ALI-P VIKRAM YADAV-P JAI RAJ TANTIA-R
122	C.W. 551/2012 1502	ABHAY LAL JUDGE LABOUR COURT KOTA ORS	PRADEEP MATHAUR-P DR V B SHARMA ADD G C-R N K BHATT ADD G C-R PRADEEP MATHUR-R SHIVRAJ SINGH DY G C-R
123	C.W. 4541/2012 0507	SMT SANTOSH PAREEK STATE (EDUCATION DEPARTMENT)ORS	S K JINDAL-P PRIYANKA PAREEK DY G C-R PARIKSHIT SINGH DY G C-R
124	C.W. 18320/2012 0509	RIYAZ MOHAMMAD STATE (FINANCE DEPARTMENT)ORS	TANVEER AHMED-P NARENDRA MISHRA-R MR RAJENDRA PRASAD AAG-R MS RAJ SHARMA-R MS SUNITA SATYARTHI-R RISHI PAL AGARWAL ADD G C-R SUNIL KUMAR YADAV ADD G C-R SUNITA SATYARTHI ADD G C-R
125	C.W. 21192/2012 1502	NATHU SINGH INDUSSTRIAL TRIBUNAL ORS	NAWAL SINGH SIKARWAR-P RAM SINGH BHATI-R
126	C.W. 1058/2013 1502	M D R S R T C HABIB KHAN AND ANR	OM PRAKASH SHEORAN-P BABU LAL GUPTA-R
With			
127	C.W. 8071/2006 1502	RSRTC SH HABIB KHAN	VINAYAK JOSHI-P ASHOK BANSAL-R VINAYAK JOSHI-P B.L.GUPTA-R
128	C.W. 4923/2013 0505	KAILASH CHAND MEENA STATE (LAW AND LEEGAL)ORS	ASGAR KHAN-P R D MEENA-P JINESH JAIN GC-R ANAND SINGH RAJAWAT-R G S GILL AAG-R
129	C.W. 7435/2013 0509	DR GOPAL RAM SINGHAL STATE (MEDICAL AND HEALTH)ORS	N K SINGHAL-P SANJAY KUMAR SHARMA G C-R
130	C.W. 9479/2013 0523	KISHAN LAL VERMA STATE (EDUCATION DEPARTMENT)ORS	NAWAL SINGH SIKARWAR-P SANJAY KUMAR SHARMA G C-R
131	C.W. 13835/2013 1502	GIRRAJ PRASAD SHARMA LIBRARY OFFICER & ORS	R L AGARWAL-P TANVEER AHAMAD-P MANJU JOSHI DY G C-R
132	C.W. 17945/2013 0523	DR OM PRAKASH PACHORI STATE OF RAJ AND ORS	MAHENDRA SHAH-P SANJEEV SINGHAL DY G C-R

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133	C.W. 18044/2013 0507 STAY 15366/2013	BHANWAR SINGH THE DIRECTOR GENERAL OF POLICE & ORS.	AKHIL SIMLOTE-P M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
134	C.W. 5588/2014 0505	K C SONI RAJ RENEWABLE ENERGY	GAURAV SHARMA-P AKHIL SIMLOTE-R
135	C.W. 5647/2014 0509	SANT LAL TANK STATE (AGRICULTURE DEP)ORS	M C JAIN-P R A KATTA-R
136	C.W. 7674/2014 0521	RAJ UNIVERSITY PENSIONRS ANR UNIVERSITY OF RAJ AND ANR	LAXMI KANT-P R A KATTA-R
137	C.W. 9545/2014 0519	SMT MEERA DEVI STATE (HOME DEPARTMENT)ORS	DEVENDRA RAGHAV-P DR A S KHANGAROT ADD G C-R
138	C.W. 11455/2014 0509	ARJUN SINGH MEENA STATE OF RAJ AND ANR	D S BAGADIA S R MEENA-P R B MATHUR-R ADVOCATE GENERAL-R
139	C.W. 12377/2014 1502	DEEN DAYAL PARASHAR STATE (IRRIGATION DEPARTMENT)ORS	ANIL UPMAN-P MR SANJEEV SINGHAL GC-R
140	C.W. 13616/2014 0521	SHIV SHANKER SHARMA R R V P N LTD AND ANR	H O P MATHUR-P L L GUPTA-P R M JAIN-P
141	C.W. 14055/2014 1502	CHIEF MANAGER R S R T C SMT HARDEI	VINAYAK JOSHI-P ANSHUMAN SAXENA-R
142	C.W. 598/2015 0523	JAI PRAKASH NARAYAN SHARMA M D R S R T C AND ORS	NAWAL SINGH SIKARWAR-P ALOK CHATURVEDI-R
143	C.W. 2382/2015 1502	RAM SINGH SIKAR CENTRAL COPERATIVE BANK LTD	R A KATTA M K DHAKAD-P RAM KUMAR SHARMA-R
144	C.W. 13130/2015 0507 CMS 11547/2015	RAMBABU SHARMA DISTRICT COLLECTOR & ORS	SHARAD JOSHI-P N K BHATT ADD G C-R
145	C.W. 14300/2015 0521	MOHAN LAL NOVAL S B B J AND ORS	M F BAIG-P G C GARG ALOK GARG-R ALOK GARG SONAL SINGH-R
146	C.W. 14530/2015 1502	AMAR SINGH M D R S R T C AND ANR	ANSHUL JAKHAR-P VINAYAK JOSHI-R R M BAIRWA-R VINAYAK JOSHI-R
147	C.W. 17206/2015 0509 CMS 15246/2015	PRADEEP KUMAR SINGH STATE (PERSONNEL DEPARTMENT)ORS	H V NANDWANA-P RAJENDRA PRASAD AAG-R RISHI PAL AGARWAL ADD G C-R
With			
148	C.W. 17317/2011 0505	ADITYENDRA JHALANI STATE (LAW DEPARTMENT) AND ANR	VIKRANT GUPTA-P GANESN MEENA-P TANVEER AHMED-P DINESH YADAV AAG-R ANKUR RASTOGI-R MR RAJENDRA PRASAD AAG-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
149	C.W. 18020/2015 0507 CMS 15927/2015	RAJ RAJYA BUNKER SAHAKARI SANGH STATE (FINANCE DEPARTMENT)ORS	L M BHARDWAJ-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
150	C.W. 601/2016 0506 STAY 509/2016	HANSRAJ BAIRWA STATE (FINANCE DEPARTMENT) &ANR	RAM PRATAP SAINI-P AAG AASHISH SHARMA-R MR.RAJENDRA PRASAD AAG-R
With			
151	C.W. 18549/2015 0506 CMS 16394/2015	RAMNIWAS DEWARWAD STATE (FINANCE DEPARTMENT) &ANR	RAM PRATAP SAINI-P RAJENDRA PRASAD AAG-R
152	C.W. 828/2016 0505 STAY 695/2016	LALIT PAREEK STATE (HOME DEPARTMENT)ORS	SANDEEP SAXENA SAVITA-P DR A S KHANGAROT ADD G C-R
With			
153	C.W. 829/2016 0505 STAY 696/2016	SATYAPAL PAREEK STATE (HOME DEPARTMENT)ORS	SANDEEP SAXENA SAVITA-P G S GILL AAG-R AAG-R
With			
154	C.W. 14482/2016 0505 CMS 12856/2016	SATYAPAL PAREEK STATE (HOME DEPARTMENT)ANR	SANDEEP SAXENA SAVITA-P
155	C.W. 3272/2016 0510 CMS 2863/2016	RAJENDRA KUMAR MEENA DISTRICT EDUCATAION OFFICER &ANR	JAI KISHAN YOGI-P RAJNEESH GUPTA-R
156	C.W. 10606/2016 0509 CMS 9520/2016	RAJ NAGAR PALIKA &ORS STATE OF RAJ AND ORS	MANOJ PAREEK-P MANU BHARGAVA G C-R AAG AASHISH SHARMA-R
157	C.W. 10715/2016 1507 CMS 9627/2016	RFC OFFICER STATE OF RAJ AND ORS	S S HASAN-P ALOK GARG-R AAG AASHISH SHARMA-R
158	C.W. 10842/2016 0507 CMS 9748/2016	SMT MOHINI DEVI STATE (FOREST DEPARTMENT)ORS	GAYATRI RATHORE ISHA-P SANJEEV SINGHAL DY G C-R SHIVRAJ SINGH DY G C-R
159	C.W. 18154/2016 0523 CMS 16235/2016	SMT SADHANA SHARMA STATE (WOMEN CHILD) ORS	HANUMAN CHOUDHARY G K-P DHARAMVEER THOLIA AAG-R DHARAMVEER THOLIA AAG-R
160	C.W. 3272/2017 0510 STAY 3007/2017	RAM ROOP MEENA STATE OF RAJ AND ANR	VIJAY PATHAK-P DINESH SHARMA SAJID ALI-R MR SHIV RAJ SINGH-R
161	C.W. 4296/2017 0509	SUBHASH CHAND SAXENA STATE OF RAJ AND ORS	S D KHASPURIA-P SANJAY RAHAR-R BHUVNESH SHARMA-R
With			
162	C.W. 4297/2017 0509 APPL 30113/2017	RAMESHWAR LAL CHOUDHARY STATE OF RAJ AND ORS	S D KHASPURIA-P BHUVNESH SHARMA ADD G C-R SANJAY RAHAR-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
With			
163	C.W. 4397/2017 0509 APPL 30116/2017	SHIV DAYAL SHARMA STATE OF RAJ AND ORS	S D KHASPURIA-P SANJAY RAHAR-R
164	C.W. 4494/2017 0507 CMS 4064/217	SUKHDEV JAT STATE OF RAJ AND ORS	M FAISAL BAIG-P SANJEEV SINGHAL DY G C-R
165	C.W. 6966/2017 0507	NARAYAN LAL SHARMA STATE OF RAJ AND ORS	LOKESH SHARMA-P SAURABH SARASWAT DY G C-R SANJAY KUMAR SHARMA GC-R
166	C.W. 7602/2017 0510 STAY 6871/2017	CHANDRA PRAKASH TAILOR STATE OF RAJ AND ORS	H R KUMAWAT S K LAMBA-P MANU BHARGAVA G C-R RAJESH RAJ KUMAWAT-R
167	C.W. 9658/2017 0509	NATHU LAL MEENA STATE OF RAJ AND ORS	VIMAL CHOUDHARY YOGESH T-P SANJEEV SINGHAL DY G C-R
168	C.W. 9835/2017 0510 STAY 8927/2017	SHIVRAJ JAT AND ORS STATE (MEDICAL AND HEALTH)ORS	ARUN SINGH SHEKHAWAT-P RAJNEESH GUPTA-R RAJNEESH GUPTA-R SHYAM ARYA AAG-R
169	C.W. 10714/2017 0507 CMS 9686/2017	MS SUSHMA DEVI STATE (HOME DEPARTMENT) ORS	SHAILESH PRAKASH SHARMA-P DR A S KHANGAROT ADD G C-R
170	C.W. 12278/2017 1502 CMS 10926/2017	M/S KAMDHENU ISPAT LTD OMPRAKASH SHARMA	KAPIL GUPTA-P AATISH JAIN-R
171	C.W. 20214/2017 0510 CMS 17844/2017	JAGDISH PRASAD GURJAR STATE OF RAJ AND ANR	VIKAS KABRA-P B L AVASTHI ADD G C-R MR BL AVASTHI AGC-R MR DHARMENDRA PAREEK AGC-R
FOR HEARING			
172	C.W. 6443/2002 0516	ALTAF HUSSAIN KOTA OPEN UNIVERSITY KOTA	RAJVEER SHARMA-P G P KAUSHIK-P JITENDRA SHARMA-R ANITA AGARWAL-R DR. .S.N.SHARMA-R S N SHARMA-R SHRUTI DIXIT-R VINOD KUMAR GUPTA-R
173	C.W. 5323/2003 0509	SATISH KUMAR J V V N L JAIPUR & ANR	JITENDRA MITRUKA-P VIRENDRA LODHA-R MR NITISH BAGRI-R
174	C.W. 6067/2003 0502	JAGDISH PRASAD SHARMA STATE OF RAJ & ORS	PRAHLAD SHARMA-P R P AGARWAL-R A G SARVESH JAIN-R B P AGARWAL A G-R
175	C.W. 5897/2004 1502	KHETRI COPPER COMPLEX OM SINGH	AJEET BHANDARI-P RAVI BHOJAK-P M.F.BAIG-R
176	C.W. 9501/2005 0505	SH MANOHAR LAL KUKAD STATE OF RAJ & ANR	GAURAV JAIN-P PREM KRISHNA SHARMA-P RAHUL KAMWAR ASHISH-P B S RAJAWAT DY G C-R DR. A.S. KHANGAROT AGC-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
177	C.W. 5793/2007	SMT MAHESHWARI MISHRA STATE OF RAJ & ORS	SUNIT AWASTHI-P O P MISHRA-P
	0507		PRAVEEN BALWADA-R

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, SB CIVIL MISC. WRITS (CIVIL COURT ORDERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
1	C.W. 5251/2017 0703 AT 02-00 PM CMS 4799/2017 SENIOR CITIZEN	ANIL SINGH AND ORS M/S KAMAL AUTO INDUSTRIES	SANDEEP PATHAK-P SUKRITI KASLIWAL-R
2	C.W. 21484/2017 4300 CMS 18777/2017 SENIOR CITIZEN	HARIRAM SHARMA MANDIR SHRI RADHA MADHAV JI	SANDEEP SHARMA SIDDHANT-P
3	C.W. 22058/2017 0703 CMS 19265/2017 SENIOR CITIZEN	SHANKAR LAL SMT JASWANT KANWAR JOSHI AND ORS	R P GARG SHUBHAM JAIN-P
4	C.W. 22411/2017 2700 CMS 19557/2017 SENIOR CITIZEN	HUSSAIN SHAH AND ANR RAJASTHAN BOARD OF MUSLIM WAQF	RAGHUNANDAN SHARMA-P
5	C.W. 14561/2017 2203 CMS 12885/2017	FAKRUDDIN MUSTAQ KHAN AND ORS	MADHAV MITRA NISHANT-P RAHUL TIWARI-R
6	C.W. 16311/2017 4300 CMS 14430/2017	MADAN LAL CHOUDHARY HANUMAN CHOPRA AND ANR	SUNIL YADAV-P
7	C.W. 19306/2017 6700 CMS 17103/2017	JAGDISH AND ORS JASWANT SINGH AND ORS	RAHUL TIWARI-P
8	C.W. 20514/2017 1200 CMS 18000/2017	ADITI SOMANI RELIANCE CAPITAL LTD	AKSHAT KULSHRESTH BHRIGU-P
9	C.W. 20515/2017 1200 CMS 18003/2017	ADITI SOMANI RELIANCE CAPITAL LTD	AKSHAT KULSHRESTH BHRIGU-P
10	C.W. 21750/2017 2800 CMS 18996/2017	JAGDISH PRASAD MEENA HARISH NAGAR	ARVIND BHARDWAJ-P
11	C.W. 21779/2017 2612 CMS 19020/2017	MAHATWA KANKSHI AND ANR STATE (MEDICAL & HEALTH) ORS	LAXMI KANT (MALPURA)-P
12	C.W. 21782/2017 0703 CMS 19021/2017	RAKESH KUMAR MALOTHRA GURUCHARAN KOTIYA	ANIL MEHTA-P
13	C.W. 22374/2017 2612 CMS 19529/2017	SHIVA GUPTA (MINOR) & ORS STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P
14	C.W. 22410/2017 4300 CMS 19556/2017	MAGNIRAM AND ANR SURENDRA AND ORS	ANOOP AGARWAL-P

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
15	C.W. 22427/2017 0703 CMS 19572/2017	SHIVAM MEDICAL STORE AND ORS SARDARMAL KHANDAKA MEMORIAL & ORS	LAXMI KANT SHARMA-P
16	C.W. 22508/2017 4300 CMS 19636/2017	RADHARAMAN PARASRAM AND ORS	ANURAG SHUKLA-P
FOR ADMISSION FRESH WITHOUT STAY			
17	C.W. 18096/2017 0703 SENIOR CITIZEN	RIYAZ KURESHI AND ANR OMKAR NATH GUPTA AND ANR	SARVESH SARASWAT-P
18	C.W. 21088/2017 0703 SENIOR CITIZEN	KESHAVDAS GOYAL HUF AND ANR DR PRANATH BAMBANI	VINEET MEHTA-P VINEET MEHTA-P
19	C.W. 22151/2017 0703 SENIOR CITIZEN	SHRI HAJI YUSUF KHA SHAKIR HUSSAIN	HARSH SHARMA-P
20	C.W. 18621/2017 2101	PRAKASH CHANDRA AND ORS STATE OF RAJ AND ORS	MAHESH GUPTA-P
FOR ORDERS- DEFECT CASES			
21	C.W. 20421/2017 4300 SENIOR CITIZEN	SURJA THROUGH LRS SURJA THROUGH LRS AND ORS	RIPU DAMAN SINGH NARUKA-P
22	C.W. 20426/2017 4300 SENIOR CITIZEN	SITARAM TAILOR CHEERANJI LAL TAILOR AND ORS	NISHANT VYAS-P
23	WRIT REVIEW 17/2017 4201	ANITA DEVI STATE (U I T) AND ORS	ADITYA MATHUR-P
24	WRIT REVIEW 20/2017 4201	SUSHILA DEVI AND ORS STATE (U I T) AND ORS	ADITYA MATHUR-P
25	WRIT REVIEW 21/2017 4201	VIJAY SINGH AND ORS STATE (U I T) AND ORS	ADITYA MATHUR-P
26	WRIT REVIEW 22/2017 4201	PREETI SHARMA STATE (U I T) AND ORS	ADITYA MATHUR-P
27	C.W. 19783/2017 4300	RASHID AHMAD KHAN EXECUTIVE OFFICER AND ORS	SUNIL JAIN-P
28	C.W. 20031/2017 4300	132 KV GSS R R V P N L MUNICIPAL BOARD AND ANR	L L GUPTA VIKRAM JONWAL-P
29	C.W. 20396/2017 4300	RADHEYSHYAM HANUMANSAHAI AND ORS	KAPIL GUPTA-P
30	C.W. 20422/2017 0703	ANIRUDH SINGH PURENDRA KUMAR	BIPIN GUPTA-P
31	C.W. 20424/2017 5300	HARI SHANKAR SHARMA JVVNL AND ORS	T L PANDEY ARUN SHARMA-P
32	C.W. 20533/2017 6700	M/S SEASAME FOODS PVT LTD STATE OF RAJ AND ORS	G P SHARMA M C GUPTA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
33	C.W. 20562/2017 2800	CHOTU AND ORS SHYAM LAL MEENA AND ORS	SUMIT KHANDELWAL-P	
FOR ORDERS				
34	C.W. 3011/2017 0703 BEFORE LETTER 406/2017 LETTER 518/2017 SENIOR CITIZEN	HARIRAM SHRI PUSHK KUMAR GROVER	NASEEMUDDIN QUAZI-P	
35	C.W. 14876/2015 4300 CMS 13113/2015	MANMOHAN RAM PRASAD AND ORS	RAJESH SHARMA-P	
36	C.W. 6311/2017 2203 BEFORE LETTER 269/2017	DAYA SHARMA SMT SUMAN SHARMA AND ORS	MOHAR PAL MEENA-P	
37	C.W. 20877/2017 4300 CMS 18285/2017	SHRI BHAWANI NIKETAN EDUCATION GOPAL BIHARI JHALANI	G P SHARMA M C GUPTA-P	
FOR ORDERS - ON INTERIM APPLICATION				
38	C.W. 2360/2016 4300 APPL 52227/2017 SENIOR CITIZEN	BABU LAL SHARMA SMT PRAKASH DEVI	TANVEER AHMED-P	
39	C.W. 565/2017 1103 APPL 70929/2017 SENIOR CITIZEN	FARIDA BANO ABDUL REHMAN KHAN AND ORS	MOHAMMED ANEES-P	
40	C.W. 4426/2008 4300 APPL 62439/2017	SOM PRAKASH PATHAK RAMESH CHAND GUPTA &ORS	R K AGARWAL-P RAMESH CHAND GUPTA-P	OM PRAKASH PAREEK-R ABHI GOYAL-R SUNITA PAREEK-R
41	C.W. 7550/2009 6700 APPL 11276/2016	ANURAG MATHUR STATE OF RAJ AND ORS	BIHARI LAL AGARWAL-P	G P SHARMA-R DHEERAJ TRIPATHI DY G C-R MR DHEERAJ TRIPATHI DY GC-R NALIN G NARAIN DY G C-R
42	C.W. 12981/2010 6000 APPL 55048/2017	RAJVIR SHARMA RAJ HOUSING BOARD AND ORS	RAJVIR SHARMA-P	AMIT PUNAI-R R M BAIRWA-R
43	C.W. 13891/2015 5400 APPL 66430/2017	CHIRANJILAL PILANIA STATE (LOCAL SELF DEP)ORS	ANOOP DHAND-P AMOL VYAS VIKASH JAIN-P	SUNITA PAREEK-R AAG AASHISH SHARMA-R LOKESH SHARMA-R RAJAT RANJAN-R
44	C.W. 1245/2016 5200 APPL 61281/2017 CMS 1039/2016	SMT SUMAN RAYALA STATE (PANCHAYATI RAJ DEP)ORS	GAURAV SHARMA-P	ANURAG SHARMA AAG-R
45	C.W. 332/2017 2203 APPL 71860/2017	JAGDISH LAXMAN SINGH	DR P C JAIN-P	P S SHARMA-R

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Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
46	C.W. 334/2017 2612 appl 72072/2017	DEEPENDRA SINGH U O I AND ORS	SANDEEP SINGH SHEKHAWAT-P M S RAGHAV-R M S RAGHAV-R MR R D RASTOGI ADDL. SG-R PAWAN PAREEK-R SARTHAK RASTOGI-R
47	C.W. 1002/2017 4300 APPL 64067/2017	GULAB DEVI AND ANR M/S KALRA GEMS AND ORS	ABHI GOYAL RAHUL KUMAR-P G P KAUSHIK-R
48	C.W. 1237/2017 2203 APPL 27886/2017 CMS 1140/2017	SMT PRAMESHWARI SMT SUMAN MAHESHWARI AND ANR	R K KASANA SUDESH KASANA-P S K SINGODIYA-R MR SK SINGODIYA-R S K SINGODIYA-R
49	C.W. 2584/2017 0703 APPL 28455/2017 CMS 2341/2017	DINESH VISHNU DUTT JAIN	MANOJ BHARDWAJ-P
50	C.W. 3966/2017 2612 APPL 49610/2017 CMS 3589/2017	GAYATRI SHIKSHA EVAM SEVA SANSTHAN ANR STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P AAG AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
With			
51	C.W. 7841/2016 2612 STAY 7101/2016	SHRI JI SEWARTH SAMITI STATE & ORS (HIGHER EDUCATION)	MAHENDRA SHAH V SHAH-P MANU BHARGAVA G C-R
With			
52	C.W. 4033/2017 2612 CMS 3647/2017	SHRI RAM KRISHNA PARAMHANS VIKAS SAMITI STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P MR. RAJENDRA PRASAD AAG-R
53	C.W. 4032/2017 4300 APPL 62939/2017	PRADEEP KUMAR VAID AND ORS PRAKASH CHAND PAPRIWAL AND ANR	MAHENDRA SHAH VIGYAN SHAH-P VEYANKATESH GARG-R
54	C.W. 8370/2017 0703 APPL 62800/2017	SHANKAR DEV KAILASH CHAND AND ORS	JITENDRA SHARMA-P
55	C.W. 8922/2017 2612 APPL 40534/2017 CMS 8045/2017	PINKY SINGH M D S UNIVERSITY AJMER AND ORS	D K BHARDWAJ-P ARUN SHARMA-R ANITA AGARWAL-R R A KATTA MIHIR KATTA-R
56	C.W. 9275/2017 2612 APPL 71906/2017 STAY 8366/2017	VIKAS KUMAR JAIN R U H S AND ORS	MANISH SHARMA PRADEEP-P SH S ZAKAWAT ALI-R
57	C.W. 11135/2017 2609 APPL 70640/2017 CMS 9981/2017	SIGMA CHILDREN SCHOOL SOCIETY NATIONAL COUNCIL FOR TEACHER ORS	TANVEER AHAMAD-P SHWETA PAREEK ROY-R MR. P.C. SHARMA-R
58	C.W. 14974/2017 4300 APPL 71167/2017 CMS 13242/2017	MANDIR MOORTI SONESHWAR MAHADEV RAMESH CHAND SAINI AND ORS	PRAHLAD SHARMA-P SANDEEP JAIN-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
HELD UP CASES			
59	C.W. 5668/2006 4300	OM PRAKASH JAIPURIA SHYAM SINGH SINSINWAR AND ORS	G K GARG-P KESHAV AGARWAL-R
60	C.W. 1435/2009 0800 2ND CMS 8593/2015 APPL 32221/2017 APPL 67939/2017	RADHEY SHYAM SHARMA THE ESTATE OFFICER AND ORS	PREM KRISHAN SHARMA-P SANJAY JOSHI-R N K JOSHI-R S D KHASPURIA ADD G C-R
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
61	C.W. 15433/2016 4300 CMS 13722/2016 SENIOR CITIZEN	JAGDISH AND ORS BABULAL AND ORS	G P SHARMA M C GUPTA-P PRADEEP MATHUR-R
62	C.W. 18191/2017 4300 CMS 16122/2017 SENIOR CITIZEN	DWARIKA PRASAD MUNICIPAL COUNCIL & ORS	ANAND SHARMA-P DEEN DAYAL SHARMA DY G C-R
63	C.W. 8308/2012 4300	HARIPRASAD BUDDHADAS AND ORS	RAHUL AGARWAL-P ALOK CHATURVEDI-R AKASH GUPTA-R
64	C.W. 13813/2015 0703 CMS 12195/2015	SHANKAR LAL JUGAL KISHORE AND ORS	LOKESH SHARMA-P
65	C.W. 1139/2016 0703 STAY 962/2016	GHANSHYAM SINGH BHATI KANHAIYALAL	SURUCHI KASLIWAL-P RAJNEESH GUPTA-R
With			
66	C.W. 6000/2016 0703	KANHAIYA LAL GHANSHYAM SINGH BHATI	RAJNEESH GUPTA-P SURUCHI KASLIWAL-R SURUCHI KASLIWAL-R
67	C.W. 9660/2016 4300 CMS 8690/2016	SHRI RAMESH MANPURIYA HARI PRASAD AND ANR	NAWAL SINGH SIKARWAR-P
68	C.W. 10961/2016 2612	BHANWAR LAL MALAKAR BOARD OF SECONDARY EDUCATION	S K SAKSENA-P VINOD KUMAR GUPTA-R MR.PRAHLAD SINGH-R
69	C.W. 2611/2017 4300 CMS 2365/2017	BHANWAR SINGH AND ANR BUDDHI PRAKASH AND ORS	NAWAL SINGH SIKARWAR-P NITIN SINSINWAR-R TARUN JAIN-R
70	C.W. 13756/2017 5200 CMS 12197/2017	BALWANT SINGH MANDIR THAKURJEE SHRI RAGHUNATH JI & ORS	SARANSH SAINI SUMAN-P SHARAD JOSHI-R MR. ANURAG SHARMA, AAG-R
FOR ADMISSION- NOTICE SERVED REPLY FILED			
71	C.W. 2649/2006 5600	SUMER SINGH STATE & ORS	V K SONI-P R K MATHUR-R BHARAT VYAS-R
72	C.W. 20621/2013 5600 CMS 17653/2013	SHREE BIRBAL MEDICAL EDUCATION STATE (URBAN DEVELOPMENT)ORS	RAHUL KAMWAR-P MAHENDRA GOYAL-R AMIT KURI-R
73	C.W. 4537/2017 4300 CMS 4100/2017	HARGUNDAS AND ORS KHATIK PANCHAYAT CHHOTA & BADA DHADA ORS	V K TAMOLIYA-P RAHUL AGARWAL-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION- NOTICE SERVED REPLY FILED			
74	C.W. 5421/2017	SUMAN DEVI NARESH KUMAR AND ORS	MAHENDRA GOYAL-P GOVIND PUROHIT-R DEEN DAYAL SHARMA DY G C-R
	4300		
FOR HEARING			
75	C.W. 4001/2001	VIJAY SINGH AND ORS THE MC BHARATPUR AND ORS	NITIN JAIN-P BK SHARMA-P P.JAIN,G.JAIN,N.C.JAIN-P S C GUPTA-R RAJ KUMAR GOYAL-R
	0800		
76	C.W. 817/2002	SRIRAM MEENA STATE	PRAKASH THAKURIA-P D S BAGADIA-P DEENDAYAL KHANDELWAL-P S C GUPTA-P DINESH YADAV P THAKURIA-R MANU BHRGAVA GC-R RAJENDRA PRASAD AAG-R V LODHA-R
	6000		
77	C.W. 6433/2002	PRAKASH CHAND SWAMI STATE OF RAJ & ORS	R K MATHUR-P A SHARMA-P TANVEER AHMED-P V SINGH, A GAUR-P PC SWAMI-R HANUMAN CHOUDHARY-R MANOJ SHARMA-R
	5400		
78	C.W. 7574/2010	AKHIL AGRAWAL KISHAN KUMAR SHARMA AND ANR	G P SHARMA P RASTOGI-P BANWARI SHARMA-R
	0703		
79	C.W. 340/2011	SUNIL SAMDARIA STATE OF RAJ & ORS	R S MEHTA ANIL MEHTA-P AMIT KURI-P PRATEEK SINGH-R
	5600		

Daily Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :20
HON'BLE MR. JUSTICE PRAKASH GUPTA

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

SB CIVIL FIRST APPEALS, SB CIVIL REVISIONS
S.B. CIVIL SECOND APPEALS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	C.Ist.Appl 490/2017 3800 APPL 36098/2017	SAMBHAR SALTS LTD STATE OF RAJASTHAN THR DIST COLLECTOR	ADITYA SHARMA-P	
2	C.Ist.Appl 616/2017 2800 APPL 37673/2017	SMT PUSHPA DEVI SUDESH SHARMA	GHANSHYAM BRIJWASI-P	SANJAY SHARMA/AKASH GAUR-R
3	C.IInd.APPL 664/2017 3900	CHOUTHMAL AND ORS LATE RAMAVTAR THR LRS	DEVESH KUMAR BANSAL-P	VIKRAM SINGH SHEKHAWAT-R
4	C.IInd.APPL 666/2017 3900	RAMPRASAD CHOUDHARY MANOHAR SINGH	J R CHOUDHARY/M I ABBASI-P	
5	C.IInd.APPL 677/2017 3900	SHYAM AND ORS RAMESH CHANDRA AND ANR	ALOK CHATURVEDI-P	
6	C.IInd.APPL 679/2017 3900	HARI NARAIN SAINI AND ANR ANIL CHOUDHARY	SRIRAM YADAV-P	MANU BHARGAVA-R
7	C.IInd.APPL 682/2017 3900	MOTI LAL THROUGH LRS RAM LAL AND ANOTHER	NITIN KUMAR SHARMA-P	
8	C.Ist.Appl 727/2017 3800 (LIMITATION) APPL 2148/2017 APPL 41507/2017	SATYANARAYAN JOSHI SECRETARY PHED AND ORS	HEMANT SHARMA/S LADDHA-P	
FOR ORDERS				
9	C.IInd.APPL 27/1987 3900	MURLIDHAR PRAKASH CHAND & ORS.	G.S.BAFANA,-P AJAY TYAGI-P J P GOYAL-P	B.P.AGARWAL7-R N R SARAN/SARVESH JAIN-R R.P.AGARWAL-R SARVESH JAIN-R
10	C.IInd.APPL 315/1996 3900	KEDAR NATH & ORS. SMT.RESHAM KAUR & ORS.	J.P.GOYAL-P RAJAT RANJAN-P	MANEESH SHARMA-R B.L. MANDANA-R
11	C.IInd.APPL 330/2002 3900	JAGDISH PAGORIA KAILASH CHAND & ORS	S K SAKSENA-P	
12	C.Ist.Appl 761/2011 2800 CMS 4471/2011	GOLDI SINGH ABDUL HAQ ALIAS BAFATI	JAI PRAKASH GUPTA-P	KAPIL GUPTA-R
13	C.IInd.APPL 685/2017 0800	SURESH CHAND GOVIND PRASAD AND ORS	RAHUL KAMWAR/ALI HASAN-P	
FOR ORDERS ON INTERIM APPLICATIONS				
14	C.Ist.Appl 237/2002 0800 APPL 14374/2017	KANHIYA LAL & ORS SMT SUSHILA P NAVLAKHA & ORS	ASHISH SHARMA-P R P SINGH-P	N K MALOO-R ALKA SHUKLA-R M.M.RANJAN-R SURENDRA SHARMA-R V K TAMOLIYA-R Y.P.SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
15	C.IInd.APPL 752/2003 3900 APPL 25627/2016	SMT RAJESHWARI DEVI RAJ KUMAR & ORS	BABU LAL GUPTA-P BHARAT SAINI-R AMIT KURI-R R K DAGA-R S C GUPTA-R
16	C.Ist.Appl 681/2004 0701 APPL 15864/2017	HARI NARAYAN MAHENDRA KUMAR	B L MANDHANA-P ABHI GOYAL-P S R YADAV-R MANU BHARGAVA-R
17	C.Ist.Appl 89/2007 2800 APPL 40304/2017	SMT HEKI AND ORS GOVIND RAM AND ORS	ASHUTOSH BHATIA-P PARAG RASTOGI-R
With			
18	C.Ist.Appl 74/2007 2800	GOVIND RAM RAJKUMAR AND ORS	PARAG RASTOGI-P PARAG RASTOGI-P
19	C.Ist.Appl 204/2008 0800 APPL 28345/2016	ROHITASH & ORS UMRAO PRASAD	R K AGRAWAL-P HARSH SAINI-R ABHISHEK CHOUDHARY-R R K MATHUR-R
20	C.Ist.Appl 274/2008 3900 APPL 42349/2017	GOPAL LAL & ORS SMT INDU SHARMA & ORS	S K GUPTA-P SANJAY SINGHAL-R
21	C.Ist.Appl 489/2012 1103 APPL 38615/2017	ABDUL SALAM AND OTHERS NIJAMUDDIN AND OTHERS	RAJAT RANJAN-P ALOK GARG-R ALOK GARG-R ASHVIN GARG-R
22	C.Ist.Appl 187/2014 3800 APPL 40714/2017	B S N L AND OTHERS VISHNU GUPTA	TEJ PRAKASH SHARMA-P PARMANAND SHARMA-R
23	C.Ist.Appl 23/2017 3800 APPL 16571/2017 APPL 25493/2017	AMBIKA PRASAD MUKHARJEE AJAY KUMAR MUKHARJEE	JAI PRAKASH GUPTA-P M K GOYAL-R
24	C.R. 56/2017 4100 APPL 37034/2017	SANTOSH KUMAR SHARMA BHAGWATI SINGH	ADITYA MATHUR-P
With			
25	C.R. 133/2017 4100 STAY 2468/2017	SANTOSH KUMAR SHARMA SMT SHAKUNTALA SINGH	ADITYA MATHUR-P
26	C.Ist.Appl 276/2017 3800 APPL 41563/2017	SANJAY VIJAY AND ANR ASHESH MEHTA	R P VIJAY/SUNIL-P SHAILESH PRAKASH SHARMA-R
27	C.IInd.APPL 368/2017 3900 APPL 38812/2017	JAGDISH KISHAN LAL AND ORS	NRIPENDRA SINSINWAR-P GURMOZ GOYAL-R
28	C.Ist.Appl 538/2017 3800 APPL 34727/2017 APPL 35134/2017	SMT PREM SHAMBHUNATH SHARMA AND ORS	MANOJ BHARDWAJ-P VINEET MEHTA-R D K GARG-R
29	C.IInd.APPL 695/2017 3900 CMCC 2544/2017 STAY 4263/2017	CHAIRMAN R S R T C AND ANR LAXMI NARAIN GUPTA	R M BAIRWA-P

Daily Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
30	C.Ist.Appl 896/2017 1704 CMCC 2847/2017	KALURAM ASSISTANT ENGINEER J V V N L AND ORS	VIRENDRA AGRAWAL-P	
31	C.Ist.Appl 897/2017 1704 CMCC 2848/2017	RAMESHWAR JAT AND ORS ASSISTANT ENGINEER J V V N L AND ORS	VIRENDRA AGRAWAL-P	
FOR FRESH ADMISSION - WITH STAY/BAIL				
32	C.Ist.Appl 94/2014 3800 CMS 535/2014	DEVENDRA COMPUTER SERVICES PVT LTD & ANO SANDEEP SINGH MANKU	KAMAL KANT SHARMA-P	
33	C.Ist.Appl 431/2014 3800 CMS 2586/2014	SMT GYARSI BAI AND OTHERS KAJODI BAI AND OTHERS	LAXMI KANT-P	MAHESH GUPTA-R
34	C.R. 54/2015 4100 CMS 921/2015	TEJ SINGH AND OTHERS LAKSHMAN AND OTHERS	RAJEEV SURANA-P	
35	C.IInd.APPL 244/2015 3900 CMS 1282/2015	MST ANGURI SMT ROOPWATI	J K MOOLCHANDANI-P	DEEPAK SHARMA-R R K DAGA-R
36	C.Ist.Appl 109/2016 3800 STAY 729/2016	SHRI NARAYAN RADHA BALLABH	C C RATNU/ASHA SHARMA-P JAI KISHAN YOGI-P	NEERAJ MUWAL-R
37	C.Ist.Appl 650/2016 1103 CMS 3715/2016	LAXMINARAIN AND ORS BHANUMATI WIDOW	MITHUN CHATURVEDI-P DEEPAK KHANDELWAL-P	DEEPAK KHANDELWAL-R
38	C.IInd.APPL 109/2017 0800 STAY 571/2017	LAXMAN PRASAD THANESHWAR PRASAD THR LR	RAJAT RANJAN-P	ANIL UPMAN-R
39	C.R. 225/2017 4100 CMS 4545/2017	MRS MILDRED D SILVA AND ORS NOEL D SILVA AND ORS	GAURAV SHARMA SARASWAT-P	
40	C.IInd.APPL 426/2017 3900 CMS 2513/2017	BALO THR LRS CHANDAN SINGH AND ANR	MANOJ BHARDWAJ-P	
41	C.IInd.APPL 427/2017 3900 CMS 2514/2017	BALO THR LRS MURTI SHRI DWARKADHISH MAHARAJ VIRAJMAN	MANOJ BHARDWAJ-P	
42	C.IInd.APPL 429/2017 3900 CMS 2516/20176	PARASRAM THROUGH LRS AND ANOTHER RAM GOPAL JHALANI AND OTHERS	G P SHARMA/M C GUPTA-P	
43	C.IInd.APPL 455/2017 0800 CMS 2650/2017	JAGANNATH PRASAD ALIAS JAGGI RAM THR LRS SURESH CHAND	K K BAJPAI-P A K BAJPAI-P	
44	C.IInd.APPL 589/2017 0800 STAY 3522/2017	SMT ANGOORI DEVI BRIJMOHAN JHA	NEERAJ K TIWARI-P	VEYANKATESH GARG-R
45	C.IInd.APPL 599/2017 0800 STAY 3609/2017	SMT GINNI DEVI AND ORS SMT SADA KANWAR AND ORS	B L AGARWAL-P AMIT GUPTA/ B L AGARWAL-P	RAHUL AGARWAL-R
46	C.IInd.APPL 637/2017 3900 STAY 3866/2017	MOHAN LAL THR LRS DIVISIONAL RAILWAYS MANAGER AND ORS	GOVIND CHOUDHARY-P	

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION - WITH STAY/BAIL			
47	C.IInd.APPL 686/2017 0800 STAY 4179/2017	KINDOORI LAL THR LRS AND ORS SHRAWAN LAL	RAJAT RANJAN-P MAHESH GUPTA-R MAHESH GUPTA/L L GUPTA-R
48	C.Ist.Appl 900/2017 1103 CMS 4642/2017	RAMAVTAR AND ORS PREMNARAIN AND ORS	ABHI GOYAL-P S R SAINI/DINESH SAINI-R
FOR FRESH ADMISSION - WITHOUT STAY			
49	C.IInd.APPL 268/2016 3900	NAGAR PARISHAD JHALAWAR AND OTHERS FAROOKH AHMED	MANU BHARGAVA-P V K TAMOLIYA-R
With			
50	C.IInd.APPL 279/2016 3900	NAGAR PARISHAD JHALAWAR AND OTHERS ABDUL LATIF	MANU BHARGAVA-P V K TAMOLIYA-R
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
51	C.Ist.Appl 224/2003 3800	UNITED INDIA INSURANCE COMP ASHOK KUMAR	V D GATHALA-P S.P.SHARMA-R
52	C.IInd.APPL 569/2009 3900	STATE OF RAJ & ORS GRAM PANCHAYAT PADANGA & ORS	S D KHASHPURIA-P G S GILL(AAG)-P SHIVRAJ SINGH(DY GC)-P
With			
53	C.IInd.APPL 212/2008 3900	GRAM PANCHAYAT RATAKOT GRAM PANCHAYAT PADANGA & ORS	G P SHARMA-P SHIVRAJ SINGH(DY GC)-P
54	C.IInd.APPL 856/2011 2800 APPL 1251/2017 APPL 31466/2016 STAY 3909/2011	ASHOK KUMAR THROUGH LRS HARI RAM	MANJU DAVE-P ARVIND GUPTA-P
55	C.Ist.Appl 65/2013 1103 CMS 324/2013	KANTI KUMAR DWARKA DAS AASHAR(BHATIA) SUSHREE MEENAKSHI DWARKA DAS AASHAR AND	MANISHA SURANA/ABHI GOYAL-P RAVI KASLIWAL-R A K PAREEK/RANI BHANDARI-R B B OJHA-R RAJENDRA PRASAD SHARMA-R
56	C.IInd.APPL 305/2013 3900 CMS 2504/2013	AAM JANTA NAROLI DANG AND OTHERS CHANDRA KALA AND ANOTHER	S K GUPTA-P NARENDRA MEIARA-R DR Y C SHARMA-R
57	C.Ist.Appl 13/2014 3800 STAY 37/2014	MOHD FARUKH YOGESH AND OTHERS	MAHAVEER KALWA-P KAPIL GUPTA-P
58	C.IInd.APPL 361/2014 3900 STAY 2422/2014	RAM NARAIN NARAIN	ANUROOP SINGHI-P K N SHARMA-R
59	C.IInd.APPL 158/2015 3900 APPL 16653/2016 STAY 811/2015	OM PRAKASH GUPTA AMARNATH	G C GARG/ALOK GARG-P GAYATRI RATHORE/ROHAN-R

Daily Caselist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
60	C.lst.Appl 195/2015 3800 STAY 1120/2015	BHAGWAN SINGH MEHAR CHAND	JAI KISHAN YOGI-P H S ARYA/ANOOP AGARWAL-R
61	C.IInd.APPL 421/2015 3900 CMS 2601/2015	RAJEEV KUMAR AND OTHERS PRAHLAD AND OTHERS	VINEET MEHTA/D SHARMA-P BIPIN GUPTA-R
62	C.IInd.APPL 356/2016 3900 STAY 2891/2016	LEELA AND ORS KALURAM AND ORS	GIRISH KHANDELWAL-P HARI KRISHAN SHARMA-R
63	C.IInd.APPL 114/2017 3900 STAY 585/2017	ASHOK KUMAR CHANDRAPAL SINGH	RAJAT RANJAN-P
With			
64	C.IInd.APPL 116/2017 3900 STAY 587/2017	ASHOK KUMAR CHANDRAPAL SINGH	RAJAT RANJAN-P PRAVEEN KUMAR JAIN-R
65	C.R. 164/2017 4100 APPL 37124/2017 CMS 3049/2017	DUCATI INDIA PRIVATE LTD ASHISH CHORDIA AND ORS	PEUSH NAG-P G D BANSAL/ASHWANI GUPTA-R HARSH SHARMA-R
66	C.lst.Appl 236/2017 0800 STAY 1296/2017	SURESH AND ANR GOVIND NARAYAN RAJORIA	RAJESH KAPOOR/ HARSHAD-P MANOJ BHARDWAJ-R
67	C.lst.Appl 275/2017 3800 STAY 1482/2017	SANJAY PALIWAL ALOK GOYAL	R K DAGA-P KUSHAL DUTT MATHUR-R SARANSH SAINI-R
68	C.IInd.APPL 424/2017 2800 CMS 2502/2017	SURAJ MAL SMT UMMED KANWAR	K VILONDIYA-P K D SINGH CHARAN/PAWAN-R
69	C.lst.Appl 441/2017 3800 STAY 2248/2017	MADAN LAL KASTURA AND ORS	SUDESH BANSAL/DHARMESH-P SUNITA PAREEK-R DEEPAK PAREEK-R
70	C.IInd.APPL 451/2017 3900 CMS 2625/2017	R S R T C AND ANOTHER MADAN LAL	ALOK CHATURVEDI-P M C JAIN/ANKIT JAIN-R
71	C.IInd.APPL 469/2017 0800 CMS 2728/2017	KAILASH CHAND AND ORS PAWAN KUMAR DALMIYA	RAJAT RANJAN-P SANJAY RAHAR-R
72	C.lst.Appl 705/2017 3800 STAY 3525/2017	SANJAY KUMAR SMT RUKMANI DEVI	ABHI GOYAL-P ASHWANI CHOBISA-R
73	C.lst.Appl 774/2017 0800 STAY 4034/2017	RAM SWAROOP SMT CHANDRA KANTA	B M SINGH-P MANISH SHARMA-R
FOR ADMISSION WITH NOTICE SERVED-REPLY FILED			
74	C.R. 122/2014 4100 CMS 2698/2014	M C SHRI SANATAN DHARM PRAKASHAK SESMAL SEN AND ANOTHER	ARUN SINGH SHEKHAWAT-P RAJAT RANJAN-P D P SHARMA-R B K SHARMA(ADD GC)-R
FOR HEARING			
75	C.IInd.APPL 39/2006 3900	GHANSHYAM AND ORS MOHAN	R K AGARWAL-P B L AGRAWAL-R N K SAINI/K N SHARMA-R NARENDRA KUMAR SAINI-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
76	C.IInd.APPL 89/2016 2800 APPL 24506/2017	OM PRAKASH AND ANOTHER SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P V K SHARMA/RACHIT SHARMA-R
With			
77	C.IInd.APPL 67/2016 2800	ASHOK KUMAR SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
78	C.IInd.APPL 68/2016 2800	VINOD KUMAR SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
79	C.IInd.APPL 69/2016 2800	SHANKAR LAL SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
80	C.IInd.APPL 78/2016 2800	ANIL KUMAR THROUGH LRS SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
81	C.IInd.APPL 86/2016 2800	ANANT LAL SMT INDUBALA AND OTHERS	SUNITA PAREEK-P V K SHARMA-R
With			
82	C.IInd.APPL 87/2016 2800	RADHEY SHYAM SMT INDUBALA AND OTHERS	SUNITA PAREEK-P V K SHARMA-R
With			
83	C.IInd.APPL 90/2016 2800 APPL 24496/2017	M/S HOHOBA PRODUCTS PVT LTD ASHOK KUMAR AND OTHERS	V K TAMOLIYA-P V K SHARMA/RACHIT SHARMA-R VINEET MEHTA-P
With			
84	C.IInd.APPL 91/2016 2800 APPL 24489/2017	M/S JAIPUR SOYA CONSTRUCTION PVT LTD ANIL KUMAR AND OTHERS	V K TAMOLIYA-P V K SHARMA/RACHIT SHARMA-R VINEET MEHTA-P
With			
85	C.IInd.APPL 92/2016 2800 APPL 24750/2017	M/S HOHOBA PRODUCTS PVT LTD VINOD KUMAR AND OTHERS	V K TAMOLIYA-P V K SHARMA /RACHIT SHARMA-R VINEET MEHTA-P
With			
86	C.IInd.APPL 93/2016 2800 APPL 24665/2017	M/S JAIPUR SOYA CONSTRUCTION PVT LTD SHANKAR LAL	V K TAMOLIYA-P V K SHARMA/RACHIT SHARMA-R
With			
87	C.IInd.APPL 94/2016 2800 APPL 24505/2017	HARISH CHAND THROUGH LRS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P V K SHARMA/RACHIT SHARMA-R

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
88	C.IInd.APPL 95/2016 2800 APPL 24507/2017	HARISH CHAND THROUGH LRS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P V K SHARMA/RACHIT SHARMA-R
With			
89	C.IInd.APPL 96/2016 2800 APPL 24504/2017	OM PRAKASH AND OTHERS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P V K SHARMA/RACHIT SHARMA-R
With			
90	C.IInd.APPL 98/2016 2800	HARI NARAYAN THROGUH LRS SMT INDU BALA AND OTHERS	SUNITA PAREEK-P V K SHARMA/RACHIT SHARMA-R
With			
91	C.IInd.APPL 99/2016 2800	SMT BHAGWATI DEVI AND OTHERS SMT INDU BALA AND OTHERS	SUNITA PAREEK-P ASHOK KUMAR SHARMA-R V K SHARMA-R

Daily Causelist(Filtered)
Monday Dated : 11/12/2017
Before Dy. Registrar (Judicial)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.A. 435/2017 0101	BABLA @ SURENDRA THAVRANI STATE OF RAJASTHAN THROUGH PP	SUDARSHAN LADDHA-P PP-R
2	CRL.A. 1368/2017 0104	SMT MANKOORI DEVI STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P PP-R
3	CRL.A. 1628/2017 0106	STATE OF RAJASTHAN SAMPAT BAI AND ORS	P P-P
4	CRL.A. 1666/2017 0104	SMT BATTO @ VIMLESH AND ANR STATE OF RAJASTHAN THROUGH PP	KULDEEP SHARMA-P
With			
5	CRL.A. 1366/2017 0104	NOOR HASAN @ NOOR STATE OF RAJASTHAN THROUGH PP	LOKESH SHARMA/MRIDUL-P LOKESH SHARMA/MRIDUL-P PP-R
6	CRL.A. 1738/2017 0103	ANITA KUMARI STATE OF RAJASTHAN THROUGH PP	ANSHUMAN SAXENA-P
7	CRL.A. 1763/2017 0102	MEGHRAJ @ BHNDAR STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P
With			
8	CRL.A. 1762/2017 0102	BAJRANG STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P
9	CRL.A. 1767/2017 0102	ABDUL KALAM AND ORS STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P SUNIL VIJAY-R
With			
10	CRL.A. 1768/2017 0102	PARVEJ @ PINTU STATE OF RAJASTHAN THROUGH PP	SATISH PACHORI-P GOPAL SINGH BARETH-P SUNIL VIJAY-R
11	CRL.A. 1910/2017 0101	ASRAF AND ORS STATE OF RAJASTHAN THROUGH P P	ASHINDRA GAUTAM-P
12	CRL.A. 1933/2017 0101	OMPRAKASH @ UMARAM AND ANR STATE OF RAJASTHAN THROUGH P P	AMIT SINGH SHEKHAWAT-P
13	CRL.A. 1944/2017 0106	SANTRA DEVI STATE OF RAJASTHAN AND ANR	SHYAM LAL SHARMA-P AATISH JAIN-R
14	CRL.A. 1961/2017 0101	BHUPENDRA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P
15	CRL.A. 1962/2017 0101	LALLU LAL MEENA @ L L MEENA CENTRAL BUREAU OF INVESTIGATION	ANIL UPMAN/K C MEENA-P
16	CRL.A. 1977/2017 0106	GURUDEV SINGH STATE OF RAJASTHAN AND ORS	J S CHAUHAN-P

Daily Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
With			
17	CRL.A. 1978/2017	STATE OF RAJASTHAN RAMJILLAL AND ORS	P P-P
	0106		
FOR ORDERS- CIVIL CASES			
18	C.Ist.Appl 663/2017	MOHAN LAL BAJRANG LAL AND OTHERS	DR MAHESH SHARMA-P
	1103 DEFECT		

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017
Before Registrar (Admn.)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.LV.A. 455/2017 0106 DEFECT	SHANKAR LAL AND ORS STATE OF RAJASTHAN AND ORS	ARADHANA SHARMA-P	
2	CRL.LV.A. 462/2017 0106 DEFECT	ALWAR SAHKARI BHOO MI VIKAS BANK LTD SHIMBHU	MANOJ K SHARMA-P	
3	CRL.LV.A. 463/2017 0106 DEFECT	MRS PAPPI MEENA STATE OF RAJASTHAN AND ANR	HIMMAT SINGH-P	
4	CRL.LV.A. 464/2017 0113 DEFECT	URMILA STATE OF RAJASTHAN AND ANR	AJAY KUMAR TANENIA-P	
5	CRL.M.APPLI. 599/2017 0204 DEFECT	STATE OF RAJASTHAN RAMU @ RAMJILAL	P P-P	
6	CRL.M.APPLI. 600/2017 0204 DEFECT	STATE OF RAJASTHAN GANESH @ SONU AND ANR	P P-P	
7	CRL.M.APPLI. 601/2017 0204 DEFECT	STATE OF RAJASTHAN SUREIH CHAND	P P-P	
8	CRL.M.APPLI. 602/2017 0204 DEFECT	STATE OF RAJASTHAN TANWARSINGH	P P-P	
9	CRL.M.APPLI. 603/2017 0204 DEFECT	STATE OF RAJASTHAN GORDHAN SINGH AND ANR	P P-P	
10	CRL.M.APPLI. 604/2017 0204 DEFECT	SHOBHARAM STATE OF RAJASTHAN AND ORS	DHEERAJ SINGHAL-P	
11	CRL.R. 1848/2017 0209 DEFECT	RAJVIR SINGH @ ANIL STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P	
12	CRL.R. 1849/2017 0208 DEFECT	SMT PREM DEVI SEDU AND ORS	V S CHAUHAN-P	
13	CRL.A. 2115/2017 0103 DEFECT	GOVIND STATE OF RAJASTHAN THROUGH P P	GOVIND PRASAD RAWAT-P	
14	CRL.A. 2125/2017 0113 DEFECT	ALHA RAKHA @ GULAM HUSSAIN STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P	
15	CRL.M.PET. 6257/2017 0204 DEFECT	JAGDISH @ JAGGU DANCE AND ORS STATE OF RAJ AND ANR	RAJESH SHARMA/ SMT CHETNA-P	
16	CRL.M.PET. 6275/2017 0204 DEFECT	SITARAM MEENA STATE OF RAJ AND ORS	K K BHINDA / ATAR SINGH-P	
17	CRL.M.(BAIL) 16537/2017 DEFECT	MAHENDRA SINGH STATE OF RAJASTHAN THROUGH P P	MANJEET KUMAR-P	P.P.-R
18	CRL.M.(BAIL) 16539/2017 DEFECT	BHAGWAN DAS STATE OF RAJASTHAN THROUGH PP	SUNIT AVASTHI-P	P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
19	CRL.M.(BAIL) 16543/2017 DEFECT	SHYAMLAL STATE OF RAJASTHAN THROUGH P P	SAURABH BHANDARI-P P.P.-R
20	CRL.M.(BAIL) 16550/2017 DEFECT	RAGHUNATH STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R SUMIT JAIN/ABHISHEK SANGI-R
FOR ORDERS- CIVIL CASES			
21	C.M.A. 1838/2006 1700	SMT SITA DEVI AND ORS DATTATREY TORKADE AND ORS	ANOOP DHAND-P AMARNATH PAREEK-R
22	C.M.A. 3752/2012 2800 STAY 2943/2012	GANGADHAR RAJESH PAHADIYA AND OTHERS	MANOJ BHARDWAJ-P CHIRANJI LAL SAINI-P
23	X.OBJECTION 47/2017 4201 DEFECT	ANIL MATHUR SMT NEHA MATHUR	R B MATHUR-P
24	C.M.A. 4549/2017 1200	DEEPAK KUMAR BANSAL UNION OF INDIA THR GEN MANAGER WR &ANR	DEVIDUTT SHARMA-P
FOR ORDERS- CIVIL WRIT CASES			
25	WRIT REVIEW 386/2017 4201 DEFECT	RAKESH KUMAR BALJEET SINGH	MOHIT GUPTA-P
26	WRIT REVIEW 387/2017 4201 DEFECT	MOHAN LAL GUPTA STATE OF RAJ AND ORS	ANKUR RASTOGI-P
27	WRIT REVIEW 389/2017 4201 DEFECT	PARVATI MEENA STATE OF RAJ. & ORS.	RAKESH CHANDEL-P
28	W.M.APPL. 643/2017 4201 DEFECT	MAHENDRA KOOLWAL JAI GOPAL MADAN	MAHESH GUPTA-P
29	WRIT RAP 813/2017 4401 DEFECT	STATE OF RAJ MOHAMMAD AKRAM &ORS	S K GUPTA AAG-P
30	WRIT RAP 815/2017 4201 DEFECT	VIJAYANT SHARMA STATE (MEDICAL AND HEALTH)ORS	ASHWINI JAIMAN-P
31	WRIT RAP 816/2017 4401 DEFECT	PRADEEP SINGH BHADORIA STATE (MINES DEPARTMENT)ORS	NISHANT VYAS-P
32	S.A.W. 1902/2017 1804 DEFECT	RAMKISHORE DAS CHELA STATE OF RFAJ AND ORS	RAJESH SHARMA CHETNA-P
33	S.A.W. 1903/2017 6900 DEFECT	DAYA KISHAN DATA J D A AND ANR	AMOL VYAS VINOD PATHAK-P
34	S.A.W. 1904/2017 6900 DEFECT	DAYA KISHAN DATA J D A AND ANR	AMOL VYAS VINOD PATHAK-P
35	S.A.W. 1905/2017 6900 DEFECT	VIJAY DATA J D A AND ANR	AMOL VYAS VINOD PATHAK-P

Daily Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
36	S.A.W. 1906/2017 6900 DEFECT	DAYA KISHAN DATA J D A ANA ANR	AMOL VYAS VINOD PATHAK-P
37	S.A.W. 1909/2017 1600 DEFECT	ASGAR AND ORS R H B AND ANR	NAWAB ALI RATHORE K GUPTA-P
38	S.A.W. 1910/2017 1600 DEFECT	HASSAN MOHD AND ORS R H B AND ANR	NAWAB ALI RATHORE-P
39	S.A.W. 1911/2017 1600 DEFECT	IDREES AND ORS R H B AND ANR	NAWAB ALI RATHORE-P
40	S.A.W. 1912/2017 1600 DEFECT	NASRU R H B AND ORS	NAWAB ALI RATHORE-P
41	S.A.W. 1913/2017 1600 DEFECT	LALLU KHAN AND ORS R H B AND ANR	NAWAB ALI RATHORE -P
42	S.A.W. 1918/2017 1804 DEFECT	UMA AND ORS KALU AND ORS	M FAISAL BAIG-P
43	C.W. 20154/2017 0400 -PIL DEFECT	DR TRILOKI NATH SHARMA PRINCIPAL SECRETARY AND ORS	PETITIONER SELF-P
44	C.W. 20313/2017 0703 DEFECT	RISHABH KALRA GULAB DEVI AND ORS	G P KAUSHIK-P ABHI GOYAL-P
45	C.W. 21503/2017 0510 DEFECT	SMT ANITA SAINI STATE (EDUCATION DEPARTMENT) ORS	SUBHASH SHARMA-P
46	C.W. 21717/2017 2604 DEFECT	SAPNESH STATE OF RAJ AND ORS	DHARMENDRA BARALA-P
47	C.W. 21757/2017 4300 APPL 71165/2017 DEFECT	AMAN SAMANTI	NIKHLESH KATARA-P
48	C.W. 21896/2017 4300 DEFECT	OM PRAKASH SMT SITA KANWAR AND ORS	C C RATNU-P
49	C.W. 21916/2017 0516 DEFECT	ASHISH KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P
50	C.W. 21918/2017 1600 DEFECT	VIJAY SINGH AND ORS STATE OF RAJ AND ORS	DILIP SHARMA S K SHARMA-P
51	C.W. 21970/2017 3500 DEFECT	INDIA INFOLINE FINANCE LTD ADDITIONAL COMMISSIONER AND ANR	VISHWAS SHUKLA-P
52	C.W. 21997/2017 1003 DEFECT	JASHOBANT RATH JAYA SHARMA AND ANR	NAMAN MAHESHWARI-P
53	C.W. 22021/2017 1700 DEFECT	BHAGCHAND SMT BADAM DEVI AND ORS	S L KUMAWAT-P

Daily Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
54	C.W. 22028/2017 4300 DEFECT	SANIYA MEHTA ALIAS SONIKA SANJAY MEHTA UNIT TURST OF INDIA AND ANR	RAHUL LODHA-P
55	C.W. 22045/2017 5700 DEFECT	RAMESH CHAND MEENA STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P
56	C.W. 22051/2017 0515 DEFECT	SHIVRAM SINGH GADASIA R P S C AJMER AND ANR	S K BENIWAL DILIP MUDGAL-P
57	C.W. 22052/2017 0515 DEFECT	SHANKAR LAL GURJAR UNION OF INDIA AND ANR	VIKRAM SINGH SHEKHAWAT-P
58	C.W. 22057/2017 0516 DEFECT	DEEPIKA (SMT) ALIAS RENU STATE (MEDICAL & HEALTH) ORS	P S SHARMA-P
59	C.W. 22060/2017 0515 DEFECT	RAJESH KUMAR MEENA AND ORS UNION OF INDIA AND ANR	VEERENDRA SINGH-P
60	C.W. 22063/2017 0515 DEFECT	OMPRAKASH YADAV STATE (REVENUE DEPARTMENT) ORS	RAM PRATAP SAINI-P
61	C.W. 22083/2017 0508 DEFECT	DESHRAJ SINGH STATE OF RAJ AND ORS	GANESH MEENA SUNITA MEENA-P
62	C.W. 22085/2017 0515 DEFECT	RAJESH KUMAR CHOURASIYA STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P
63	C.W. 22097/2017 1800 DEFECT	KAPIL GOYAL STATE OF RAJ AND ORS	AKHILESH KUMAR SAINI-P
64	C.W. 22103/2017 0900 DEFECT	IMAMUDDIN AND ANR STATE OF RAJ AND ORS	AZAD AHMED-P
65	C.W. 22119/2017 0515 DEFECT	DALIP SINGH STATE (MEDICAL & HEALTH) ORS	ILIYAS KHAN SALIM KHAN-P
66	C.W. 22140/2017 0900 DEFECT	SMT SUSHILA DEVI AND ORS STATE OF RAJ AND ORS	ANIL MEHTA-P
67	C.W. 22146/2017 0515 DEFECT	RAJPAL STATE (PANCHAYATI RAJ)ORS	LALIT KUMAR SHARMA-P
68	C.W. 22154/2017 1800 DEFECT	KALU RAM MAHAWAR AND ORS STATE OF RAJ AND ORS	GANESH MEENA SUNITA MEENA-P
69	C.W. 22155/2017 2612 DEFECT	RAJ MALIK B S E R AJMER AND ANR	SHALINI SHEORAN-P
70	C.W. 22156/2017 5200 DEFECT	RAM HARI PRINCIPAL SECRETARY AND ORS	KULDEEP ASWAL ANNU SHARMA-P
71	C.W. 22157/2017 1003 DEFECT	SMT RIYA KAMAL KUMAR SAJNANI SHRI KAMAL KUMAR SAJNANI	SHALINI SHEORAN-P

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
72	C.W. 22158/2017 2612 DEFECT	NABIYA KHAN AND ORS STATE OF RAJ AND ORS	PALLAV SHARMA-P
73	C.W. 22168/2017 0703 DEFECT	SHRI JAGDISH MAL MEHTA SHRI RAJENDRA KUMBHAT	RAJESH MAHERSHI-P
74	C.W. 22179/2017 1101 DEFECT	HARDEVI MOTIYANI AND ORS SMR DROPATI MOTIYANI AND ORS	KAMLENDRA SIHAG-P
75	C.W. 22196/2017 0515 DEFECT	POOJA TOMAR RAJASTHAN SUBORDINATE	DEEPESH OSWAL-P
76	C.W. 22228/2017 1804 DEFECT	PRITHVI SINGH THROUGH HIS LRS DURGA DEVI AND ORS	G P SHARMA M C GUPTA-P
77	C.W. 22257/2017 5700 DEFECT	YASHWANT BHARDWAJ STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P